



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI  
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO.: 3

[ DIVISION BENCH ]

[ AT 10:30 A.M.

RESPECTIVE SINGLE BENCHES  
WILL SIT AFTER RISING OF THIS  
BENCH. ]

| Sr. No.       | Case Number               | Main Parties  | Petitioner Advocate  | Respondent Advocate                        |
|---------------|---------------------------|---|--|--|
| <b>ORDERS</b> |                           |   |  |  |
| 1.            | I.A.(Civil)/1189/2018     | THE GAUHATI HIGH COURT<br>(PRINCIPAL SEAT) EMPLOYEES<br>ASSOCIATION AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS | MR. K N CHOUDHURY, SENIOR<br>ADVOCATE<br>MR. D DEKA<br>MR. D J DAS<br>MR. J PATOWARY | GA, ASSAM<br>SC, GHC<br>SC, FINANCE DEPTT. |
|               |                           | REMARK : NOT BY HON. U.BHUYAN, J (4 WEEKS)  |  |  |
|               | <b>WITH</b><br>WA/93/2018 | THE GAUHATI HIGH COURT<br>(PRINCIPAL SEAT) EMPLOYEES<br>ASSOCIATION AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS | MR. K N CHOUDHURY, SENIOR<br>ADVOCATE<br>MR. D DEKA<br>MR. D J DAS<br>MR. J PATOWARY | GA, ASSAM<br>SC, GHC<br>SC, FINANCE DEPTT. |

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Causelists generated on 13/06/2018 19:06:05



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

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[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO.: 3

[ SINGLE BENCH ]

[ CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 07-05-2018 TO 22-06-2018, (RELATING TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO 45 ALONG WITH THE FOLLOWING MATTERS. ]**

| Sr. No.       | Case Number                           | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|---------------|---------------------------------------|---|--|--|
| <b>MOTION</b> |                                       |   |  |  |
| 1.            | WP(C)/3437/2018                       | NURJAMAL SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MD H R AHMED<br>MD A ISLAM   | GA, ASSAM (R1,3TO5)<br>SC, BTADC (R2)  |
| 2.            | WP(C)/3449/2018                       | M/S. K.G.ENGINEERING AND CONSTRUCTION AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR. R R GOGOI<br>MR. I KALITA   | SC, GDD<br>MS M HAZARIKA(2,3,4)<br>MR. S BORA  |
| 3.            | WP(C)/3550/2018<br>CAVT. NO. 457/2018 | KACHUMARA - ANDABHANGA - MAHCHARA BAZAR ANCHALIK UNNAYAN SAMITY<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS. | MR. S BORTHAKUR<br>MR. J A AHMED<br>MR D BARMAN                      | GA, ASSAM<br>MR. A MANNAF<br>MR. A MANNAF<br>MR H R A CHOUDHURY<br>FOR CAVEATOR<br>F BEGUM |
| 4.            | WP(C)/3564/2018                       | M/S. KESHARI INDUSTRIES<br><b>Versus</b><br>ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.                        | MR. S K KEJRIWAL<br>MS. S KEJRIWAL                                   | SC, APDCL  |
| 5.            | WP(C)/3617/2018                       | JINTU DAS AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.  | MR. S C BISWAS<br>MS. J GHOSH<br>MR. P S BISWAS<br>MS. K L R YANTHAN | GA, ASSAM  |
| 6.            | WP(C)/3830/2018                       | ABDUL MANNAN SHEIKH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                    | MR. P N GOSWAMI<br>MR. R R GOGOI<br>MR. I KALITA<br>MS. M D BORAH    | SC, CO OP<br>DR. B AHMED   |
| 7.            | WP(C)/3838/2018                       | SWAPNA RANI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR P K KALITA<br>MS N DUTTA<br>MR K R BAROOAH<br>MR G J SAIKIA       | SC, REVENUE<br>GA, ASSAM   |

|                  |                                  |   |   |   |
|------------------|----------------------------------|---|---|---|
| 8.               | WP(C)/3839/2018                  | JAHURUL ISLAM LASKAR AND 8 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.           | MR. A M BARBHUIYA<br>MS. M MEDHI<br>F BEGUM   | SC, CO OP   |
| 9.               | WP(C)/3844/2018                  | MANORANJAN BISWAS AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                | MR P K KALITA<br>MS N DUTTA<br>MR K R BAROOAH<br>MR G J SAIKIA                          | SC, REVENUE<br>GA, ASSAM  |
| <b>ADMISSION</b> |                                  |   |   |   |
| 10.              | WP(C)/2661/2015                  | APARNA CHAKRABARTY<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                         | MS.A HUSSAIN<br>MR.R ISLAM  | SC, NF RLY<br>MR.A K SARKAR<br>MR.A BARKAKATI   |
|                  | REMARK : FIXED                   |   |   |   |
| 11.              | WP(C)/4591/2016                  | SUREN TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                             | MR.D CHOUDHURY<br>MR.M CHOUDHURY<br>MR.A K CHOUDHURY<br>MR.S N KRISHNATRAYA<br>MR.T ALI | MS.S GOHAINR-7<br>MR.H SARMA(R-7)<br>MS.M BHATTACHARYYA(R-7)<br>MR.Y S MANNAN(R-7)<br>MR.A D CHOUDHURY(R-7)<br>SC, G M D A<br>GA, ASSAM |
|                  | REMARK : FIXED                   |   |   |   |
| 12.              | WP(C)/6004/2016                  | M/S. N.C. DAS AND COMPANY<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                  | MR.O P BHATI<br>MR.P SARMA<br>MR.S KHAN<br>MR.T C DAS                                   | MR.U K NAIR(RLY. ADV.)<br>SC, NF RLY  |
|                  | REMARK : B/O                     |   |   |   |
| 13.              | WP(C)/7708/2016                  | M/S. JOGANIAR<br><b>Versus</b><br>STATE OF ASSAM AND 3 ORS.                                 | MR.S BORTHAKUR<br>MR. P K BORAH   | SC, ASIDC<br>SC, HEALTH   |
|                  | REMARK : FOUR WEEKS TIME GRANTED |   |   |   |
| 14.              | Arb.P./22/2017                   | M/S. C.C. CONSTRUCTION AND 5 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS.         | MS.G SUTRADHAR<br>MR.R HUSSAIN  | SC, NF RLY  |
|                  | REMARK : FIXED                   |   |   |   |
| 15.              | Arb.P./23/2017                   | USHA BHATTACHARJEE AND ANR.<br><b>Versus</b><br>M/S. ASHADEEP BUILDERS PVT. LTD. AND 3 ORS. | MR.N DHAR<br>MRS.U BARUA<br>MR .B MALAKAR<br>MR. T U LASKAR                             | MR.R RABHAR- 1-4<br>MR. K SAIKIA(R- 1-4)<br>MR. R K BHUYAN(R- 1-4)<br>MS.R DUTTA(R- 1-4)<br>MRA ZAMAN(R- 1-4)                           |
|                  | REMARK : FIXED                   |   |   |   |
| 16.              | WP(C)/4010/2017                  | M/S. KUNDU ENTERPRISE AND ANR.<br><b>Versus</b><br>NORTH EAST FRONTIER RAILWAY AND 2 ORS.   | MR.S Z RAHMAN<br>MR.K K GOSWAMI<br>MR.A DEB   | SC, NF RLY  |
|                  | REMARK : B/O                     |   |   |   |
|                  | <b>WITH</b>                      |   |   |   |
|                  | WP(C)/1494/2017                  | M/S. GHAR CONSTRUCTION AND ANR.<br><b>Versus</b><br>NORTH EAST FRONTIER RAILWAY AND 4 ORS.  | MR.K K GOSWAMI<br>MR.B HAZARIKA<br>MR.A DEB   | DR.B N GOGOI  |
|                  | <b>WITH</b>                      |   |   |   |
|                  | WP(C)/1520/2017                  | M/S. KUNDU ENTERPRISE AND ANR.<br><b>Versus</b><br>NORTH EAST FRONTIER RAILWAY AND 4 ORS.   | MR.B HAZARIKA<br>MR.K K GOSWAMI<br>MR.A DEB   | SC, NF RLY<br>MR.A K SARKAR(SC, NF RAILWAY)   |
|                  | <b>WITH</b>                      |   |   |   |

|   |                      |   |  |   |
|---|----------------------|---|--|---|
|   | WP(C)/4107/2017      | M/S. GHAR CONSTRUCTION AND ANR.<br><b>Versus</b><br>NORTH EAST FRONTIER RAILWAY AND 2 ORS.                                | MR.K K GOSWAMI<br>MR.A DEB<br>MR.S Z RAHMAN                                      | SC, NF RLY  |
| 17.   | WP(C)/5660/2017      | HRISHIKESH SARMA AND 9 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.   | MR.N GOGOI<br>MS.P S CHAKRABORTY<br>MS.R CHAKRABORTTY<br>MR. J H SAIKIA          | C.G.C.<br>MR.S K MEDHI<br>ASSTT.S.G.I.<br>MR.C BARUAH(SC, KVIC)                   |
| 18.   | WP(C)/7988/2017      | M/S. G.B.CHAUDHURY HOLDINGS PVT. LTD.<br><b>Versus</b><br>FOOD CORPORATION OF INDIA AND ANR.                              | MR.B CHAKRABORTY<br>MS.P SARMA<br>MS.P HAZARIKA<br>MR.S HUSSAIN                  | SC, F C I<br>MRSA CHAKRABORTY<br>MR.P K ROY                                       |
| REMARK : NOT BY HON. P.K.DEKA, J, FIXED     |                      |   |  |   |
| <b>WITH</b>                                 |                      |   |  |   |
|   | I.A.(Civil)/720/2018 | FOOD CORPORATION OF INDIA AND ANR<br><b>Versus</b><br>M/S G.B. CHOUDHURY HOLDING PVT. LTD.                                | MR. P K ROY<br>MS. M DUTTA<br>MR A CHAKRABORTY<br>MR. S K CHAKRABORTY            | MR. B CHAKRABORTY<br>MS. P HAZARIKA   |
| 19.   | WP(C)/666/2018       | M/S. AMBARI SADHUBHASA S.S. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.  | MR S M ABDULLAH P<br>MR S RAHMAN<br>MR. J ALI<br>MR D SAIKIA<br>MR B K DAS       | DR. B AHMED (SC,<br>COOPERATION DEPT.)<br>MR. T C CHUTIA (ADDL. SR.<br>GA, ASSAM) |
| 20.   | WP(C)/2223/2018      | JINJIRAM SOCIAL CIRCLE (NGO)<br><b>Versus</b><br>ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.                         | MR B D DAS<br>MS. J RONGPIPI<br>MRS R DEKA<br>MR. D KALITA                       | SC, APDCL   |
| REMARK : FIXED                              |                      |   |  |   |
| 21.   | WP(C)/2801/2018      | M/S. NR EMPLOYEES CONSUMER CO-OPERATIVE SOCIETY LTD. AND ANR.<br><b>Versus</b><br>THE NUMALIGARH REFINERY LTD. AND 7 ORS. | MR. S K MEDHI<br>MR. C CHAKRAVARTY<br>MR. R HAZARIKA                             | SC, NRL<br>MR. M GOGOI<br>MR. M GOGOI<br>MR. M GOGOI<br>MR. N DEKA<br>MR. S S ROY |
| REMARK : FIXED                              |                      |   |  |   |
| 22.   | WP(C)/2912/2018      | NUR MOHOMMAD ALI S K AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MR M H AHMED<br>MR A HUSSAIN   | GA, ASSAM<br>SC, CO OP  |
| REMARK : FIXED                              |                      |   |  |   |
| <b>ORDERS</b>                               |                      |   |  |   |
| 23.   | WP(C)/1977/2012      | SMT. INDUMATI LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS   | MR.B C DAS<br>LEGAL AID COUNSEL  | MR. D DOLEY (GA, ASSAM)   |
| REMARK : NOT BY HON. A.M.B. BARUA, J, FIXED |                      |   |  |   |
| 24.   | WP(C)/6242/2013      | KAZI SIDDEK ALI AND 117 OS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR.N H MAZARBHUYAN<br>MRM A BARBHUIYA<br>MS.L WAJEEDA<br>MR.N ISLAM<br>MR.K MIRA | GA, ASSAM   |
| 25.   | Cont.Cas(C)/29/2015  | MOIN UDDIN BARBHUIYA AND 9 ORS<br><b>Versus</b><br>SHAMSHER SINGH AND 3 ORS   | MS.S B CHOUDHURY<br>MR.S K DAS   | MR.T K DEYR- 3and4<br>MR.K MIRA(R- 3&4)<br>MRA PAUL(R- 3&4)                       |
| 26.   | Cont.Cas(C)/684/2015 | ASSOCIATION OF REGISTERED PHARMACIST, ASSAM<br><b>Versus</b><br>DR. J. BALAJI   | MR.M H TALUKDAR<br>MR.A R SIKDAR<br>MR. S ALAM                                   | MR.J M A CHOUDHURY<br>MS.P DAS<br>MR.A B T HAQUE                                  |

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|-----|--|---|---|--|
| 27. | WP(C)/3881/2015<br><br><b>with</b><br>I.A./1559/2015<br><br><b>WITH</b><br>I.A./1559/2015<br><br>In<br>WP(C)/3881/2015                                     | RUKMA PRASAD DEORI AND ANR.<br><br><b>Versus</b><br>DEORI AUTONOMOUS COUNCIL AND 6 ORS            | MR.S BORTHAKUR<br>MR.B K MAHAJAN<br>MR.A BORGHAIN   | MR.A ALIR-5 and 6<br>MR.S KALITA(R-5 & 6)<br>MR.A PARAMANIK(R-5 & 6)<br>GA, ASSAM(R3)<br>SC, DAC(R1&2)   |
| 28. | WP(C)/4041/2015  | DEORI AUTONOMOUS COUNCIL<br><br><b>Versus</b><br>RUKMA PRASAD DEORI AND ANR.                      | MR.H BURAGHAIN  | MR.B K MAHAJAN<br>MR.S BORTHAKUR<br>MR.A BURAGHAIN   |
| 29. | WP(C)/4212/2015  | MRS. REETA DUTTA HAZORIKA<br><br><b>Versus</b><br>EMPLOYEE STATE INSURANCE CORPORATION AND 3 ORS. | MR.A BAISHYA<br>MR.M DUTTA<br>MR.P C GOSWAMI<br>MR.D K SHARMA                               | SC, HIGHER EDUCATIONR3<br>MR.D THAKUR(R-4)<br>MR.K K NANDI<br>SC, ESI(R1 & 2)<br>MS.B DAS(R-4)<br>MR.N NATH(R-4)                                       |
| 30. | WP(C)/4507/2015  | MSTT. NOOR FATEH AND 2 ORS<br><br><b>Versus</b><br>ASSAM BOARD OF WAKF, GUWAHATI AND 2 ORS.       | MR.S K DEKA<br>MR.A SARMA<br>MR.T K BHUYAN<br>MR.J DEKA                                     | MD.M U AHMED<br>MS.R CHOUDHURY(R-2 & 3)<br>MR.H R A CHOUDHURY(R-2 & 3)<br>MS.E YASMIN(R-2 & 3)   |
| 31. | WP(C)/4548/2015  | M/S TRILOK METAL CRAFT INDUSTRIES<br><br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS            | MR.S C BISWAS<br>MR.F A HASSAN<br>MR.K RAJA<br>MR. S BISWAS<br>MS.K L R YANTHAN<br>MS.A DAS | MR.S CHAMARIA<br>SC, INDUSTRIES  |
| 32. | Cont.Cas(C)/502/2016   | NABAJYOTI DAS AND 2 ORS.<br><br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                     | MR.G K THAKURIA<br>MS.N S THAKURIA  | MR.K D SARMAR-6<br>MR.I MOZUMDER(R-6)<br>C.G.C.<br>MR.C K S BARUAH(R-1, 2 & 3)<br>ASSTT.S.G.I.   |
| 33. | I.A.(Civil)/525/2016<br><br><b>In</b><br>WP(C)/1338/2013<br><br>REMARK : (MAIN CASE IS D/O)<br><br><b>WITH</b><br>MC/213/2016<br><br>In<br>WP(C)/1338/2013 | THE UNION OF INDIA AND 3 ORS<br><br><b>Versus</b><br>ASHOK KUMAR JHA                              | MR.R SARMA<br>MS.K D SARMAH<br>MSB DEVI   |  |
| 34. | I.A.(Civil)/525/2016<br><br><b>In</b><br>WP(C)/1338/2013<br><br>REMARK : (MAIN CASE IS D/O)<br><br><b>WITH</b><br>MC/213/2016<br><br>In<br>WP(C)/1338/2013 | GOPAL PRASAD GUPTA AND 3 ORS<br><br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                 | MR.A M BARBHUIYA<br>MR.G SAIKIA<br>MR.B SAHARIA   | GA, ASSAM  |
| 35. | Cont.Cas(C)/625/2016   | GOPAL PRASAD GUPTA AND 3 ORS<br><br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                 | MR.B SAHARIA<br>MR.G SAIKIA   | GA, ASSAM  |
| 36. | WP(C)/2668/2016  | SMT. BULBULI BORGHAIN<br><br><b>Versus</b><br>LAKHINANDAN SAHARIA                                 | MR. A CHAMUAH<br>MR.P K BHUYAN<br>MR.C P SHARMA   |  |
| 37. | WP(C)/2668/2016  | DIPU CHOUDHURY<br><br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS                              | MR.B D DAS<br>MS.S G BARUAH<br>MR.H K SARMA   | GA, ASSAM<br>MR.M H TALUKDAR(R- 4&5)<br>MR.A K PAUL(R- 12)<br>MR.A R SIKDAR(R-4&5)<br>MR.H DAS(R- 4&5)<br>MR.D CHOUDHURY(R-12)<br>MS.S PARVEEN(R- 4&5) |
| 38. | MC/42/2017<br><br><b>WITH</b>  | YOUSUF ALI AND 14 ORS,<br><br><b>Versus</b><br>MD. MOKSED ALI AND 28 ORS,                         | MSN NASRIN<br>MR.A RAHMAN<br>MR.M U MONDAL<br>MDI H KHAN<br>MR.M HUSSAIN<br>MR.H R AHMED    | MR A DEB<br>MR. S Z RAHMAN<br>MS.P BHUYAN(R- 2-17 & 19-23)<br>MR.D K DAS(R- 2-17 & 19-23)  |

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|---|--|--|--|--|
|   | Review.Pet./271861/2016<br>(Filing No)                                     | YOUSUF ALI AND 14 ORS<br><b>Versus</b><br>MD MOKSED ALI AND 28 ORS   | MR.H R AHMED<br>MR.M U MONDAL  |  |
| 37.                                     | Cont.Cas(C)/195/2017   | MANTU KUMAR BORAH<br><b>Versus</b><br>SALMA JESMIN AND ANR.  | MR.S CHOUDHURY<br>MR.H R AHMED<br>MR.B RAHMAN  | MR. D A KAIYUM<br>MR E HUSSAIN<br>MR. S H RAHMAN   |
| 38.                                     | Cont.Cas(C)/398/2017   | HEMA KANTA DEKA<br><b>Versus</b><br>RAJIB KUMAR BORA AND 5 ORS.  | MS.S BARUAH<br>MR.M K SHARMA   | MR.P N GOSWAMIR-5<br>MR.S KHOUND(R-2)(R-1)<br>MR.D DAS(SR.ADV.)(R-2)(R-1)<br>MR.S NEOGI(R-5)   |
| 39.                                     | Cont.Cas(C)/589/2017   | ANOWAR HUSSAIN<br><b>Versus</b><br>RAJESH PRASAD AND 2 ORS.  | MR.J I BORBHUIYA<br>MS.F BEGUM<br>MRS.K H CHOUDHURY<br>MR.L MOHAN                                  | MR. D. SAIKIA, SR.ADV.<br>MR. P NAYAK<br>MS. KOWIZUN<br>MS. S KHOUND<br>MR. B GOGOI  |
| 40.                                     | WP(C)/2407/2017  | LABANYA BORA<br><b>Versus</b><br>THE DISTRICT LEGAL SERVICES AUTHORITY AND 3 ORS.  | MR.K BHATTACHARJEE<br>MR.K C DEKA<br>MR.O K SHRESTHA<br>MR.J C BARMAN<br>MR.D BANERJEE             | MRS.P M DUTTA(R-2)<br>GA, ASSAM<br>MR.A DUTTA(R-2)   |
| REMARK : WITH LCR 2 FILES & OFFICE NOTE |  |  |  |  |
| 41.                                     | I.A.(Civil)/2454/2017<br><br><b>In</b><br>WP(C)/5549/2008                  | SMTI. SHANTI BHUYAN<br>BARMAN<br><b>Versus</b><br>THE CHAIRMAN ASSAM BOARD OF REVENUE AND ORS.                                       | MR.H K DEKA<br>MR.P SUNDHI<br>MR.S SAIKIA<br>MR.P MEDHI<br>MS.S D DEKA<br>MR.A C SARMA             | MS.K KALITA<br>MR.R P N SINGH<br>MR.K RAJBONGSHI<br>MR.S P ROY<br>GA, ASSAM  |
| REMARK : FIXED                          |  |  |  |  |
|   | <b>WITH</b><br>WP(C)/5549/2008<br><br><b>with</b><br>I.A.(Civil)/2454/2017 | SMTI. SHANTI BHUYAN<br>BARMAN<br><b>Versus</b><br>THE CHAIRMAN AND ORS.  | MS.S D DEKA<br>MR.H K DEKA<br>MR.P SUNDHI<br>MR.A C SARMA<br>MR.S SAIKIA<br>MR.P MEDHI             | MR.K RAJBONGSHI<br>MR.R P N SINGH<br>GA, ASSAM<br>MR.S P ROY<br>MS.K KALITA  |
| 42.                                     | Cont.Cas(C)/105/2018   | KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO-ORDINATION COMMITTEE AND 10 ORS.<br><b>Versus</b><br>M.G.V.K. BHANU AND 6 ORS. | MR. A K HUSSAIN<br>MR A HAQUE<br>MR B HUSSAIN  | MR. R BORPUJARI<br>MR. R BORPUJARI<br>MR. P S DEKA<br>MR. R BORPUJARI<br>MR. P S DEKA<br>MS. Y S PHOM<br>MR. A KHOUND<br>MR. B GOSWAMI<br>MR. M BORAH<br>MS. N CHOUDHURY<br>MS. B BHUYAN |
| 43.                                     | Cont.Cas(C)/129/2018   | M/S. SHREE SUBHAM SYNDICATE<br><b>Versus</b><br>SHASHI KANT JAIN AND 3 ORS.  | MR. S K KEJRIWAL<br>MS. S KEJRIWAL   |  |
| 44.                                     | WP(C)/733/2018   | RILING LAMIN AND 74 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. K MIRA<br>MS. L WAJEEDA  | GA, ASSAM  |
| REMARK : FIXED                          |  |  |  |  |
| 45.                                     | WP(C)/1635/2018  | BHUBANESWAR GHOSH AND 21 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. J ROY<br>MS. S KAKOTI<br>MR. S BORTHAKUR<br>MR. N HASAN<br>MR. C CHAKRAVARTY<br>MR. R HAZARIKA | GA, ASSAM  |
| REMARK : B/O                            |  |  |  |  |
| 46.                                     | I.A.(Civil)/2102/2018  | SMTI. SAINA BEGUM CHOUDHURY<br><b>Versus</b><br>THE SR. DIVISIONAL MANAGER, LIC AND 3 ORS.   | MR. A M BARBHUIYA<br>MS. M MEDHI<br>MS F BEGUM   | MR. S NATH<br>MR. I H LASKAR   |

**WITH**

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Causelists generated on 13/06/2018 18:48:05  
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LEAVE NOTE OF ADVOCATES FOR 15/06/2018  
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. K K SHARMA      | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR M SINGH          | 03-04-2018 | To | 03-07-2018 |
| 3)  | MD. A AHMED         | 15-05-2018 | To | 15-06-2018 |
| 4)  | MS. A BHATTACHARYYA | 30-05-2018 | To | 22-06-2018 |
| 5)  | MRS. U BARUAH       | 30-05-2018 | To | 22-06-2018 |
| 6)  | MR. R HUSSAIN       | 03-06-2018 | To | 22-06-2018 |
| 7)  | MR. R A CHOUDHURY   | 08-06-2018 | To | 20-06-2018 |
| 8)  | MR. A K TALUKDAR    | 05-06-2018 | To | 22-06-2018 |
| 9)  | MR. B C PATHAK      | 01-06-2018 | To | 25-06-2018 |
| 10) | MR D SAIKIA         | 05-06-2018 | To | 21-06-2018 |
| 11) | MR H S KALSI        | 06-06-2018 | To | 15-06-2018 |
| 12) | MR. B N DEKA        | 07-06-2018 | To | 25-07-2018 |
| 13) | MR. K D CHETRI      | 06-06-2018 | To | 20-06-2018 |
| 14) | MS. A BHUYAN        | 08-06-2018 | To | 22-06-2018 |
| 15) | MR I AHMED          | 13-06-2018 | To | 15-06-2018 |
| 16) | MR. I H SAIKIA      | 11-06-2018 | To | 22-06-2018 |
| 17) | MR. B U LASKAR      | 12-06-2018 | To | 18-06-2018 |
| 18) | MR. A THAKUR        | 12-06-2018 | To | 15-06-2018 |
| 19) | MS. J R THAKUR      | 12-06-2018 | To | 15-06-2018 |
| 20) | MR. S F CHISTIE     | 14-06-2018 | To | 19-06-2018 |
| 21) | MR. N HUSSAIN       | 14-06-2018 | To | 18-06-2018 |
| 22) | MR. A Y CHOUDHURY   | 14-06-2018 | To | 18-06-2018 |
| 23) | MR. N H LASKAR      | 14-06-2018 | To | 18-06-2018 |
| 24) | MR. M PATHAK        | 14-06-2018 | To | 22-06-2018 |
| 25) | MR K K GHOSH        | 15-06-2018 | To | 15-06-2018 |
| 26) | MR. S BANIK         | 15-06-2018 | To | 15-06-2018 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE UJJAL BHUYAN**  
**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO.: 4**

[ DIVISION BENCH ]

[ DIVISION BENCH - II

THIS BENCH WILL RISE AT 1:15 P.M. ]

| Sr. No.                             | Case Number                                     | Main Parties   | Petitioner Advocate   | Respondent Advocate   |
|-------------------------------------|---|--|---|---|
| <b>MOTION</b>                       |   |  |   |   |
| 1.                                  | PIL/33/2018                                     | KANDARPA THAKURIA<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.          | MR J ISLAM<br>MR. T MOHAMMAD  | ASSTT.S.G.I.(R1 TO R6)<br>GA, ASSAM(R7)   |
|                                     | REMARK : 1 WEEK                                 |  |   |   |
| 2.                                  | WP(C)/3332/2018                                 | SOBI RAY<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                   | MR. S J SARMAH<br>MR G G GOGOI<br>MR H BEZBARUA                               | ASSTT.S.G.I.<br>MR. D BARUAH<br>SC, ECI<br>MS. A VERMA<br>SC, NRC<br>MR J PAYENG<br>SC, F.T |
| 3.                                  | WP(C)/3481/2018                                 | AJIT BORAH AND 47 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.     | MR. K R PATGIRI<br>MS. C DAS<br>MR. B GOGOI                                   | SC, ELEM. EDU<br>SC, FINANCE DEPTT.<br>GA, ASSAM  |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |   |  |   |   |
| 4.                                  | I.A.(Civil)/1995/2018                           | ZAKIR HUSSAIN MAZUMDER AND 30<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. I H LASKAR<br>MR J H LASKAR<br>MR. M S ALAM<br>MD. S ALOM<br>MR. P K DEKA | MR. D SAIKIA<br>SR. ADDL A.G. ASSAM<br>MR. N SARMA<br>SC, ELEM. EDU                         |
|                                     | REMARK : WP(C) 1048/04(D/O), WP(C) 6632/04(D/O) |  |   |   |
|                                     | <b>WITH</b>                                     |  |   |   |
|                                     | I.A.(Civil)/4238/2017<br>In<br>WP(C)/1048/2004  | THE STATE OF ASSAM<br><b>Versus</b><br>MONOJ KR. SARMA                       | MR.D SAIKIA<br>MR.P N SHARMA<br>MR.A DEKA<br>MR.N SARMA                       | MR. S F CHISTIE<br>MR A R BHUYAN  |
| <b>ADMISSION</b>                    |   |  |   |   |
| 5.                                  | WP(C)/5592/2016                                 | MD. AMINUL HAQUE<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS            | MSM KHANIKAR<br>MRM J QUADIR<br>MR.S Y AHMED                                  | GA, ASSAM<br>ASSTT.S.G.I.   |
|                                     | REMARK : WITH LCR                               |  |   |   |



|     |  |  |   |  |
|-----|--|--|---|--|
| 6.  | WP(C)/5680/2016                              | MD. ISLAM UDDIN<br><b>Versus</b><br>THE UNION OF INDIA AND 4<br>ORS                  | MRA HAWARI<br>MR H R A CHOUDHURY<br>MD.S ISLAM<br>MR.Z ALAM<br>MR.N D SARMA | ASSTT.S.G.I.<br>GA, ASSAM                                      |
|     | REMARK : WITH LCR                            |  |   |  |
| 7.  | WP(C)/5719/2016                              | SMTI. BELA DEB<br><b>Versus</b><br>THE UNION OF INDIA AND 4<br>ORS                   | MR.A MATIN<br>MR.F U BORBHUIYA<br>MR.H R A CHOUDHURY                        | ASSTT.S.G.I.R1<br>GA, ASSAM(R2-5)                              |
|     | REMARK : WITH LCR                            |  |   |  |
| 8.  | WP(C)/5760/2016                              | MS. JAHANARA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 6<br>ORS               | MR.N ISLAM<br>MR.K MIRA<br>MR.N H MAZARBHUYAN<br>MS.L WAJEEDA               | GA, ASSAM<br>ASSTT.S.G.I.                                      |
|     | REMARK : WITH LCR                            |  |   |  |
| 9.  | WP(C)/5849/2016                              | SUMU BIBI @ SUMURTA BIBI<br><b>Versus</b><br>THE UNION OF INDIA AND 4<br>ORS         | MR.H R A CHOUDHURY<br>MR.F U BORBHUIYA<br>MR.A MATIN                        | GA, ASSAM<br>ASSTT.S.G.I.                                      |
|     | REMARK : WITH LCR                            |  |   |  |
| 10. | WP(C)/5878/2016                              | MOHAMMAD ALI @<br>MOHAMMAD MUNSI<br><b>Versus</b><br>THE UNION OF INDIA AND 3<br>ORS | MISS PERBEEN<br>MR.M H TALUKDAR<br>MR.A R SIKDAR                            | GA, ASSAM<br>ASSTT.S.G.I.                                      |
|     | REMARK : WITH LCR                            |  |   |  |
| 11. | WP(C)/5925/2016                              | MD. ABDUL BAREK<br><b>Versus</b><br>THE UNION OF INDIA AND 8<br>ORS                  | MR.N N JHA<br>MR.A C RAY  | ASSTT.S.G.I.<br>GA, ASSAM                                      |
| 12. | WP(C)/7775/2016                              | KOBAD ALI @ KUBBAT ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 3<br>ORS           | MRS.R CHOUDHURY<br>MR.A H M R CHOUDHURY<br>MR.H R A CHOUDHURY<br>MS.A BEGUM | GA, ASSAM<br>ASSTT.S.G.I.                                      |
|     | REMARK : WITH LCR 3 FILES, FIXED             |  |   |  |
|     | <b>WITH</b>                                  |  |   |  |
|     | WP(C)/7814/2016                              | KODVANU<br><b>Versus</b><br>THE UNION OF INDIA AND 3<br>ORS                          | MS.R CHOUDHURY<br>MR.H R A CHOUDHURY<br>MS.A BEGUM<br>MR.A H M R CHOUDHURY  | GA, ASSAM<br>ASSTT.S.G.I.                                      |
|     | <b>WITH</b>                                  |  |   |  |
|     | WP(C)/1741/2018                              | SAHAR ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5<br>ORS.                       | MS. R CHOUDHURY   | ASSTT.S.G.I.<br>SC, NRC<br>SC, ELECTION COMMISSION.<br>SC, F.T |
| 13. | WP(C)/7812/2016                              | SMT. SABITRI BRAHMA<br><b>Versus</b><br>THE UNION OF INDIA AND 11<br>ORS             | MS.U CHOUDHURY<br>MRS.C DAS<br>MR.K R PATGIRI<br>MS.C DAS                   | C.G.C.<br>ASSTT.S.G.I.<br>MR.S K MEDHI<br>GA, ASSAM            |
| 14. | WA/169/2018<br>CAVT. NO. 471/2018            | KHAIRUL ISLAM LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS             | MR. S BANIK<br>MD. A H LASKAR<br>MR K K GHOSH                               | SC, SEC. EDU.<br>FOR CAVEATOR<br>MR. T DAS                     |
|     | REMARK : NOT BY HON. A.M.B. BARUA, J, 1 WEEK |  |   |  |
| 15. | WA/178/2018                                  | SHRI PRAFULLA KUMAR DAS<br><b>Versus</b><br>UNITED BANK OF INDIA AND 3<br>ORS        | MR. S K MEDHI<br>MR. S DUTTA<br>MR. A DAS                                   |  |
|     | REMARK : NOT BY HON. N. SAILO, J             |  |   |  |

**ORDERS**

|     |   |   |   |   |
|-----|---|---|---|---|
| 16. | PIL(Suo Moto)/7/2017                          | X X X<br><b>Versus</b><br>IN RE- STATE OF ASSAM AND 2<br>ORS.                             | MR.U K NAIR   | GA, ASSAM<br>MR R DHAR  |
|     | REMARK : 2 WEEKS                              |   |   |   |
| 17. | PIL/53/2017                                   | TAHER AHMED CHOUDHURY<br><b>Versus</b><br>THE UNION OF INDIA AND 6<br>ORS.                | MR. N H LASKAR<br>MR. U K NAIR<br>MR. A Y CHOUDHURY                       | ASSTT.S.G.I.<br>MR. Y DOLOI (R 6)<br>MR. S K MEDHI (R 5)<br>SC, NHAI<br>MR P KUMAR<br>GA, ASSAM |
|     | REMARK : NEXT WEEK                            |   |   |   |
| 18. | Cont.Cas(C)/559/2017                          | NUR ZAMAL<br><b>Versus</b><br>VAN-LAL LINPUIA NAMPUI                                      | MR.M R KHANDAKAR<br>MS. M R DEVI<br>MR. A ROSHID                          | MR.A SATTAR<br>MR.Z MUKIT   |
| 19. | PIL(Suo Moto)/2/2018                          | X-X-X<br><b>Versus</b><br>IN RE THE STATE OF<br>ARUNACHAL PRADESH AND 3<br>ORS            | MR S S DEY<br>GHC   | GA, AP  |
|     | REMARK : NEXT WEEK                            |   |   |   |
| 20. | WP(C)/141/2018                                | SUNAICHERRA TEA GARDEN<br>M.E. SCHOOL<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. U K NAIR<br>MRS. K DEVI<br>J RAHMAN<br>MR. M KHAN                     | MR R DHAR (ADDL. SR. GA,<br>ASSAM)<br>MR. A DEKA (SC, EDUCATION<br>(ELEMENTARY) DEPT.)          |
|     | <b>WITH</b><br>WP(C)/673/2018                 | SONAULLAH M.E. SCHOOL AND<br>37 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS. | MR. A K SARMA   | SC, ELEM. EDU.  |
|     | <b>WITH</b><br>WP(C)/7955/2017                | DWARKA M.E. SCHOOL AND 42<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS.    | MR.M P SARMA<br>MS.A HUSSAIN<br>MR.R ISLAM<br>MR.U K NAIR<br>MS.N SHYAMAL | GA, ASSAM<br>SC, SSA<br>MR.S SARMA<br>SC, ELEMENTARY EDUCATION                                  |
| 21. | I.A.(CrI.)/154/2018                           | MD. SOBDUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 17<br>ORS,                      | MR. P KATAKI<br>MS. M DEVI<br>MR J C BORAH                                | PP, ASSAM<br>MR. H. SARMA, ADDL. PP,<br>ASSAM.  |
|     | REMARK : WITH OFFICE NOTE                     |   |   |   |
|     | <b>WITH</b><br>CrI.A./311373/2017 (Filing No) | MD SABDUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 17<br>ORS                        |   |   |
|     | <b>WITH</b><br>CrI.L.P./18/2018               | MD. SABDUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 17<br>ORS,                      | MR. P KATAKI<br>MS. M DEVI<br>MR J C BORAH                                | PP, ASSAM   |
| 22. | I.A.(CrI.)/438/2018                           | SHRI HABUNG TAMANG<br><b>Versus</b><br>THE STATE OF A.P. AND ANR                          | MR. H LAMPU   | PP, A P   |
|     | <b>WITH</b><br>CrI.A./179/2018                | SHRI HABUNG TAMANG<br><b>Versus</b><br>THE STATE OF A.P. AND ANR                          | MR. M BISWAS<br>MS. B PHOM<br>MR. D TIWARI<br>MR. K TARI<br>MR. H LAMPU   | PP, A P   |

|     |  |  |   |  |
|-----|--|--|---|--|
| 23. | I.A.(Civil)/886/2018                           | THE STATE OF MIZORAM AND<br>2 ORS<br><b>Versus</b><br>SH MALSAWMTLUANGA AND<br>71 ORS              | MR A SARMA<br>GA, MIZORAM<br>MS P BHATTACHARYA  |  |
|     | REMARK : NOT BY HON. M. ZOTHANKHUMA, J, FIXED  |  |   |  |
|     | <b>WITH</b><br>WA/70/2018                      | THE STATE OF MIZORAM<br><b>Versus</b><br>SH MALSAWMTLUANGA   | MR A K SARMA<br>GA, MIZORAM<br>MRS P BHATTACHARYA   | MR. P D NAIR (R1 TO 68)<br>MR. D NAG (R1 TO 68)<br>MR. H ROHMAN (R1 TO 68)<br>MR G ALAM (R1 TO 68) |
| 24. | I.A.(Civil)/890/2018                           | THE STATE OF MIZORAM<br><b>Versus</b><br>SH R. LALTHANZAUVA  | MR. A K SARMA<br>GA, MIZORAM<br>MS. P BHATTACHARYA  |  |
|     | REMARK : NOT B Y HON. M. ZOTHANKHUMA, J, FIXED |  |   |  |
|     | <b>WITH</b><br>WA/71/2018                      | THE STATE OF MIZORAM<br><b>Versus</b><br>SH R. LALTHANZAUVA  | MR. A K SARMA<br>GA, MIZORAM<br>MS. P BHATTACHARYA  | MR. P D NAIR (R1 TO 88)<br>MR. D NAG (R1 TO 88)<br>MR. H ROHMAN (R1 TO 88)<br>MR G ALAM (R1 TO 88) |
| 25. | I.A.(Civil)/1580/2018                          | RAFIQUL ISLAM AND 9 ORS<br><b>Versus</b><br>SRI HIREN KUMAR NATH AND 4<br>ORS                      | MR N DUTTA<br>MR. M DAS   | MR. M U MAHMUD   |
|     | REMARK : NOT BY HON. S. SHYAM, J, 10 DAYS      |  |   |  |
|     | <b>WITH</b><br>WA/83/2018                      | HIRAN KR. NATH AND 4 ORS<br><b>Versus</b><br>RAFIQUL ISLAM AND 14 ORS                              | MR. M U MAHMUD<br>MRS. S BORA<br>MRS. B DAS<br>MR. D K SAIKIA   | MR N DUTTA, SR.ADV. (R1 TO<br>10)<br>MR. M DAS (R1 TO 10)<br>MR. B TALUKDAR (R1 TO 10)             |
| 26. | I.A.(Civil)/1846/2018                          | SMTI. PRABHATI BISWAS @<br>PARBATI BISWAS AND 2 ORS.<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS. | MR G BHARADWAJ<br>MR G BHARADWAJ  | ASSTT.S.G.I.<br>SC, F.T<br>SC, NRC<br>SC, ELECTION COMMISSION.                                     |
|     | <b>WITH</b><br>WP(C)/3297/2018                 | PRABHATI BISWAS @ PARBATI<br>BISWAS AND 2 ORS.<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS.       | MR. A C SARMA<br>MR G BHARADWAJ<br>MR. B HALDAR   | ASSTT.S.G.I.<br>SC, ELECTION COMMISSION.<br>SC, NRC<br>SC, F.T                                     |
| 27. | I.A.(Civil)/1902/2018                          | STATE OF MIZORAM AND 5<br>ORS<br><b>Versus</b><br>SH. LALLIANCHHUNGA AND 35<br>ORS                 | DR. ASHOK SARAF<br>MR. S P SHARMA<br>MR. P DAS<br>MR. Z ISLAM<br>MR. P BARUAH   |  |
|     | REMARK : NOT BY HON. M. ZOTHANKHUMA, J, FIXED  |  |   |  |
|     | <b>WITH</b><br>I.A.(Civil)/1056/2017           | STATE OF MIZORAM AND 5<br>ORS,<br><b>Versus</b><br>SH. LALLIANCHHUNGA AND 35<br>ORS,               | GA, MIZORAM<br>ADDL. A.G., MIZORAM<br>DR.ASHOK SARAF(SR,ADV.)<br>MR.P DAS<br>MR.A K SARMA<br>MR.Z ISLAM<br>MS.P BHATTACHARYA<br>MR.P BARUAH |  |
|     | <b>WITH</b><br>WA/287071/2016 (Filing No)      | STATE OF MIZORAM AND 5<br>ORS<br><b>Versus</b><br>SH LALLIANCHHUNGA AND 354<br>ORS                 | MS.P BHATTACHARYA<br>MR.A K SARMA   |  |

28. I.A.(Civil)/2087/2018 THE MANAGING COMMITTEE MR. A M BARBHUIYA  
OF THE MOINUL HAQUE MS F BEGUM  
CHOUDHURY HIGHER  
SECONDARY SCHOOL,  
**Versus**  
ARAMUL HAQUE CHOUDHURY  
AND 3 ORS.

REMARK : NOT BY HON. A.M.B. BARUA, J

**WITH**

I.A.(Civil)/2088/2018 THE MANAGING COMMITTEE MR. A M BARBHUIYA  
OF THE MOINUL HAQUE MS F BEGUM  
CHOUDHURY HIGHER MS. M MEDHI  
SECONDARY SCHOOL,  
**Versus**  
ARAMUL HAQUE CHOUDHURY  
AND 3 ORS.

**WITH**

WA/175/2018 THE MANAGING COMMITTEE MR. A M BARBHUIYA  
OF THE MOINUL HAQUE MS. M MEDHI  
CHOUDHURY HIGHER MS F BEGUM  
SECONDARY SCHOOL  
**Versus**  
ARAMUL HAQUE CHOUDHURY  
AND 3 ORS

29. I.A.(Civil)/2144/2018 SRI ANJAN KUMAR DAS MS. M B BARUAH  
**Versus**  
LIFE INSURANCE  
CORPORATION OF INDIA AND 3  
ORS

REMARK : NOT BY HON. N. SAILO, J

**WITH**

WA/179/2018 SRI ANJAN KUMAR DAS MS. M B BARUAH  
**Versus**  
LIFE INSURANCE  
CORPORATION OF INDIA AND 3  
ORS

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Causelists generated on 13/06/2018 18:48:40



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE UJJAL BHUYAN**  
**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO.: 4**

[ DIVISION BENCH ]

[ AT 2:00 P.M.

**ORDER WILL BE DELIVERED BY HON.**  
**MR. JUSTICE U.BHUYAN, SITTING SINGLY ]**

| Sr. No.                  | Case Number     | Main Parties   | Petitioner Advocate   | Respondent Advocate                  |
|--------------------------|-----------------|--|---|--------------------------------------|
| <b>DELIVERY OF ORDER</b> |                 |  |   |                                      |
| 1.                       | WP(C)/3458/2016 | ISMAIL KHALIFA @ ISMAIL ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. M H TALUKDAR<br>MR. R ISLAM<br>MR. A R SIKDAR           | ASSTT.S.G.I.R 1<br>GA, ASSAM (R 2-5) |
| 2.                       | WP(C)/7739/2016 | JAHURA KHATUN @ JAHIRA KHATUN<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.  | MR.M R Z CHOUDHURY<br>MR.M ALI<br>MR.M U MAHMUD<br>MR.A DAS | GA, ASSAM<br>ASSTT.S.G.I.            |

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Causelists generated on 13/06/2018 18:53:43



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:  
HONOURABLE MR. JUSTICE L.S. JAMIR**

**COURT NO.: 5**

[ SINGLE BENCH ]

[ CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING  
LIST DATED 07-05-2018 TO 22-06-2018,  
(RELATING TO CIVIL BENCH - III) EXCEPT  
ITEM NOS. 1 TO 11, 13, 15 TO 17, 19, 21 & 22  
ALONG WITH THE FOLLOWING MATTERS.  
]**

| Sr. No.                      | Case Number                       | Main Parties  | Petitioner Advocate  | Respondent Advocate                 |
|------------------------------|-----------------------------------|---|--|-------------------------------------|
| <b>MOTION</b>                |                                   |   |  |                                     |
| 1.                           | Cont.Cas(C)/255/2018              | GIRIN DAS<br><b>Versus</b><br>RAVIKANT, IAS AND 4 ORS.                          | MR H DAS<br>MS. U HAZARIKA<br>MR. B C DEKA                           |                                     |
| 2.                           | WP(C)/934/2018                    | MS. ABIDA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.               | MS. S G BARUAH<br>MR. B BORGHAIN<br>MR. S NEOG                       | GA, ASSAM<br>MR C BARUAH (SC, APSC) |
| 3.                           | WP(C)/3591/2018                   | PRITAM DAS AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.           | MR. J I BORBHUIYA<br>MR. L MOHAN<br>MS F BEGUM<br>MRS. K H CHOUDHURY | SC, HEALTH                          |
| 4.                           | WP(C)/3660/2018                   | HARISH CH. NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.               | MR. I H SAIKIA<br>MS. S KANUNGOE<br>MR. K KALITA                     | GA, ASSAM                           |
| 5.                           | REMARK : FIXED<br>WP(C)/3831/2018 | DHRITI UCTSHAL CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS       | MR. C GOSWAMI<br>MR. D SARMAH  | GA, ASSAM                           |
| 6.                           | WP(C)/3842/2018                   | HAREJ ALI<br><b>Versus</b><br>THE CHIEF MANAGER, STATE BANK OF INDIA AND 3 ORS. | MR. M S ALI  |                                     |
| 7.                           | WP(C)/3846/2018                   | NAYAN SARMA<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS.                   | MR H TALUKDAR<br>MS D DAS<br>MRS. M DEKA                             | ASSTT.S.G.I.                        |
| <b>ORDER (STAY VACATING)</b> |                                   |   |  |                                     |
| 8.                           | I.A.(Civil)/2066/2018             | SRI ARUP KR. KALITA AND 10 ORS<br><b>Versus</b><br>ZULFIKAR ALAM AND 16 ORS     | MR G N SAHEWALLA<br>MR. I C DEKA<br>MR. D J SAIKIA<br>MS. D BARMAN   | MR. J I BORBHUIYA                   |

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|     | WP(C)/642/2018   | ZULFIKAR ALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS.  | MR. J I BORBHUIYA<br>MR. L MOHAN<br>MS F BEGUM<br>MRS. K H CHOUDHURY                  | GA, ASSAM<br>MR. A DEKA<br>MR S CHOUDHURY  |
| 9.  | I.A.(Civil)/2067/2018  | SRI ARUP KR. KALITA AND 8 ORS<br><b>Versus</b><br>SRI JAGADISH DAS AND 11 ORS  | MR G N SAHEWALLA<br>MR. I C DEKA<br>MR. D J SAIKIA<br>MS. D BARMAN                    | MR. J I BORBHUIYA  |
|     | <b>WITH</b><br>WP(C)/974/2018  | JAGADISH DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 19 ORS.  | MR. J I BORBHUIYA<br>MR. L MOHAN<br>MS F BEGUM<br>MRS. K H CHOUDHURY                  | GA, ASSAM<br>MR. N DAS<br>MR. A DEKA<br>MR S CHOUDHURY<br>MR. N DAS<br>SC, FOREST<br>SC, PERSONNEL DEPT. |
|     |  | <b>ORDER (IMPLEADMENT OF PARTY)</b>  |   |  |
| 10. | I.A.(Civil)/1732/2018  | SHAJAHAN ALI AHMED AND 148 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR A N AHMED  | SC, WATER RESOURCE<br>SC, PERSONAL DEPT.   |
|     | <b>WITH</b><br>I.A.(Civil)/2042/2018   | FULEN RAHMAN AND 17 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR A N AHMED  | SC, WATER RESOURCE<br>SC, PERSONNEL DEPT.  |
|     | <b>WITH</b><br>WP(C)/3900/2017   | RAFIQUL HUSSAIN AND 2206 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MS.N DAS<br>MR.D K ROY<br>MR.B J TALUKDAR   | SC, WATER RESOURCE   |
|     |  | <b>ADMISSION</b>   |   |  |
| 11. | WP(C)/1180/2014  | JITEN CH. ROY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR D C NATH<br>MR.S K SAHARIA<br>MR.M DAS   | MR.A B T HAQUER-5<br>SC, CO-OP.<br>MR.S K TALUKDAR(R-5)<br>GA, ASSAM<br>DR.B AHMED                       |
| 12. | WP(C)/3232/2015  | SMTI. BABIMA DEKA<br><b>Versus</b><br>UNION BANK OF INDIA AND 2 ORS.   | MR P BORTHAKUR<br>MR.H J TAMULI<br>MR.N K BARUA<br>MR.A K SARMA                       | MR.L P SHARMAR-1, 2 and 3<br>MR.R THAKURIA(R-1, 2 & 3)   |
|     | REMARK : FIXED   |  |   |  |
| 13. | WP(C)/4111/2015  | DIGBOI IOC-AOD CONTRACTOR ASSOCIATION<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS   | MR.A K PURKAYASTHA<br>MR.S K SINGH<br>MR.V K CHOPRA                                   | ASSTT.S.G.I.<br>MR.A SARMA(R- 2-4)<br>GA, ASSAM<br>MR.S N SARMA(R- 2-4)<br>MR.K KALITA(R- 2-4)           |
| 14. | WP(C)/4497/2015  | RAMJAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS,   | MR.S C BISWAS<br>MS.J BORAH<br>MR. S BISWAS<br>MS.K L R YANTHAN                       | GA, ASSAM<br>MR.B J GHOSH  |
| 15. | WP(C)/5391/2016<br><b>with</b><br>I.A.(Civil)/2079/2017<br><b>WITH</b><br>I.A.(Civil)/2079/2017<br>In<br>WP(C)/5391/2016 | MOMIRUL RAHMAN<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS<br><br>THE UNION OF INDIA<br><b>Versus</b><br>MOMIRUL RAHMAN AND 3 ORS | MS.N SHYAMAL<br>MS.A HUSSAIN<br>MSW YHOSHII<br>MR.R ISLAM<br><br>C.G.C.<br>MS.B SARMA | ASSTT.S.G.I.<br>C.G.C.<br>MS.B SARMA<br><br>MR.R ISLAM<br>MSW YHOSHII<br>MS.A HUSSAIN<br>MS.N SHYAMAL    |

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| 16. | WP(C)/1801/2017                      | SANGHAMITRA BARBORA AND<br>5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS. | MR.H J TAMULI<br>MS N KALITA<br>MS.P BORTHAKUR<br>MR.A K SARMA                    | MR.P SAIKIA R-5<br>SC, APSC<br>MR.D K BAGCHI(R-5)<br>SC, HIGHER EDUCATION<br>GA, ASSAM<br>MR. A CHAMUAH<br>MR.S SAIKIA(R-5)<br>DR.B AHMED(SC, IRRIGATION) |
|     | REMARK : WITH OFFICE NOTE            |  |   |   |
| 17. | WP(C)/3509/2017                      | RAMDEIYILE JEME AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS.           | MR.R SARMA<br>MS.M PAUL   | SC, N C HILLS<br>GA, ASSAM  |
| 18. | WP(C)/3949/2017                      | LOUIS MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 8<br>ORS.                    | MR.B SAHARIA<br>MR.A M BARBHUIYA<br>MR.J U N M LASKAR<br>MS.F BEGUM<br>MS.M MEDHI | GA, ASSAM   |
|     | REMARK : B/O                         |  |   |   |
| 19. | WP(C)/5487/2017                      | HITESH KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2<br>ORS.                     | MRB KAUSHIK<br>MR.D SARMA   | SC, PWD<br>GA, ASSAM  |
| 20. | WP(C)/6816/2017                      | HEMANTA CHANGMAI AND 52<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6<br>ORS.   | MR.J P KACHARI<br>MR.P K GOGOI  | MR.A BHATTACHARJEE<br>SC, FINANCE<br>GA, ASSAM<br>MR.T J MAHANTA  |
| 21. | WP(C)/6872/2017                      | SYED NAZRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 2<br>ORS.                 | MR.P K KALITA<br>MR.S B SARMA   | MR. M R ADHIKARI (ADDL. SR.<br>GA, ASSAM)<br>GA, ASSAM  |
|     | REMARK : FIXED                       |  |   |   |
| 22. | WP(C)/6975/2017                      | PRASANTA KR. GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS.                | MR.S BORTHAKUR<br>MR.J ABBAS  | GA, ASSAM<br>SC, AG   |
| 23. | WP(C)/7901/2017                      | SUPARNA PAUL<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS.                      | MR.N H BARBHUIYA<br>MR.I HUSSAIN  | MS. K PHUKAN (JUNIOR GA,<br>ASSAM)  |
|     | REMARK : AFTER 3 WEEKS               |  |   |   |
| 24. | WP(C)/111/2018                       | MOITREYEE DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. M KHATANIAR<br>MR. I IMCHEN<br>MR H BETALA<br>MR D K DAS<br>MR. P KAKATI      | GA, ASSAM<br>J HAZARIKA<br>P MAHANTA<br>B TALUKDAR<br>MS. S DAS<br>MR. D BANERJEE<br>J C BARMAN   |
|     | REMARK : FIXED                       |  |   |   |
|     | <b>WITH</b><br>I.A.(Civil)/2074/2018 | SMT. MOITREYEE DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8<br>ORS                 | MR D K DAS<br>MR H BETALA<br>MR. M KHATANIAR                                      | GA, ASSAM<br>MR. P MAHANTA  |
|     | <b>WITH</b><br>I.A.(Civil)/929/2018  | SRI BIDYARNAV BORA<br><b>Versus</b><br>MOITREYEE DAS AND 8 ORS                         | MR. N DUTTA, SR.ADV.<br>MR. B TALUKDAR  | MR. M KHATANIAR<br>MR. P KAKATI   |
|     | <b>WITH</b>                          |  |   |   |



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|     | WP(C)/4611/2015  | SMT. MOITREYEE DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS,                                     | MR.A DAS<br>MR. I IMCHEN<br>MR H BETALA<br>MR D K DAS<br>MR. P BORGHAIN<br>MR. M P SARMA<br>MR. A CHETRY<br>MR. N U K NAIR, SR.ADV.<br>MR.J DAS<br>MR.S DUTTA<br>MR.P THAOSEN<br>MR.S K MEDHI | SC, APSC<br>MR.C BARUAH<br>SC, FINANCE<br>GA, ASSAM  |
| 25. | WP(C)/1585/2018  | GITI KAKATI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR A C BORBORA<br>MR. N SAIKIA<br>MR. M SMITH<br>MRS. R BORBORA   | GA, ASSAM<br>SC, GHC   |
| 26. | WP(C)/1760/2018  | RAJDEEP DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. P MAHANTA<br>MS. P SAHARIA  | GA, ASSAM<br>MR. S P DAS (R 5)   |
|     | REMARK : FIXED<br><b>WITH</b><br>I.A.(Civil)/2051/2018 | RAJDEEP DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. P MAHANTA<br>MS. P SAHARIA  | MR. D NATH<br>GA, ASSAM  |
| 27. | WP(C)/3301/2018  | SMRITIKANA DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                       | MR. A K DUTTA<br>MR. B ZAMAN<br>MR. B PURKAYASTHA<br>MR D C NATH  | SC, P H E  |
|     | REMARK : FIXED   |  |   |  |
|     |  | <b><u>ORDERS</u></b>   |   |  |
| 28. | Cont.Cas(C)/300/2015                                   | SWAHID KUSHAL KONWAR<br>SAMABAY SUTAKOL LTD.<br><b>Versus</b><br>JITESH KHOSLA AND 4 ORS.                | MR.G UZIR<br>MR.M SAIKIA<br>MR.S M BARUAH<br>MR.C SHARMA<br>MR.T C DAS<br>MRS.A BORAH   | MS.A VERMAR-3 and 4<br>MR.A K AZAD(R-2 & 5)<br>MS.S KHANIKAR(R-3 & 4)<br>DR.B AHMED(R-2 & 5)<br>MR.N HAQUE(R-2 & 5)<br>MR.N J KHATANIAR(R-4)<br>MR.J M A CHOUDHURY(R-2 & 5)<br>SC, FINANCE |
|     | REMARK : FIXED<br><b>WITH</b><br>Cont.Cas(C)/115/2016  | GULMAI DAS AND 7 ORS<br><b>Versus</b><br>VINOD KUMAR PEPPERSENIA<br>AND 7 ORS                            | MR.M U MONDAL<br>MD I H KHAN<br>MR.A RAHMAN<br>MR.H R AHMED<br>MR.M HUSSAIN   | MR.N HAQUE R-1AND2<br>DR.B AHMED(R-1&2)<br>MR.A K AZAD(R-1&2)<br>MS.A VERMA(R-4)<br>MS U DAS(R-4)<br>MR.J M A CHOUDHURY(R-1&2)<br>MS.S KHANIKAR(R-4)                                       |
|     | <b>WITH</b><br>Cont.Cas(C)/302/2015                    | M/S ASSAM CO-OPERATIVE<br>SPINNING MILLS EMPLOYEES<br>UNION<br><b>Versus</b><br>JITESH KHOSLA AND 4 ORS. | MR.G UZIR<br>MR.S M BARUAH<br>MR.M SAIKIA<br>MRS.A BORAH<br>MR.T K DAS<br>MR.C SHARMA   | DR.B AHMEDR-2 AND 5<br>MR.J M A CHOUDHURY(R-2 & 5)<br>MR.A K AZAD(R-2 & 5)<br>SC, FINANCE<br>MS.S KHANIKAR(R-3 & 4)<br>MR.N HAQUE(R-2 & 5)<br>MS.A VERMA(R-3 & 4)                          |
|     | <b>WITH</b>  |  |   |  |

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|     | Cont.Cas(C)/405/2015  | NOWGONG CO-OPERATIVE<br>SUGAR MILLS WORKER'S<br>UNION<br><b>Versus</b><br>VINOD KUMAR PIPERSANIA<br>AND 5 ORS | MR.M K BARUAH<br>MR.M DAS  | MR.KHAYERUDDINR-1 AND 2<br>DR.B AHMED(R-1 & 2)<br>MR.A K AZAD(R-1 & 2)<br>MR.S R BARBHUIYA(R-1)<br>MR.N HAQUE(R-1 & 2)<br>MS.A VERMA(R-3)<br>MR.M HUSSAIN(R-1)<br>MR.N J KHATANIAR(R-3)<br>MS.S KHANIKAR(R-3)    |
|     | <b>WITH</b>   |   |  |  |
|     | Cont.Cas(C)/705/2015  | BHABANANDA DUTTA AND 37<br>ORS<br><b>Versus</b><br>VINOD KUMAR PEPPERSENIA<br>AND 7 ORS                       | MR.M U MONDAL<br>MDI H KHAN<br>MR.M HUSSAIN<br>MSN NASRIN<br>MR.H R AHMED<br>MR.A RAHMAN | MR.A U AHMEDR-1, 2 AND 5<br>MRK UDDIN(R-1, 2 & 5)<br>MS.D DEY(R-8)<br>MS U DAS(R-4)<br>DR.B AHMED(R-1, 2 & 5)<br>MS.S KHANIKAR(R-4)<br>MR.A K AZAD(R-1)(R-1, 2 & 5)<br>MS.A VERMA(R-4)<br>MR.N HAQUE(R-1, 2 & 5) |
|     | <b>WITH</b>   |   |  |  |
|     | Cont.Cas(C)/801/2015  | BENU MOHAN BORAH AND 25<br>ORS.<br><b>Versus</b><br>VINOD KR. PIPERSANIA AND 4<br>ORS.                        | MR.K GOGOI<br>MR.S BORTHAKUR<br>MS.P BARUAH  | DR.B AHMEDR-1,2,4AND5<br>MS U DAS(R-3)<br>MS.S KHANIKAR(R-3)<br>MR.M HUSSAIN(R-1,2,4&5)<br>MR.A K AZAD(R-1,2,4&5)<br>MS.A VERMA(R-3)<br>MR.A U AHMED(R-1, 2&4)<br>MR.N HAQUE(R-1,2,4&5)                          |
|     | <b>WITH</b>   |   |  |  |
|     | I.A.(Civil)/3904/2017   | SWAHID KUSHAL KONWAR<br>SAMABAY SUTAKOL LTD.<br>SRAMIK SANTHA<br><b>Versus</b><br>JITESH KHOSLA AND 4 ORS.    | MR.G UZIR<br>MR.S M BARUAH<br>MR.M SAIKIA  | SC, FINANCE<br>DR.B AHMED<br>MR.M GOGOI<br>GA, ASSAM<br>MRSA VERMA<br>SC, CO-OP.   |
|     | <b>WITH</b>   |   |  |  |
|     | I.A.(Civil)/3905/2017   | M/S ASSAM CO-OPERATIVE<br>SPINNING MILLS EMPLOYEES<br>UNION<br><b>Versus</b><br>JITESH KHOSLA AND 4 ORS.      | MR.M SAIKIA<br>MR.S M BARUAH<br>MR.G UZIR<br>MR.T K DAS                                  | GA, ASSAM<br>SC, FINANCE<br>MR.B GOGOI<br>DR.B AHMED<br>MRSA VERMA<br>SC, CO-OP.   |
|     | <b>WITH</b>   |   |  |  |
|     | WP(C)/7969/2016   | BENU MOHAN BORA AND 206<br>ORS.<br><b>Versus</b><br>STATE OF ASSAM AND 5 ORS.                                 | MS.P BORAH<br>MR.S BORTHAKUR   | GA, ASSAM<br>DR.B AHMED(SC, CO-OP.)<br>SC, FINANCE   |
| 29. | Cont.Cas(C)/587/2016  | FORCE NO CONSTABLE<br>01SF0817766 ANANDA<br>CHANDRA ROY<br><b>Versus</b><br>S. K. BHAGAT AND ORS.             | MR.H BEZBARUAH<br>MR.R MAZUMDAR<br>MS.R DUTTA<br>MRU SARMA                               | MR.S C BISWASR<br>MS A DAS<br>MS A DAS   |
|     | REMARK : I.A.(C) 100/18(D/O), I.A.(C) 2353/16(D/O), I.A.(C) 1033/17(D/O), FIXED |   |  |  |
| 30. | Review.Pet./85/2017   | AFJAL HUSSAIN MAZUMDER<br>AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 6<br>ORS                       | MR.F U BORBHUIYA<br>MS.S DAS<br>MR.H R A CHOUDHURY                                       | ASSTT.S.G.I.<br>MRS.R DEVI<br>C.G.C.   |
|     | REMARK : WP(C) 2202/15(D/O), 2 WEEKS  |   |  |  |
| 31. | Review.Pet./96/2017   | THE STATE OF ASSAM AND 2<br>ORS<br><b>Versus</b><br>SRI SAFIQL ISLAM MAMUD<br>AND 2 ORS                       | MRS.M BORAH<br>MR.H BURAGOHAIN   | MR. N U K NAIR,R<br>MR. M P SHARMA,R<br>MR. A CHETRY,R   |
|     | REMARK : in WP(C) 86/16 & 64/16(BOTH D/O), FIXED                                |   |  |  |
|     | <b>WITH</b>   |   |  |  |

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|     | Cont.Cas(C)/548/2016  | SAFIQUL ISLAM MAMUD AND 2 ORS<br><b>Versus</b><br>MOHON CHANDRA BORO AND 4 ORS                                 | MR.A CHETRY<br>MR.U K NAIR<br>MS.N SHYAMAL<br>MR.A SARMA<br>MR.M P SARMA                    | MS.R DEKAR- 4AND5<br>MR.S HAZARIKA(R-1)<br>MR.H BURAGOHAIN(R-1)<br>MS.M BORAH(R-1)   |
| 32. | Review.Pet./145/2017  | DEBA KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MR.M P SARMA<br>MR.R SINGHA<br>MR.U K NAIR  | SC, HEALTH   |
|     | REMARK : WP(C) 3009/14(D/O), WP(C) 3631/14(D/O),WP(C) 5436/14(D/O), 2 WEEKS |  |   |  |
| 33. | WP(C)/1139/2017   | AMARIT CH. KALITA<br><b>Versus</b><br>THE ASSAM APEX WEAVER AND ARTISANS CO-OP. FEDERATION LTD.ARTFED AND ANR. | MRJ PAYENG<br>MR.T DOLEY  | MR.K KALITAR- 1and2<br>MR.A JAHID(R- 1&2)<br>MR.S N SARMA(R- 1&2)<br>MS.P KHOUND(R- 1&2)<br>MR.S CHOWDHURY(R- 1&2)                             |
| 34. | WP(C)/3227/2017   | SMT. ARPANA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MRS.H SARMAH<br>MR.D BORAH<br>MR.R DOWARAH  | MR.T C CHUTIASC, SEBA GA, ASSAM<br>MR.K KALITA(R-3)<br>MR.S CHOUDHURY(R-3)<br>MR.A JAHID(R-3)<br>MR.A SARMA(R-3)<br>MR.S N SARMA(SR.ADV.)(R-3) |
| 35. | WP(C)/3348/2017   | PRNOTUSH NATH AND 8 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                                     | MR.M K NATH<br>MS.D DEKA<br>MS.U NANDA<br>MR.R MAZUMDAR<br>MS.P BURAGOHAIN<br>MR.S C BISWAS | GA, ASSAM<br>C.G.C.<br>ASSTT.S.G.I.<br>MR.H GUPTA  |
|     | REMARK : FIXED  |  |   |  |
| 36. | W.P.(CrI.)/1/2018   | AGARSTIN MOCHAHARI @ AGOSTIN MOCHAHARI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                        | MR. R PHUKAN<br>MR D J DAS  | ASSTT.S.G.I.<br>G.A.ASSAM.   |
|     | REMARK : 3 WEEKS  |  |   |  |
| 37. | W.P.(CrI.)/4/2018   | ABDUL MILU AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.  | MR. A M BORA<br>MS P DASGUPTA<br>MR. C CHAKRAVARTY<br>MR. D GOGOI<br>MS. S KAKATI           | GA, ASSAM<br>MR. M GOGOI<br>MR.P.P.BARUAH  |
|     | REMARK : FIXED  |  |   |  |
| 38. | WP(C)/1651/2018   | JAYANTI BARMAN<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS.   | MR D K ROY<br>MS. I JAMIR<br>MS. N DAS<br>MS. I KAKATI                                      | ASSTT.S.G.I.<br>MR. B GOGOI (SC, HEALTH DEPTT.)<br>MR. D NATH (ADDL. SR. GA, ASSAM)<br>MR. S S ROY (CGC)                                       |
|     | REMARK : FIXED  |  |   |  |
| 39. | I.A.(Civil)/1767/2018   | SRI DIPAK DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. A MOBARAQUE   | GA, ASSAM  |
|     | REMARK : FIXED  |  |   |  |
|     | WP(C)/6851/2017   | DIPAK DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR.A HUSSAIN<br>MR.A MOBARAQUE  | GA, ASSAM  |
| 40. | I.A.(Civil)/1907/2018   | DR. BASANTA LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | PETITIONER IN PERSON  | SC, HEALTH   |
|     | REMARK : WP(C) 5471/14(D/O), NOT BY HON. A.M.B. BARUA, J                    |  |   |  |
|     | <b>WITH</b>   |  |   |  |

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|     | I.A.(Civil)/1908/2018            | DR. BASANTA LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS                         | PETITIONER IN PERSON  | SC, HEALTH                                 |
| 41. | I.A.(Civil)/2097/2018            | FIREMAN NO. 270 - SRI TAPAN<br>BUZARBARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS | MR. N K KALITA  | GA, ASSAM                                  |
|     | <b>WITH</b><br>WP(C)/5118/2014   | FIRE MAN-270 SRI TAPAN<br>BUZARBARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS,     | MR.R TALUKDAR<br>MR.M MAJUMDAR<br>MR.K D SARMA<br>MR.N K KALITA   | GA, ASSAM                                  |
| 42. | WP(C)/3331/2018                  | KHEMESWARI SAIKIA<br><b>Versus</b><br>THE UNION OF INDIA AND 5<br>ORS.                         | MR. M KHATANIAR<br>MRS. S D SAIKIA  | ASSTT.S.G.I.<br>MR. C BARUAH<br>SC, AG     |
|     | REMARK : FIXED                   |  |   |  |
|     |                                  |  | <b>HEARING</b>  |  |
| 43. | WP(C)/3368/2011<br>CAVT. NO. 11/ | KAMESH SALAM<br><b>Versus</b><br>UNION OF INDIA AND 24 ORS                                     | MR.S G BHATTACHARJEE<br>MR.S K MEDHI(SR.ADV.)<br>MR.A DAS<br>MR.S DUTTA<br>MSS CHANGKAKATI<br>MR.K DAS<br>MR.P N CHOUDHURY<br>MR.P PATHAK | FOR CAVEATOR<br>MRD C CHAKRABORTY          |
|     | REMARK : (PART-HEARD)            |  |   |  |
| 44. | WP(C)/6521/2017                  | RAJJAD AHMED BORBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS.                    | MR.B K KASHYAP<br>MR.D HUSSAIN<br>MR.D J DAS<br>MR.K N CHOUDHURY  | GA, ASSAM                                  |
|     | REMARK : (PART-HEARD), (2 WEEKS) |  |   |  |
| 45. | WP(C)/2738/2014                  | BISHAN SINGH PINGAL AND 13<br>ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 6<br>ORS          | MR. M R CHOUDHUR<br>MR. K KALITA<br>MS. S KANUNGOE<br>MR. I H SAIKIA  | ASSTT.S.G.I.<br>MR.B CHAKRAVARTY<br>C.G.C. |
|     | REMARK : FIXED                   |  |   |  |

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Causelists generated on 13/06/2018 18:49:35



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]  
[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**  
**COURT NO.: 7**

[ SINGLE BENCH ]

[ CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 07-05-2018 TO 22-06-2018, (RELATING TO CIVIL BENCH - IV) FROM ITEM NOS. 46 TO 90 ALONG WITH THE FOLLOWING MATTERS. ]**

| Sr. No.                             | Case Number                                      | Main Parties   | Petitioner Advocate                         | Respondent Advocate  |
|-------------------------------------|--|--|---|--|
| <b>ORDER (STAY VACATING)</b>        |  |  |   |  |
| 1.                                  | I.A.(Civil)/1548/2018                            | THE INDIAN ART HISTORY CONGRESS<br><b>Versus</b><br>SMT. MOHINI BALA DAS AND 2 ORS | MR. K GOGOI                                 | MR. P J SAIKIA   |
|                                     | REMARK : FIXED<br><b>WITH</b><br>WP(C)/1109/2018 | SMT. MOHINI BALA DAS AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. P J SAIKIA<br>MR. A K GUPTA             | GA, ASSAM<br>MR G DEKA<br>MR. A R TAHBILDAR  |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |  |  |   |  |
| 2.                                  | I.A.(Civil)/1410/2018                            | SARBANANDA SARMA AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS        | MR. K D CHETRI<br>MS R BARUAH               | GA, ASSAM  |
|                                     | REMARK : FIXED<br><b>WITH</b><br>WP(C)/4091/2017 | SARBANANDA SARMA AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.      | MR.K KALITA<br>MR.A SARMA<br>MR.S CHOUDHURY | GA, ASSAM  |
| <b>ADMISSION</b>                    |  |  |   |  |
| 3.                                  | WP(C)/658/2013                                   | KESHAB HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                   | MS.J CHETRY<br>MS.M BORAH<br>MS.A GOGOI     | MR.S DUTTA<br>MS U DAS (SC, HOUSEFED)<br>SC, EDU<br>MR. D NATH<br>DR.B AHMED<br>MR.H K SARMA<br>SC, CO-OP.<br>MR.B D DAS |

|     |   |  |  |   |
|-----|---|--|--|---|
| 4.  | WP(C)/6551/2014                         | NITYANANDA SAIKIA AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                       | MR.S S SARMA<br>MR.R DUTTA<br>MR.G G GOGOI<br>MR.P BAIRAGI                             | MR.D P BORAH<br>GA, ASSAM<br>SC, PWD  |
|     | REMARK : FIXED                          |  |  |   |
| 5.  | WP(C)/18/2015                           | SMTI BINITA PHOOKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS,  | MR.D SAIKIA  | GA, ASSAM   |
| 6.  | WP(C)/24/2015                           | AMRIT SARENGI AND 22 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR.S BORTHAKUR<br>MR.U S BORA<br>MR. P K BORAH   | GA, ASSAM   |
| 7.  | WP(C)/1048/2015                         | ABANI PRASAD SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. G CHOUDHURY<br>MR.P BORAH<br>MR.J DEKA<br>MR.A K HALOI                             | GA, ASSAM(R1 & 3)   |
| 8.  | WP(C)/2197/2015                         | MR. NARENDRA SINGH<br><b>Versus</b><br>THE UNION OF INDIA AND 16 ORS,  | MR.M K BORO<br>MR.R DUTTA  | MR.S S ROY<br>GA, ASSAM(R2-6)<br>ASSTT.S.G.I.(R1)<br>MR.R P KAKOTI<br>SC, IIT<br>C.G.C.   |
| 9.  | WP(C)/2356/2015                         | KHERKATA SAMABAY SAMITY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                      | MS.B BARUAH<br>MS.KAKALI SAIKIA<br>MS.KARABI SAIKIA<br>MS.P KHATANIAR<br>MR.R C SAIKIA | GA, ASSAM   |
| 10. | WP(C)/3435/2015                         | AMINUR RAHMAN<br><b>Versus</b><br>THE CHIEF INFORMATION COMMISSIONER, ASSAM STATE INFORMATION COMMISSION AND 3 ORS | MRJ RAHMAN<br>MR. M KHAN   | SC, FORESTR2,3,4<br>SC, ASIC<br>MR.D DEKA(R1)   |
| 11. | WP(C)/3564/2015                         | PADUM KUMAR SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MS.T SOM<br>MR.M K SHARMA<br>MS.S KALITA<br>MR.H DAS<br>MS.R BORGHAIN                  | GA, ASSAMR1-4<br>MS.M HAZARIKA  |
| 12. | WP(C)/3877/2015                         | TELAHI SAMABAY SAMITY LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                     | MS.K SAIKIA<br>MR.R C SAIKIA<br>MR.P KHATANIAR<br>MS.B BARUAH<br>MRS.A BORAH           | GA, ASSAM   |
| 13. | WP(C)/4051/2015                         | SMT. KUSUM TIBREWAL<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS   | MRK K DAS<br>MR A TEWARI<br>MR.A DHAR  | SC, NF RLY  |
| 14. | WP(C)/4139/2015                         | DEBODIP BHOWMIK AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. M MORE<br>MR.R DEV   | MR. S BISWASR-4 and 5<br>MR.S C BISWAS(R-4 & 5)<br>GA, ASSAM<br>MS.E SHITIRI(R-4 & 5)<br>MR.F A HASSAN(R-4 & 5)<br>MS.L HAZARIKA(R-4 & 5) |
| 15. | WP(C)/5506/2015<br>CAVT. NO. 1060//2015 | N.E. TRADE AND TRANSPORT<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MRB KAUSHIK<br>MR.B CHAKRABORTY  | C.G.C.<br>MR.H GUPTA(R-1)<br>ASSTT.S.G.I.<br>FOR CAVEATOR<br>SC, F C I<br>MR.P K ROY  |
| 16. | WP(C)/5530/2015                         | M/S SHIVAM TRANSCON PVT. LTD.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS,                                    | MD.ASLAM<br>MS.R JAIN<br>MR.G N SAHEWALLA<br>MR.D SENAPATI<br>MR.A CHETIA              | SC, RAILWAY(R-1-4)<br>SC, FOREST(R-5)   |

|     |                                     |  |   |   |
|-----|-------------------------------------|--|---|---|
| 17. | WP(C)/5534/2015                     | TAPAN RAI MEDHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS                          | MR.M K SHARMA<br>MS.S KALITA<br>MS.R BORGHAIN<br>MR.H DAS<br>MS.T SOM                             | GA, ASSAM(R1-4)<br>MRS.S KHAUND(R-5)<br>MS.M HAZARIKA(R-5)<br>MS.H BUZAR BARUAH(R-5)  |
| 18. | WP(C)/6071/2015                     | MONI KANTA TAYUNG<br><b>Versus</b><br>THE UNION OF INDIA AND 5<br>ORS                        | MS.R B BORA<br>MR.U J SAIKIA<br>MS.J DAS  | MSB DEVI<br>MR G P GOWALLA<br>MR H P NEOG<br>MR B K DAS, ADDL. SC. RLY.<br>SC, RAILWAY<br>GA, ASSAM                                 |
| 19. | WP(C)/6279/2015<br>CAVT. NO. 2015 / | JOYNAL ABEDIN LASKAR AND 4<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS       | MS.A B KAYASTHA<br>MR.S DEY<br>MR.R DUBEY<br>MR.K N CHOUDHURY                                     | FOR CAVEATOR<br>MR.S K TALUKDAR<br>MRH I CHOUDHURY<br>SC, CO-OP.<br>MR.J M A CHOUDHURY  |
|     | REMARK : FIXED, CAVT 1308/15        |  |   |   |
| 20. | WP(C)/897/2016                      | AYEDA BEGUM<br><b>Versus</b><br>GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY<br>AND 5 ORS. | MR.M KATAKI   | SC, GMC<br>MS.M HAZARIKA<br>SC, G M D A<br>MR. R K BHUYAN(R- 5&6)<br>MD.K ALI(R- 5&6)<br>MR. K SAIKIA(R- 5&6)<br>MR.R RABHA(R- 5&6) |
|     | REMARK : FIXED                      |  |   |   |
| 21. | WP(C)/4463/2017                     | DURGESWAR GOGOI.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS.                        | MS.B M BHUYAN<br>MRR L CHUTIA<br>MR.P OZA<br>MR.I CHOUDHURY                                       | GA, ASSAM   |
|     | REMARK : FIXED                      |  |   |   |
| 22. | WP(C)/5300/2017                     | SAIFUL ISLAM AND 315 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS.               | MR.A DAS<br>MR.S K MEDHI<br>MR.S R RABHA<br>MR.R BAISHYA  | GA, ASSAM   |
|     | REMARK : FIXED                      |  |   |   |
| 23. | WP(C)/5338/2017                     | BIPIN HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS.                          | MR.H BEZBARUAH<br>MS U DAS<br>MRU SARMA   | MR. T C CHUTIA (SR. ADDL.<br>GA, ASSAM)   |
|     | REMARK : FIXED                      |  |   |   |
| 24. | WP(C)/1062/2018                     | CHANDRA MOHAN<br>BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6<br>ORS.             | MR. B RAMCHIARY<br>MS. C TALUKDAR<br>T RAMCHIARY<br>MS. M BASUMATARY<br>A RAMCHIARY<br>MR. A BORO | MS. M BHATTACHARJEE (ADDL.<br>SR. GA, ASSAM)<br>SC, FINANCE DEPTT., A VERMA   |
|     | REMARK : FIXED                      |  |   |   |
| 25. | WP(C)/2220/2018                     | JIBAN CH. DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS.                           | MR. P J SAIKIA<br>MS. R GOGOI<br>MR. M R LASKAR   | SC, FOREST  |
|     | <b>ORDERS</b>                       |  |   |   |
| 26. | MC/488/2015                         | MD. ABED ALI AND ANR,<br><b>Versus</b><br>THE DIVISIONAL MANAGER<br>AND 2 ORS,               | MR.GOGOI<br>MR.H DAS  | MR.A DUTTAR-1<br>MRS.P M DUTTA(R-1)   |
|     | REMARK : in MAC.APP SL.NO.240380/14 |  |   |   |
| 27. | MC/1293/2015                        | SMT. DEBAJANI TALUKDAR<br>AND ANR.<br><b>Versus</b><br>THE DIVISIONAL MANAGER<br>AND 2 ORS.  | MR.M CHOUDHURY<br>MS.A K CHOUDHURY<br>MR.D CHOUDHURY<br>MS.C BAISHYA<br>MR.K CHOUDHURY            | MRS.B D SARMA(R-2 & 3)<br>MR.U K DAS(R-2 & 3)   |
|     | REMARK : in MAC.APP 207072/13       |  |   |   |

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| 28. | I.A.(Civil)/114/2016            | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>SMTI AMBIKA MILI AND 5 ORS,             | MS.N MODI<br>MR.SIDHANT DUTTA<br>MR.S DUTTA<br>MS P DEHINGIA<br>MS.M CHOUDHURY<br>MR.C SHARMA |   |
|     | REMARK : WITH STAY PETITION     |   |   |   |
|     | <b>WITH</b>                     |   |   |   |
|     | MACApp./261447/2015 (Filing No) | ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>SRI RAJESH NARAH @ SANJU NARAH AND 2 ORS | MR.A DHAR<br>MRR B DEKA   |   |
| 29. | I.A.(Civil)/1536/2016           | BATSHU SAHA @ BASHU SAHA<br><b>Versus</b><br>AKHIL KALITA AND 2 ORS,                    | MR.S M SARMA<br>MR.M M DEKA<br>MR.U C RABHA   | MRS.P M DUTTA(R-3)<br>MR.A DUTTA(R-3)   |
|     | <b>WITH</b>                     |   |   |   |
|     | MACApp./278391/2016 (Filing No) | SHRUI BATSHU SAHA @ BASHU SAHA<br><b>Versus</b><br>SHRI AKHIL KALITA AND ANR            | MR.M M DEKA<br>MR.U C RABHA   |   |
| 30. | I.A.(Civil)/1837/2016           | MD. SALAM AHMED AND ANR,<br><b>Versus</b><br>ROBILAL SARKAR AND ANR                     | MS.J BORAH<br>MR.S C BISWAS<br>MR.F A HASSAN  | MS.N MODIR-2<br>MS.S THAKURIA(R-2)<br>MS.M CHOUDHURY(R-2)<br>MR.C SHARMA(R-2)<br>MR.S DUTTA(R-2)<br>MS.P DOWERAH(R-2)     |
|     | <b>WITH</b>                     |   |   |   |
|     | MACApp./281568/2016 (Filing No) | MD. SALAM AHMED AND ANR<br><b>Versus</b><br>ROBILAL SARKAR AND ANR                      | MR.F A HASSAN<br>MR.S C BISWAS  |   |
| 31. | I.A.(Civil)/1886/2016           | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>SMT. TUNUMAI CHARINGIA AND 2 ORS,   | MS.L SHARMA<br>MR.S S SHARMA<br>MR.B J MUKHERJEE<br>MRA SHARMA                                |   |
|     | REMARK : WITH STAY PETITION     |   |   |   |
|     | <b>WITH</b>                     |   |   |   |
|     | MACApp./282518/2016 (Filing No) | UNITED INDIA INSURANCE COMPANY LTD<br><b>Versus</b><br>SMT TUNUMAI CHARINGIA AND 2 ORS  |   |   |
| 32. | I.A.(Civil)/2047/2016           | SMTI HIMADRI CHOUDHURY<br><b>Versus</b><br>NEW INDIA ASSURANCE CO. LTD. AND 2 ORS,      | MR.M M DEKA<br>MR.S M SARMA<br>MR.U C RABHA   | MRSISHIR DUTTAR-1<br>MS.N MODI(R-1)<br>MS.M CHOUDHURY(R-1)<br>MR.C SHARMA(R-1)<br>MS.S THAKURIA(R-1)<br>MS.P DOWERAH(R-1) |
|     | <b>WITH</b>                     |   |   |   |
|     | MACApp./278478/2016 (Filing No) | SHRI HIMADRI CHOUDHURY<br><b>Versus</b><br>NEW INDIA ASSURANCE CO LTD AND 2 ORS         | MR.U C RABHA<br>MR.M M DEKA   |   |
| 33. | Review.Pet./182/2017            | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>RABBUL HUDDA AND 28 ORS                  | MR.N SARMA<br>MR.D SAIKIA<br>SC, EDUCATION<br>MR.A DEKA                                       | MR. M DUTTA (R1 TO 29)<br>MR. J BHARALI (R1 TO 29)  |
|     | REMARK : WP(C) 268/13(D/O)      |   |   |   |
|     | <b>WITH</b>                     |   |   |   |
|     | Cont.Cas(C)/70/2018             | RABBUL HUDA AND 28 ORS<br><b>Versus</b><br>PRITAM SAIKIA AND ANR                        | MR. M DUTTA<br>MR. J BHARALI  | MR. D SAIKIA, SR.ADV.<br>MR. N SARMA<br>MR. N SARMA   |



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| 34. | I.A.(Civil)/258/2017               | CHOLAMANDALAM MS<br>GENERAL INSURANCE CO.<br>LTD.,<br><b>Versus</b><br>SMTI AMIYA GOGOI AND 5<br>ORS, | MS.P BORTHAKUR<br>MS.M SAIKIA<br>MR.R GOSWAMI  | MR.R SAIKIAR- 1-4<br>MR.K R BORA(R- 1-4)                                     |
|     | REMARK : WITH STAY PETITION        |   |  |  |
|     | <b>WITH</b>                        |   |  |  |
|     | MACApp./277859/2016 (Filing<br>No) | CHOLAMANDALAM MS<br>GENERAL INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SMTI AMIYA GOGOI AND 5 ORS   |  |  |
| 35. | I.A.(Civil)/1009/2017              | SMT. SHORA BANU,<br><b>Versus</b><br>MS. SURUJ ALI AND 2 ORS,   | MR.H GOGOI<br>MR.K DAS<br>MR.S DAS<br>MS.R T DAS<br>MR.N BARUAH  | MR.A J SAIKIAR-3<br>MR.B KAKATI(R-3)<br>MR.U K DUTTA(R-3)<br>MR.K BORAH(R-3) |
|     | <b>WITH</b>                        |   |  |  |
|     | MACApp./292331/2017 (Filing<br>No) | SMT SHORA BANU<br><b>Versus</b><br>MD SURUJ ALI AND 2 ORS   | MR.K DAS<br>MR.S DAS   |  |
| 36. | I.A.(Civil)/1887/2017              | MD. NOBI HUSSAIN,<br><b>Versus</b><br>THE REGIONAL MANAGER AND<br>ANR,                                | MR. A R AGARWALA   | MR. R C PAUL R-1   |
|     | <b>WITH</b>                        |   |  |  |
|     | MACApp./294716/2017 (Filing<br>No) | MD NOBI HUSSAIN<br><b>Versus</b><br>THE REGIONAL MANAGER THE<br>ORIENTAL INSURANCE CO. LTD<br>AND ANR | MR.A R AGARWALA  |  |
| 37. | I.A.(Civil)/2077/2017              | THE BHARATI AXA GENERAL<br>INSURANCE CO. LTD.<br><b>Versus</b><br>SMTI RUNUKA DAS AND 2 ORS,          | MR.R GOSWAMI<br>MS.M SAIKIA<br>MS.P BORTHAKUR  | MR. S ALI  |
|     | REMARK : WITH STAY PETITION        |   |  |  |
|     | <b>WITH</b>                        |   |  |  |
|     | MACApp./294720/2017 (Filing<br>No) | THE BHARATI AXA GENERAL<br>INSURANCE COMPANY LTD<br><b>Versus</b><br>SMTI RUNUKA DAS AND 2 ORS        | MS.M SAIKIA<br>MR.R GOSWAMI  |  |
| 38. | I.A.(Civil)/2422/2017              | M/S UNITED INDIA INSURANCE<br>CO. LTD.<br><b>Versus</b><br>MANI KUMAR NEWAR AND 2<br>ORS,             | MR.A AHMED   |  |
|     | REMARK : WITH STAY PETITION        |   |  |  |
|     | <b>WITH</b>                        |   |  |  |
|     | MACApp./300092/2017 (Filing<br>No) | M/S UNITED INDIA INSURANCE<br>CO. LTD<br><b>Versus</b><br>SRI MANI KUMAR NEWAR AND<br>2 ORS           |  |  |
| 39. | I.A.(Civil)/3051/2017              | MD. SAIFUDDIN ALI<br><b>Versus</b><br>MD. MAHSEN ALI AND 2 ORS,                                       | MR. N DEKA<br>MS. P C BARNALI NAIR<br>MR. B K JAIN<br>MS. M THAKURIA<br>MR. S K JAIN<br>MS. S TALUKDAR | MR V K BAROOAH<br>MR. G K MEDHI  |
|     | <b>WITH</b>                        |   |  |  |
|     | MACApp./301665/2017 (Filing<br>No) | MD SAIFUDDIN ALI<br><b>Versus</b><br>MD MAHSEN ALI AND 2 ORS  | MR.P J SAIKIA<br>MR.A K GUPTA  |  |

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| 40. | I.A.(Civil)/4098/2017  | THE RELIANCE GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>SMTI RANJU CHOUDHURY AND<br>7 ORS                   | MS.P BORTHAKUR<br>MS.M SAIKIA<br>MR.R GOSWAMI                               | MR. I A TALUKDAR<br>MR. I DAS<br>B HUSSAIN<br>A KALITA                              |
|     | <b>WITH</b>  |   |   |   |
|     | I.A.(Civil)/4100/2017  | THE RELIANCE GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>SMTI RANJU CHOUDHURY AND<br>7 ORS                   | MS.M SAIKIA<br>MR.R GOSWAMI<br>MS.P BORTHAKUR                               |   |
|     | <b>WITH</b>  |   |   |   |
|     | MACApp./623/2017   | THE RELIANCE GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>SMTI RANJU CHOUDHURY AND<br>7 ORS                   | MS.M SAIKIA<br>MS.P BORTHAKUR<br>MR.R GOSWAMI                               |   |
| 41. | I.A.(Civil)/4241/2017  | SHRIRAM GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SMTI PUTUL RABIDAS AND 2<br>ORS                  | MR.N N BHUYAN<br>MR.A J SAIKIA<br>MR.U K DUTTA<br>MR.B KAKATI<br>MR.K BORAH | MR. R N BAKSH<br>MR P CHOUDHURY<br>MS. P BARUAH<br>MS. S KHANIKAR                   |
|     | <b>WITH</b>  |   |   |   |
|     | I.A.(Civil)/4242/2017  | SHRIRAM GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SMTI PUTUL RABIDAS AND 2<br>ORS                  | MR.K BORAH<br>MR.N N BHUYAN<br>MR.A J SAIKIA<br>MR.U K DUTTA<br>MR.B KAKATI |   |
|     | <b>WITH</b>  |   |   |   |
|     | MACApp./645/2017   | SHRIRAM GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SMTI PUTUL RAHIDAS AND 2<br>ORS                  | MR.A J SAIKIA<br>MR.U K DUTTA<br>MR.K BORAH<br>MR.B KAKATI<br>MR.N N BHUYAN | MR. R N BAKSH<br>MR. R N BAKSH<br>MR. P CHOUDHURY<br>MS. P BARUAH<br>MS. S KHANIKAR |
| 42. | LA.App./16/2018  | THE GENERAL MANAGER<br>(CONSTRUCTION) N.F.<br>RAILWAY AND ANR<br><b>Versus</b><br>SMT. RUPANI RABHA AND 3<br>ORS, | MR. D K DEY<br>MRS R.M.S.   |   |
|     | REMARK : I.A.(C) 2421/17(D/O), WITH LCR, FIXED   |   |   |   |
|     | <b>WITH</b>  |   |   |   |
|     | I.A.(Civil)/712/2018   | THE GENERAL MANAGER<br>(CONSTRUCTION) N.F.<br>RAILWAY AND ANR<br><b>Versus</b><br>SMT. RUPANI RABHA AND 3<br>ORS, | MR. D.K. DEY<br>MRS. R. M. S.   |   |
|     |  |   |   |   |
|     |  |   | <b>HEARING</b>  |   |
| 43. | WP(C)/2304/2016  | M/S DHANSHIRI ECO CAMP<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS  | MR.N NATH<br>MRN TALUKDAR<br>MR.D THAKUR<br>MS.B DAS                        | SC, FOREST<br>GA, ASSAM<br>ASSTT.S.G.I.   |
|     | REMARK : NOT BY HON. A.K.GOSWAMI, J, (OFFICE TO FIX A DATE ON THE 2ND WEEK OF JUNE'<br>18) I.A. 39/2016(D/O) |   |   |   |
|     | <b>WITH</b>  |   |   |   |
|     | WP(C)/1127/2016  | DIPHLU RIVER LODGE AND<br>ANR<br><b>Versus</b><br>NATIONAL GREEN TRIBUNAL<br>AND 4 ORS                            | MS.M BARMAN<br>MR.M ISLAM<br>MR.A M BAZARBARUAH                             | ASSTT.S.G.I.<br>SC, FOREST  |
|     | <b>WITH</b>  |   |   |   |

|                 |  |  |   |
|-----------------|--|--|---|
| WP(C)/1169/2016 | M/S BRAHMAPUTRA RESORTS<br>PVT. LTD. AND ANR.<br><b>Versus</b><br>NATIONAL GREEN TRIBUNAL<br>AND 5 ORS | MR.M GOGOI<br>MR.N DEKA  | ASSTT.S.G.I.<br>SC, FOREST<br>GA, ASSAM   |
| <b>WITH</b>     |  |  |   |
| WP(C)/1756/2016 | M/S CHAUPAL<br><b>Versus</b><br>NATIONAL GREEN TRIBUNAL<br>AND 5 ORS.                                  | MR. P BORA<br>MS. R JAIN<br>MR. A CHETIA<br>MR. P DEKA                             | ASSTT.S.G.I.<br>SC, FOREST<br>GA, ASSAM   |
| <b>WITH</b>     |  |  |   |
| WP(C)/1766/2016 | EKORA RESORT AND ANR.<br><b>Versus</b><br>NATIONAL GREEN TRIBUNAL<br>AND 5 ORS                         | MR.A CHETIA<br>MR.P DEKA<br>MR.P BORA<br>MS.R JAIN                                 | SC, FOREST<br>ASSTT.S.G.I.<br>GA, ASSAM   |
| <b>WITH</b>     |  |  |   |
| WP(C)/1819/2016 | PRAHLAD BOISNAB BARUAH<br><b>Versus</b><br>NATIONAL GREEN TRIBUNAL<br>AND 5 ORS                        | MR.R B PHOOKAN<br>MR.R SARMA<br>MR.H NATH  | ASSTT.S.G.I.<br>SC, FOREST<br>GA, ASSAM   |
| <b>WITH</b>     |  |  |   |
| WP(C)/2603/2016 | NUMALIGARH REFINERY<br>LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 7<br>ORS                     | MRD DUARA<br>MR.D K DAS<br>MRH BETALA<br>MS.L GOGOI                                | SC, FOREST<br>GA, ASSAM   |
| <b>WITH</b>     |  |  |   |
| WP(C)/459/2016  | M/S RESORT BORGOS<br><b>Versus</b><br>NATIONAL GREEN TRIBUNAL<br>AND 4 ORS                             | MR.U HAZARIKA<br>MR.P DEKA<br>MR.R BISWAS<br>MR.P BORA                             | MS U DASR-6<br>MR.J HUDA(R-6)<br>MR.R DUTTA(R-6)<br>SC, FOREST<br>GA, ASSAM<br>ASSTT.S.G.I.   |
| <b>WITH</b>     |  |  |   |
| WP(C)/8005/2015 | APURBA PRATAP GOSWAMI<br>AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 19<br>ORS                 | MR.P GOSWAMI<br>MR.B P BORAH<br>MR.P K GOSWAMI<br>MS.B CHOUDHURY<br>MR.D CHOWDHURY | MR.J HUDAR-5<br>MR.R DUTTA(R-5)<br>ASSTT.S.G.I.(R1)<br>MR. P K BORAH<br>MS U DAS(R-5)<br>GA, ASSAM(R2)<br>SC, FOREST<br>MRJ CHUTIA(R3)<br>SC, K A A C(R4) |
| I.A./39/2016    |  |  |   |

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Causelists generated on 13/06/2018 18:51:35



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO.: 8

[ SINGLE BENCH ]

[ CIVIL BENCH - II

**THIS BENCH WILL TAKE UP ITEM NOS. 43 & 55 OF HEARING LIST DATED 07-05-2018 TO 22-06-2018, AND ADDITIONAL HEARING LIST FROM 24-05-2018 TO 22-06-2018, EXCEPT ITEM NOS. 2, 3, 5, 8, 14 & 17 (RELATING TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING MATTERS. ]**

| Sr. No.                             | Case Number           | Main Parties   | Petitioner Advocate  | Respondent Advocate                                    |
|-------------------------------------|-----------------------|--|--|--|
| <b>MOTION</b>                       |                       |  |  |  |
| 1.                                  | WP(C)/3010/2018       | SMT. BHANITA DEURI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. P KATAKI<br>MRS R BEGUM                                    | SC, ELEM. EDU  |
|                                     | REMARK : FIXED        |  |  |  |
| 2.                                  | WP(C)/3196/2018       | HAYET ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS.         | MR. R C PAUL<br>MS N RAJKONWAR                                 | SC, HIGHER EDU<br>SC, ELEM. EDU<br>SC, HEALTH          |
| 3.                                  | WP(C)/3198/2018       | HAYET ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS.         | MR. R C PAUL<br>MS N RAJKONWAR                                 | SC, HIGHER EDU<br>SC, ELEM. EDU<br>SC, HEALTH          |
| 4.                                  | WP(C)/3233/2018       | DIPAK GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.        | MR. P BOIRAGI<br>MR G G GOGOI<br>MISS. M DAS<br>MS. B TALUKDAR | GA, ASSAM<br>SC, FINANCE DEPTT.<br>SC, SEC. EDU.       |
|                                     | REMARK : FIXED        |  |  |  |
| 5.                                  | WP(C)/3575/2018       | JUN DEB<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.            | MR. M KHAN<br>KAKALI DEVI<br>MR. J RAHMAN                      | SC, SEC. EDU.<br>MRS. R BORAH<br>SC, CBSE<br>GA, ASSAM |
|                                     | REMARK : FIXED        |  |  |  |
| 6.                                  | WP(C)/3833/2018       | NAYAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.          | MR J ISLAM<br>MRS H KHATUN                                     | SC, SEC. EDU.  |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |                       |  |  |  |
| 7.                                  | I.A.(Civil)/1988/2018 | MISS BENJIR SHAWAN<br><b>Versus</b><br>SHRI P.C. SARMA, IAS          | MR. A R SIKDAR<br>MD A ALI                                     | SC, ELEM. EDU<br>SC, FINANCE                           |

WITH

|    |                       |  |   |   |
|----|-----------------------|--|---|---|
|    | Cont.Cas(C)/486/2017  | BENJIR SHAWAN<br><b>Versus</b><br>V K PIPERSENIA AND 2 ORS                             | MR.A R SIKDAR<br>MR.M H TALUKDAR  | U DAS   |
| 8. | I.A.(Civil)/1989/2018 | MD. ABDUL JALIL AND 36 ORS<br><b>Versus</b><br>MR. VINOD KUMAR PIPERSENIA<br>AND 6 ORS | MR. U K DAS   | MS. A VERMA<br>SC, SEC. EDU.  |
|    | <b>WITH</b>           |  |   |   |
|    | Cont.Cas(C)/414/2017  | ABDUL JALIL AND 36 ORS.<br><b>Versus</b><br>VINOD KUMAR PIPERSENIA<br>AND 3 ORS.       | MRS.B D SARMA<br>MR.M AHMED<br>MR.U K DAS   | MR.A DEKAR-3<br>MS U DAS<br>MR.P CHAKRABORTY(R- 1&2)<br>MR.D SAIKIA(SR.ADV.)(R- 1&2)<br>MS.S KHANIKAR(R-4)<br>MR.K PHUKAN(R-4)<br>MS.A VERMA(R-4) |
|    |                       |  |   |   |
|    |                       |  | <b>ADMISSION</b>  |   |
| 9. | WP(C)/5552/2011       | M/S KAMRUP COKE<br>INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ORS        | MR.G KHANDELIA<br>MS.A CHOUDHURY<br>MSM L GOPE<br>MS.N HAWELIA<br>MS.N GOGOI<br>MS.N BORDOLOI | MR.R DUBEY<br>SC, FINANCE & TAXATION  |
|    | REMARK : FIXED        |  |   |   |
|    | <b>WITH</b>           |  |   |   |
|    | WP(C)/5553/2011       | M/S PARASNATH COKE<br>INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ORS     | MR.G KHANDELIA<br>MS.N GOGOI<br>MS.N BORDOLOI<br>MS.N HAWELIA<br>MSM L GOPE<br>MR.A CHOUDHURY | MR.R DUBEY<br>SC, TAXES   |
|    | <b>WITH</b>           |  |   |   |
|    | WP(C)/5554/2011       | M/S KAMRUP COKE<br>INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ORS        | MS.N GOGOI<br>MSM L GOPE<br>MR.A CHOUDHURY<br>MR.G KHANDELIA<br>MS.N BORDOLOI<br>MS.N HAWELIA | MR.R DUBEY<br>SC, FINANCE & TAXATION  |
|    | <b>WITH</b>           |  |   |   |
|    | WP(C)/5555/2011       | M/S KAMRUP COKE<br>INDUSTREIS<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ORS        | MS.N BORDOLOI<br>MSM L GOPE<br>MR.G KHANDELIA<br>MR.A CHOUDHURY<br>MS.N HAWELIA<br>MS.N GOGOI | MR.R DUBEY<br>SC, FINANCE & TAXATION  |
|    | <b>WITH</b>           |  |   |   |
|    | WP(C)/5556/2011       | M/S PARASNATH COKE<br>INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ORS     | MR.G KHANDELIA<br>MS.A CHOUDHURY<br>MSM L GOPE<br>MS.N GOGOI<br>MS.N HAWELIA<br>MS.N BORDOLOI | MR.R DUBEY<br>SC, FINANCE & TAXATION  |
|    | <b>WITH</b>           |  |   |   |
|    | WP(C)/5557/2011       | M/S PARASNATH COKE<br>INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ORS     | MS.N HAWELIA<br>MS.A CHOUDHURY<br>MS.N BORDOLOI<br>MS.N GOGOI<br>MR.G KHANDELIA<br>MSM L GOPE | SC, TAXES<br>MR.R DUBEY   |
|    | <b>WITH</b>           |  |   |   |
|    | WP(C)/5558/2011       | M/S JUPITER COKE INDUSTREIS<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ORS          | MR.G KHANDELIA<br>MS.N GOGOI<br>MS.N BORDOLOI<br>MS.N HAWELIA<br>MS.A CHOUDHURY<br>MSM L GOPE | SC, FINANCE & TAXATION<br>MR.R DUBEY  |
|    | <b>WITH</b>           |  |   |   |

|     |                 |  |   |   |
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|     | WP(C)/5561/2011 | M/S JUPITER COKE INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS | MS.A CHOUDHURY<br>MS.N HAWELIA<br>MS.N BORDOLOI<br>MSM L GOPE<br>MR.G KHANDELIA<br>MS.N GOGOI | MR.R DUBEY<br>SC, FINANCE & TAXATION  |
|     | <b>WITH</b>     |  |   |   |
|     | WP(C)/5563/2011 | M/S JUPITER COKE INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM         | MR.G KHANDELIA<br>MS.A CHOUDHURY<br>MSM L GOPE<br>MS.N HAWELIA<br>MS.N GOGOI<br>MS.N BORDOLOI | MR.R DUBEY<br>SC, TAXES   |
| 10. | WP(C)/3292/2013 | SAMSUL HUDA AND 22 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS    | MR.R ALI<br>MR.H A AHMED<br>MD.M Z SHAH   | SC, EDU   |
|     | REMARK : FIXED  |  |   |   |
| 11. | WP(C)/3331/2013 | ASHOK KUMAR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS         | MR.H ROHMAN<br>MR G ALAM<br>MS.S GOGOI<br>MR.P D NAIR   | SC, EDU   |
|     | REMARK : FIXED  |  |   |   |
| 12. | WP(C)/6628/2014 | SMTI RUPJYOTI BARUAH SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. D NATH<br>MR.P BHOWMICK   | SC, SECONDARY EDUCATION<br>MR.S SAIKIA  |
|     | REMARK : FIXED  |  |   |   |
| 13. | WP(C)/6932/2014 | GIRIDHAR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS            | MR.N PATHAK<br>MS.A TALUKDAR<br>MR.D K SARMAH   | SC, EDU<br>MR.A CHETRY(R-5)<br>MR.U K NAIR(R-5)   |
|     | REMARK : FIXED  |  |   |   |
| 14. | WP(C)/4152/2015 | MD. ABU BAKKAR PRADHANI<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS   | MR.M HOSSAIN<br>MR.K U AHMED<br>MS.F INTAZ<br>MR. M A SHEIKH                                  | MR.M HUSSAINR-9<br>SC, ELEMENTARY EDUCATION<br>MR.H R AHMED(R-9)<br>MR.M U MONDAL(R-9)<br>MR.A RAHMAN(R-8)<br>MSN NASRIN(R-9)<br>MR.A H AHMED(R-8)  |
|     | REMARK : FIXED  |  |   |   |
| 15. | WP(C)/1670/2016 | MD. SADEQUE HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS      | MR.M A I HUSSAIN<br>MR A R BHUYAN<br>MR.A ALI<br>MS.M KHATUN<br>MR.R ISLAM                    | DR.B AHMED R-40 to 46<br>MR.M HUSSAIN(R-14)<br>MR.A U AHMED(R-40 TO 46)<br>MS N NASRIN(R-14)<br>MR K UDDIN(R-40 TO 46)<br>MR.N HAQUE(R-40 TO 46)<br>GA, ASSAM<br>SC, SECONDARY EDUCATION<br>MR.M U MONDAL(R-14)<br>SC, FINANCE<br>MR. M KHAN(R-15-39)<br>MD I H KHAN(R-14)<br>MR J RAHMAN(R-15-39)<br>MR.W RAHMAN(R- 7 TO 13) |
|     | REMARK : FIXED  |  |   |   |
| 16. | WP(C)/5305/2016 | ARUN KR. SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.          | MR.A C BORBORA<br>MR.A CHETRY<br>MR.G Z AHMED<br>MR.M SMITH<br>MR.M P SARMA<br>MR.U K NAIR    | SC, HIGHER EDUCATION  |
|     | REMARK : FIXED  |  |   |   |

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|---------------|--|---|--|---|
| 17.           | WP(C)/6382/2016  | SMTI. NABAJYOTI DEVI NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                            | MR.K SINGHA<br>MR.D GOGOI<br>MS.P BARUAH   | SC, SECONDARY EDUCATION<br>GA, ASSAM  |
|               | REMARK : FIXED   |   |  |   |
| 18.           | WP(C)/1464/2017  | MAHAMUDA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                     | MR.R A CHOUDHURY<br>MR.J M SULAIMAN<br>MR.H R A CHOUDHURY<br>MR.F U BORBHUIYA              | SC, ELEMENTARY EDUCATION<br>MR.C BARUAH<br>MR.R D PURAKAISTHA(R-7)<br>MR.S C BISWAS(R-7)<br>MS.N D SARMA(R-7)<br>MS.U NANDA(R-7)<br>SC, AG<br>GA, ASSAM |
|               | REMARK : FIXED   |   |  |   |
| 19.           | WP(C)/1816/2017  | ABDUL KARIM SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                  | MD.M U AHMED<br>MR A R BHUYAN  | SC, SECONDARY EDUCATION   |
|               | REMARK : FIXED   |   |  |   |
| 20.           | WP(C)/6471/2017  | SHANKAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS   | MS.U CHOUDHURY<br>MRS.C DAS<br>MS.C DAS<br>MR.K R PATGIRI                                  | GA, ASSAM<br>SC, FINANCE<br>SC, SECONDARY EDUCATION<br>MR. M KHAN(R-7)<br>MS.K DEVI(R-7)  |
|               | REMARK : WP(C) 6460/17(D/O), B/O                         |   |  |   |
| 21.           | WP(C)/6565/2017  | PRAN SWARUP BORAH SONOWAL<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                           | MR.J RABHA<br>MRS.R S DEURI<br>MR.T R DEURI<br>MS.P BARMAN                                 | SC, CBSC<br>MRS.R S CHOWDHURY(R-6)<br>ASSTT.S.G.I.<br>MS.A LONGSU(R-6)<br>MR.M P HAZARIKA(R-6)<br>MS.G DAS(R-6)<br>MR.S BISWAKARMA(R-6)                 |
|               | REMARK : FIXED   |   |  |   |
| 22.           | WP(C)/193/2018<br>CAVT. NO. 11/2018                      | BIKASH RANJAN TAHBILDAR<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. N DUTTA<br>MR. A R TAHBILDAR<br>MS. R DEVI   | SC, HIGHER EDUCATION  |
|               | REMARK : FIXED   |   |  |   |
| 23.           | WP(C)/1953/2018  | PRABIN CHANDREA MALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                | MRS. K DEVI<br>MS. R P BARUAH<br>MS. K DAS<br>MR. M SARMA                                  | SC, ELEM. EDU<br>SC, DIMA HASAO   |
|               | REMARK : FIXED   |   |  |   |
| 24.           | WP(C)/2125/2018  | DABU HAZARIKA AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. (F)                        | MR. M K SHARMA<br>MS. S SAIKIA<br>MS. A BARUA<br>MS. N BARUAH                              | SC, GMC   |
|               | REMARK : FIXED   |   |  |   |
| <b>ORDERS</b> |  |   |  |   |
| 25.           | WP(C)/4793/2014  | GIRISH CHANDRA THAKURIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                              | MR.M KALITA<br>MRA K NATH<br>MR.R S CHAUHAN  | SC, PENSION<br>SC, AG<br>SC, SECONDARY EDUCATION<br>GA, ASSAM<br>MR.S SAIKIA  |
|               | REMARK : FIXED   |   |  |   |
| 26.           | Review.Pet./162/2016                                     | GIRIN GOGOI AND AND 7 ORS,<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION CO. LTD. APDCL AND 7 ORS, | MR. P DUTTA<br>MR. S DEKA<br>MR.M MAHANTA<br>MR.P K MUNIR<br>MR.N BARUAH<br>MR.M CHOUDHURY | MR. G P CHETIA, R 5 TO 8<br>MS. R AKHTAR<br>MR. R BORO<br>MR. R K TALUKDAR<br>MR.H NATH<br>SC, APDCL  |
|               | REMARK : WP(C) 4078/15(D/O), WP(C) 4002/15(D/O), 4 WEEKS |   |  |   |

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|-----|---|--|---|---|
| 27. | Cont.Cas(C)/89/2017                                   | HABIBUR RAHMAN<br><b>Versus</b><br>SANJIB KUMAR BHUYAN                     | MR.K KAKATI<br>MR.S CHOUDHURY<br>MS.P KHOUND<br>MS.A SARMA                      |   |
|     | REMARK : FIXED  |  |   |   |
| 28. | MC/151/2017   | SMT.LILIMA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS,         | MR.B SINGHA<br>MR.R ISLAM<br>MR.M RAHMAN  | MR.P B MAZUMDERR-9<br>MR.B HUSSAIN(R-9)<br>GA, ASSAM  |
|     | <b>WITH</b><br>Review.Pet./307362/2017<br>(Filing No) | SMTI LILIMA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS         |   |   |
| 29. | Cont.Cas(C)/158/2017                                  | BHABEN BORAH<br><b>Versus</b><br>PREETAM SAIKIA AND 4 ORS.                 | MR.G G GOGOI<br>MS.B TALUKDAR<br>MR.M DAS                                       | MR.D SAIKIA R-2R-1<br>MR.B CHOUDHURY(R-1)<br>MR.N SARMA(R-3)<br>MR.A DEKA(R-2)  |
|     | REMARK : FIXED  |  |   |   |
| 30. | Cont.Cas(C)/318/2017                                  | BANDANA DAS<br><b>Versus</b><br>PREETAM SAIKIA AND 4 ORS.                  | MR. B SARMA   | MR.B GOSWAMIR-3<br>MR. A KHOUND<br>MR. M BORAH<br>MS. N CHOUDHURY<br>MS. B BHUYAN<br>MR.A K BHUYAN(R-3)<br>MR.S RASUL(R-1)<br>MS.B BHUYAN(R-3)<br>MS.N CHOUDHURY(R-3)<br>MS.R BORAH(R-1)<br>MR.M BORA(R-3)<br>MR.D SAIKIA(SR.ADV.)(R-1) |
|     | REMARK : FIXED  |  |   |   |
| 31. | Cont.Cas(C)/521/2017                                  | ARPAN KUMAR BARMAN<br><b>Versus</b><br>DR. DAYANANDA BORGOHAIN<br>AND ANR. | MR.S K TALUKDAR<br>MS.H DAS   | MR.U J SAIKIAR- 1and2   |
|     | REMARK : FIXED  |  |   |   |
| 32. | WP(C)/4638/2017                                       | PRASANTA KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.       | MR.J C BARMAN<br>MR.D BANERJEE<br>MR.K BHATTACHARJEE<br>MR.P BORGOHAIN          | SC, EDUCATION   |
|     | REMARK : FIXED  |  |   |   |
| 33. | Review.Pet./11/2018                                   | KHAIRUL ISLAM<br><b>Versus</b><br>MD SAMED ALI AND 4 OTHERS                | MR. M H AHMED   | G.A. ASSAM<br>SC. SEBA  |
|     | REMARK : WP(C) 6207/16(D/O)                           |  |   |   |
| 34. | Cont.Cas(C)/69/2018                                   | SMT. ROSY HAZARIKA<br><b>Versus</b><br>MR. PRITAM SAIKIA, IAS AND 2 ORS.   | MR. H A AHMED<br>MR M Z SHAH  | MR. T THAKURIA<br>MS. N PHUKAN<br>MS. I KAKATI<br>MS. N DAS<br>MR D K ROY   |
|     | REMARK : FIXED  |  |   |   |
| 35. | Review.Pet./75/2018                                   | THE STATE OF ASSAM<br><b>Versus</b><br>TULESWAR DEORI                      | MR. D SAIKIA<br>SC, SEC. EDU.<br>MR. S M T CHISTIE<br>MR. A DEKA<br>MR. N SARMA |   |
|     | REMARK : WP(C) 6457/15(D/O)                           |  |   |   |
| 36. | WP(C)/79/2018   | MANASH CHETIA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. A R SIKDAR<br>MR. S PARVEEN<br>MR. M H TALUKDAR                             | GA, ASSAM   |
|     | REMARK : FIXED  |  |   |   |



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| 37. | WP(C)/1300/2018  | MD. JAKIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.   | MR Z HUSSAIN<br>MS B B AHMED  | SC, ELEM. EDU<br>GA, ASSAM   |
|     | REMARK : FIXED   |   |   |  |
| 38. | WP(C)/1418/2018  | SULTANA RABIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MR. S K DAS<br>MR E U AHMED<br>MR R KARIM   | GA, ASSAM<br>MR. P KONWAR<br>MR. A NATH<br>SC, ELEM. EDU   |
|     | REMARK : FIXED   |   |   |  |
| 39. | I.A.(Civil)/1421/2018  | SMTI. PINKI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 15 ORS   | MR. M BHAGABATI<br>MS G BORA  | GA, ASSAM<br>SC, SEC. EDU.<br>SC, ELEM. EDU  |
|     | REMARK : FIXED   |   |   |  |
|     | <b>WITH</b><br>WP(C)/8129/2017   | PINKI DAS AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 15 ORS.   | MR.M BHAGABATI<br>MSG BORA  | SC, ELEMENTARY EDUCATION<br>GA, ASSAM<br>SC, SECONDARY EDUCATION   |
| 40. | WP(C)/2922/2018  | MINARUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.   | MR. S RAHMAN<br>MR M RANA   | SC, ELEM. EDU<br>GA, ASSAM   |
|     | REMARK : FIXED   |   |   |  |
|     |  | <b>HEARING</b>  |   |  |
| 41. | WP(C)/4710/2012  | SARIFUL NESSA @ SARIFUL NESSA LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS   | MR.R P SARMAH<br>MR.I H LASKAR<br>MR. S ALAM<br>MRM R ADHIKARI<br>MR.A H M R CHOUDHURY<br>MS.H TERANGPI<br>MR.P K DAS                       | SC, EDU  |
|     | REMARK : FIXED   |   |   |  |
| 42. | WP(C)/2006/2017<br><br><b>with</b><br>I.A.(Civil)/20/2018<br>I.A.(Civil)/1522/2017<br>REMARK : FIXED<br><b>WITH</b><br>I.A.(Civil)/1522/2017<br><br>In<br>WP(C)/2006/2017<br><br><b>WITH</b><br>I.A.(Civil)/20/2018<br><br>In<br>WP(C)/2006/2017 | MATOR RAHMAN AND 26 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS.<br><br>MATOR RAHMAN AND 26 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS.<br><br>MATOR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM | MR.M CHANDA<br>MR.S CHOUDHURY<br>MR.J L SARKAR<br><br>MR.S CHOUDHURY<br>MR.M CHANDA<br>MR.J L SARKAR<br><br>MR. M CHANDA<br>MR. S CHOUDHURY | MS.H TERANGPI<br>ASSTT.S.G.I.<br>GA, ASSAM<br>C.G.C.<br>SC, EDUCATION<br><br>C.G.C.<br>MS.H TERANGPI<br>ASSTT.S.G.I.<br>SC, EDUCATION<br>GA, ASSAM<br><br>SC, EDU<br>ASSTT.S.G.I.<br>MR. S C KEYAL |

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Causelists generated on 13/06/2018 18:52:16



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO.: 9**

[ SINGLE BENCH ]

[ CIVIL BENCH - I

**THIS BENCH WILL TAKE UP SPECIAL HEARING LIST DATED 07-05-2018 TO 22-06-2018 (RELATING TO CIVIL BENCH - I CRP & MFA MATTERS) ALONG WITH THE FOLLOWING MATTERS. ]**

| Sr. No.          | Case Number                   | Main Parties   | Petitioner Advocate  | Respondent Advocate |
|------------------|-------------------------------|--|--|---------------------|
| <b>MOTION</b>    |                               |  |  |                     |
| 1.               | CRP/74/2018                   | ANARUL HOQUE ALIAS ANAR HUSSAIN<br><b>Versus</b><br>SADIR ALI                                | MR M H CHOUDHURY<br>MR. T A CHOUDHURY<br>MRS. L N CHOUDHURY<br>MS. M DEORI           |                     |
| 2.               | CRP/75/2018                   | RAJDEO PRASAD<br><b>Versus</b><br>KAJAL CHANDRA PAUL   | MR G P BHOWMIK<br>MRS. M HORE<br>MS P CHETIA   |                     |
| 3.               | CRP(I/O)/189/2018             | DEBASHISH ROY<br><b>Versus</b><br>RUPAK PAUL AND 2 ORS.                                      | MR G N SAHEWALLA<br>MS. R JAIN<br>MS. B SARMA<br>MD ASLAM                            |                     |
| 4.               | CRP(I/O)/190/2018             | THE BRAHMAPUTRA INFRASTRUCTURE LTD.<br><b>Versus</b><br>THE BRAHMAPUTRA BOARD AND 2 ORS. (C) | MR G N SAHEWALLA<br>MR. M SAHEWALLA<br>MS. S KATAKEY<br>MS. B SARMA<br>MR D SENAPATI |                     |
| 5.               | CRP(I/O)/191/2018             | UCO BANK<br><b>Versus</b><br>MANOJ KUMAR PALIWAL   | MR. M SHARMA   |                     |
| <b>ADMISSION</b> |                               |  |  |                     |
| 6.               | Co.Pet./7/2014                | M/S TATA CAPITAL FINANCIAL SERVICES LTD.<br><b>Versus</b><br>BERIAL ENGINEERS PVT. LIMITED   | MR.A DAS<br>MR.K GUPTA<br>MR.S K MEDHI   |                     |
|                  | <b>WITH</b><br>Co.Pet./6/2014 | M/S TATA CAPITAL FINANCIAL SERVICES LTD.   | MR.A DAS<br>MR.K GUPTA<br>MR.S K MEDHI   |                     |
|                  | <b>with</b><br>MC/590/2014    | <b>Versus</b><br>M/S. LOHIT CONSTRUCTIONS P LIMITED  |  |                     |

**WITH**

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|     | MC/590/2014<br>In<br>Co.Pet./6/2014  | M/S TATA CAPITAL FINANCIAL SERVICES LTD.<br><b>Versus</b><br>M/S. LOHIT CONSTRUCTIONS P LIMITED | MR.A DAS<br>MR.K GUPTA<br>MR.S K MEDHI   |   |
| 7.  | MFA/79/2015<br><b>with</b><br>I.A./2556/2015<br><b>WITH</b><br>I.A./2556/2015<br>In<br>MFA/79/2015 | UNION OF INDIA<br><b>Versus</b><br>M/S INDIAN OIL CORPORATION LIMITED                           | MSB DEVI<br>MR.N K DAS<br>MR.B SARMAH(RLY.ADV.)<br>MS.N MEDHI                              | MS.M SHARMA<br>MR.A GOYAL<br>MR.K P MAHESWARI                 |
| 8.  | MFA/86/2015<br><b>with</b><br>I.A./2717/2015<br><b>WITH</b><br>I.A./2717/2015<br>In<br>MFA/86/2015 | UNION OF INDIA AND ANR<br><b>Versus</b><br>M/S MEGHA TECHNICAL AND ENGINEERING PVT LTD          | MR.B SARMAH Rly.Adv.<br>MSB DEVI<br>MR.N K DAS<br>MS.N MEDHI                               | MS.M SHARMA<br>MR.K P MAHESWARI<br>MR.A GOYAL                 |
| 9.  | MFA/21/2016<br><b>with</b><br>I.A./642/2016<br><b>WITH</b><br>I.A./642/2016<br>In<br>MFA/21/2016   | UNION OF INDIA AND ANR<br><b>Versus</b><br>M/S MEGHA TECHNICAL AND ENGINEERING PVT LTD          | MR.N K DAS<br>MSB DEVI<br>MS.N MEDHI   |   |
| 10. | MFA/21/2016<br><b>with</b><br>I.A./642/2016<br><b>WITH</b><br>I.A./642/2016<br>In<br>MFA/21/2016   | UNION OF INDIA<br><b>Versus</b><br>M/S PADMAVATI TRADING COMPANY                                | MS.M CHATTERJEE<br>SC, RAILWAY<br>MRS.U CHAKRABORTY  |   |
| 10. | MFA/122/2017<br><b>with</b><br>I.A.(Civil)/1749/2017   | M/S NEW INDIA ASSURANCE CO LTD<br><b>Versus</b><br>ANIMA BEGUM @ AMINA BEGUM AND 3 ORS          | MR.A TALUKDAR<br>MR.J JOHN<br>MS.L SHARMA<br>MR.K K BHATTA                                 | MR A A DEWAN<br>MD. R ALI<br>MS. J CHAKRABORTY<br>MR.S MISHRA |
|     | REMARK : FIXED<br><b>WITH</b><br>I.A.(Civil)/1749/2017<br>In<br>MFA/122/2017                       | M/S NEW INDIA ASSURANCE CO LTD<br><b>Versus</b><br>ANIMA BEGUM @ AMINA BEGUM AND 3 ORS          | MS.L SHARMA<br>MR.K K BHATTA<br>MR.A TALUKDAR<br>MR.J JOHN                                 |   |
| 11. | MFA/165/2017<br><b>WITH</b><br>I.A.(Civil)/3371/2017   | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMT NIRMOLA KALITA AND 2 ORS                     | MR.K K BHATRA<br>MR.D K BHATRA<br>MR A SAIKIA<br>MS.P HAJURI<br>MR.R K BHATRA<br>MS.A BORA | MS.S KALITA<br>MR.P RAHMAN<br>MR.J AHMED<br>MR.A HOQUE        |
|     | I.A.(Civil)/3371/2017  | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMT NIRMOLA KALITA AND 2 ORS                     | MS.A BORA<br>MR.D K BHATRA<br>MR.R K BHATRA<br>MS.P HAJURI<br>MR.K K BHATRA<br>MR A SAIKIA | MR.P RAHMAN<br>MR.J AHMED<br>MR.A HOQUE<br>MS.S KALITA        |
| 12. | CRP(I/O)/167/2017<br><br>REMARK : FIXED  | RAKHAL DAS<br><b>Versus</b><br>SANTOSH ROY  | MR.A D CHOUDHURY<br>MR D CHAKRABORTY   | MR.P BORAH<br>MS.J KAKOTI                                     |

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| 13.           | CRP/291/2017  | SRI DWIPAYAN DAS<br><b>Versus</b><br>BRAHMAPUTRA TELE<br>PRODUCTION PVT. LTD. AND<br>ANR.     | MR.P S DEKA<br>MR.P DAIMARY<br>MR.B K BHAGAWATI                          | MR. A K BHUYAN<br>MR. B GOSWAMI<br>MR. M BORAH<br>MS. N CHOUDHURY<br>MS. B BHUYAN                                  |
| <b>ORDERS</b> |   |   |  |  |
| 14.           | RSA/148/2006  | LOHIT CH. BARUAH<br><b>Versus</b><br>ARUNA BARUAH AND ORS                                     | R P N SINGH<br>V K RAI<br>H S KALSI<br>K RAJBONGSHI<br>S P ROY<br>N ALAM | MR.S K GHOSH<br>MR.S C KEYAL<br>MR.S HAQUE<br>MR.S P CHOUDHURY<br>MR.M I HUSSAIN<br>MR.A T SARKAR<br>MR.M U MAHMUD |
|               | REMARK : WITH LCR, FIXED  |   |  |  |
| 15.           | RSA/101/2012<br><br><b>with</b><br>MC/1768/2012   | NUR ALI AND 3 ORS<br><b>Versus</b><br>MARJINA KHATUN AND ORS                                  | MR.J AHMED<br>MR.K PASHA<br>MR.S DAS<br>MS.N JAHAN<br>MR.A M KHAN        | MR.F ISLAM<br>MR.A SHARIF  |
|               | REMARK : FIXED  |   |  |  |
|               | <b>WITH</b><br>MC/1768/2012<br><br>In<br>RSA/101/2012   | NUR ALI AND 3 ORS<br><b>Versus</b><br>MARJINA KHATUN AND ORS                                  | MR.K PASHA<br>MS.N JAHAN<br>MR.J AHMED<br>MR.S DAS<br>MR.A M KHAN        | MR.A SHARIF<br>MR.F ISLAM  |
| 16.           | RSA/191/2012  | SUDHIR LOHIA AND 3 ORS<br><b>Versus</b><br>STATE BANK OF INDIA AND 3<br>ORS                   | MS M HAZARIKA  | MR.L TALUKDAR<br>MR.B DAS<br>MR.G DAS  |
|               | REMARK : FIXED  |   |  |  |
| 17.           | MFA/96/2013   | ORIENTAL INSURANCE CO LTD<br><b>Versus</b><br>MD AKBOR ALI AND ANR,                           | MR.S DUTTA<br>MR.D CHAKRABORTY<br>MS.M CHOUDHURY                         |  |
|               | REMARK : WITH LCR, FIXED  |   |  |  |
| 18.           | MFA/16/2014<br><br><b>WITH</b><br>MC/477/2014   | NATIONAL INSURANCE CO.<br>LTD.<br><b>Versus</b><br>JEHANGIR ALAM AND ANR.                     | MR.R GOSWAMI<br>MR T KALITA<br>MR.I ALAM                                 |  |
|               |   | NATIONAL INSURANCE CO.<br>LTD.<br><b>Versus</b><br>JEHANGIR ALAM AND ANR.                     | MR.I ALAM<br>MR.R GOSWAMI<br>MR T KALITA                                 |  |
| 19.           | MFA/36/2014   | M/S. INDIAN POTASH LTD.<br><b>Versus</b><br>UNION OF INDIA                                    | MR.B MAHESHWARI<br>MR.A GOYAL<br>MR.K P MAHESHWARI                       | MR.G GOSWAMI(RLY.ADV.)<br>SC, NF RLY   |
|               | REMARK : WITH LCR   |   |  |  |
| 20.           | MFA/39/2014   | SMT. PUNAM DEVI AND 5 ORS,<br><b>Versus</b><br>RELIANCE GENERAL INSURANC<br>CO. LTD. AND ANR. | MR.S C PANDIT<br>MR.J KALITA   |  |
| 21.           | MC/2821/2014<br><br><b>In</b><br>RSA/220/2004<br><b>WITH</b><br>RSA/220/2004<br><b>with</b><br>MC/2821/2014 | RUPJAN BEGUM AND ORS<br><b>Versus</b><br>MINABALA DAS AND ORS                                 | MR.A SATTAR<br>MR.K U AHMED  | P K KALITA<br>N DEKA<br>A CHOUDHURY  |
|               |   | RUPJAN BEGUM AND OORS<br><b>Versus</b><br>MINABALA DAS AND ORS                                | MR.K U AHMED<br>MR.A SATTAR  | N DEKA<br>MR. U P CHALIHA (R<br>MR. D P CHALIHA, SR.ADV. (R<br>MS.P KALITA<br>P C DEKA                             |

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| 22. | FAO/13/2015<br><br><b>with</b><br>I.A./238/2016                                       | M/S ECO MOTORS AND ANR<br><b>Versus</b><br>SMTI SHARMISTHA BARUAH<br>AND 14 ORS | MRA K RAI<br>MR.S P ROY<br>MS.A TALUKDAR<br>MR.R P N SINGH<br>MR.K RAJBONGSHI  | MS.P K ZANNATR-4<br>MR.A D CHOUDHURY(R-10 &<br>11)<br>MR.D CHOUDHURY(R-10 & 11)<br>MS.A BEGUM(R- 1-3)<br>MR.S N TAMULI(R- 1-3)  |
|     | REMARK : B/O<br><br><b>WITH</b><br>CRP/194/2015<br><br>I.A./272/2016                  | M/S ECO MOTORS AND ANR<br><b>Versus</b><br>SMTI SHARMISTHA BARUAH<br>AND 14 ORS | MR.A TALUKDAR<br>MR.R P N SINGH<br>MR.K RAJBONGSHI<br>MR.S P ROY               | MR.M K ALIR-14<br>MS.A BEGUM(R-1)<br>MR.A D CHOUDHURY(R-10 &<br>11)<br>MS.P K ZANNAT(R-4)<br>MR.N BARUAH(R-14)<br>MR. P DUTTA(R-10 & 11)<br>MR.S N TAMULI(R-2)(R-1)<br>MR.R K DUTTA(R-14)<br>MR.D CHOUDHURY(R-10 & 11)  |
|     | <b>WITH</b><br>FAO/14/2015<br><br>I.A./237/2016                                       | M/S ECO MOTORS AND ANR<br><b>Versus</b><br>SMTI SHARMISTHA<br>BARUAHAND 14 ORS  | MRA K RAI<br>MR.K RAJBONGSHI<br>MR.S P ROY<br>MR.R P N SINGH<br>MS.A TALUKDAR  | MS.P K ZANNATR-4<br>MS.A BEGUM(R- 1-3)<br>MR.S N TAMULI(R- 1-3)   |
|     | <b>WITH</b><br>I.A./237/2016<br><br>In<br>FAO/14/2015                                 | M/S ECO MOTORS AND ANR<br><b>Versus</b><br>SMTI SHARMISTHA<br>BARUAHAND 14 ORS  | MR.S P ROY<br>MR A K RAI<br>MR.K RAJBONGSHI<br>MR.R P N SINGH<br>MS.A TALUKDAR | MS.P K ZANNAT R-4   |
|     | <b>WITH</b><br>I.A./238/2016<br><br>In<br>FAO/13/2015                                 | M/S ECO MOTORS AND ANR<br><b>Versus</b><br>SMTI SHARMISTHA BARUAH<br>AND 14 ORS | MRA K RAI<br>MR.R P N SINGH<br>MR.S P ROY<br>MR.K RAJBONGSHI<br>MS.A TALUKDAR  | MS.P K ZANNAT(R-4)<br>MR.A D CHOUDHURY(R-10 &<br>11)<br>MR.D CHOUDHURY(R-10 & 11)   |
|     | <b>WITH</b><br>I.A./272/2016<br><br>In<br>CRP/194/2015                                | M/S ECO MOTORS AND ANR<br><b>Versus</b><br>SMTI SHARMISTHA BARUAH<br>AND 14 ORS | MR.K RAJBONGSHI<br>MR.S P ROY<br>MR.A TALUKDAR<br>MR.R P N SINGH               | MR.N BARUAH R-14<br>MR.S N TAMULI(R-2)<br>MS.P K ZANNAT(R-4)<br>MR. P DUTTA(R-10 & 11)<br>MR.A D CHOUDHURY(R-10 &<br>11)<br>MR.D CHOUDHURY(R-10 & 11)<br>MR.R K DUTTA(R-14)<br>MR.M K ALI(R-14)                         |
| 23. | RSA/227/2015<br><br><b>with</b><br>I.A./2255/2015                                     | SMTI PRANITA DAS<br><b>Versus</b><br>MD RAFIQL HUSSAIN AND<br>ANR               | MR.G N SAHEWALLA<br>MS.B SARMA<br>MR.P DEKA<br>MD.ASLAM                        | MR.T ALIR-1<br>MS.A K CHOUDHURY(R-1)<br>MR.M CHOUDHURY(R-1)<br>MR.D CHOUDHURY(R-1)<br>MR.S N KRISHNATRAYA(R-1)  |
| 24. | I.A./952/2015<br><br><b>In</b><br>RSA/155/2015  | SOBHAN ALI<br><b>Versus</b><br>MD BABU MIAH AND 15 ORS                          | MR.D F A AHMED<br>MR.A DEY<br>MR.B BANERJEE<br>MR.J LASKAR<br>MS.M DEB         | GA, ASSAM<br>MR. A R KARIM [R-7]  |
|     | REMARK : FIXED<br><br><b>WITH</b><br>RSA/155/2015<br><br><b>with</b><br>I.A./952/2015 | SOBHAN ALI<br><b>Versus</b><br>MD BABU MIAH AND 15 ORS                          | MR.J LASKAR<br>MR.B BANERJEE<br>MS.M DEB<br>MR.D F A AHMED<br>MR.A DEY         | GA, ASSAM<br>MR.T K BHUYAN(R-1-5,6(-<br>)-6(IX))<br>MR.A M S MAZUMDER(R-7)<br>MR.A A R KARIM(R-7)<br>MR.A K PAUL(R-1-5,6(I)-6(IX))<br>MS.S F MAITAI(R-7)<br>MR.S SARMA(R-1-5,6(I)-6(IX))<br>MR.J DEKA(R-1-5.6(I)-6(IX)) |

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| 25. | RSA/156/2016<br>CAVT. NO. 2016/<br><b>with</b><br>I.A.(Civil)/413/2016   | BABUL DAS @ DHRUBO GOPAL<br>DAS AND 13 ORS,<br><b>Versus</b><br>SHAMBU NATH BANIK AND 8<br>ORS,   | MR.S K GHOSH<br>MR.M H LASKAR<br>MR.S ROY<br>MS.F AHMED                                    | MR.J DAS<br>MR.T R SARMA(R-8)<br>FOR CAVEATOR<br>MR.S G BHATTACHARJEE<br>MS.P HAZARIKA(R-8)<br>MR.B CHAKRABORTY(R-8) |
|     | REMARK : CAVT. 523/16  |   |  |  |
| 26. | RSA/4/2017   | SRI DULAL GOGOI AND ANR<br><b>Versus</b><br>SRI LOKESWAR GOGOI AND 11<br>ORS  | MS.P BHUYAN<br>MS.M MEDHI<br>MR.D K DAS  | MRS.S BORA(R- 1-4)<br>MR.K M MAHANTA(R- 1-4)   |
|     | REMARK : FIXED<br><b>WITH</b><br>I.A.(Civil)/1929/2018   | DULAL GOGOI AND ANR<br><b>Versus</b><br>LOKESWAR GOGOI AND 15<br>ORS  | MS. P BHUYAN   | MRS. S BORA  |
| 27. | RSA/63/2017  | MD FIRDUS ZAMAN SARKAR<br>AND 5 ORS<br><b>Versus</b><br>MUSTT OBEIDA BIBI AND 16<br>ORS   | MR.N DHAR<br>MR. T U LASKAR<br>MR .B MALAKAR<br>MR.R ISLAM<br>MS.S DASGUPTA<br>MS.U BARUAH | MR.A RAHMAN(R- 1, 8 TO 16)<br>MR.A HOQUE(R- 1, 8 TO 16)  |
| 28. | RSA/136/2017   | SHRI SHAFI AHMED LASKAR @<br>SAFI AHMED LASKAR<br><b>Versus</b><br>SHRI KRISHNA DAS<br>BHATTACHARJEE  | MR.P K DEKA<br>MR.I H LASKAR<br>MR.J H LASKAR<br>MS.P BORAH                                | MR.S ISLAM<br>MR.A CHOUDHURY<br>MS.M KONCH   |
| 29. | RSA/160/2017   | MD SIRAJUL HAQUE<br><b>Versus</b><br>MD ALAUDDIN AHMED  | MR.D SARMA<br>MR A UPADHYAY<br>MS.K JAIN<br>MR.P UPADHYAY<br>MR T BORA                     | MR.M AHMED<br>MR. D MAZUMDAR(SR.. ADV.)<br>MR.P BORAH  |
| 30. | CRP(I/O)/322/2017  | HOUSING AND URBAN<br>DEVELOPMENT CORPORATION<br>LTD. HUDCO<br><b>Versus</b><br>M/S. UPASANA BUILDERS PVT.<br>LTD. AND 4 ORS.  | MR.G BHARADWAJ<br>MR.A C SARMA   | MR. K R BOROOAH<br>MR G J SAIKIA<br>MR. N DAS  |
|     | REMARK : B/O   |   |  |  |
| 31. | I.A.(Civil)/2040/2017<br><br><b>In</b><br>RSA/253/2016<br><br><b>WITH</b><br>RSA/253/2016<br><br><b>with</b><br>I.A.(Civil)/2041/2017<br>I.A.(Civil)/2040/2017<br><br><b>WITH</b><br>I.A.(Civil)/2041/2017<br><br>In<br>RSA/253/2016 | ON THE DEATH OF SRI SITESH<br>DAS HIS LEGAL HEIRS- SMTI<br>DOYMANTI DAS AND ORS<br><b>Versus</b><br>ON THE DEATH OF JYOTIRMOY<br>DAS HIS LEGAL HEIRS SMTI<br>DEVI DAS AND ORS<br><br>SHRI SITESH DAS<br><b>Versus</b><br>ON THE DEATH OF JYOTIRMOY<br>DAS HIS LEGAL HEIRS SMTI<br>DEVI DAS AND 9 ORS<br><br>ON THE DEATH OF SRI SITESH<br>DAS HIS LEGAL HEIRS- SMTI<br>DOYMANTI DAS AND ORS<br><b>Versus</b><br>ON THE DEATH OF JYOTIRMOY<br>DAS HIS LEGAL HEIRS SMTI<br>DEVI DAS AND ORS | MR. T U LASKAR<br>MS.S DASGUPTA<br>MR .B MALAKAR<br>MR.N DHAR                              |  |
| 32. | I.A.(Civil)/2225/2017<br><br><b>In</b><br>RSA/61/2004<br><br>REMARK : in RSA 61/04(D/O), FIXED<br><b>WITH</b>  | BABUL BARAH AND 8 ORS<br><b>Versus</b><br>BABUL BORKAKATI AND 4 ORS   | P P BARUAH<br>B TALUKDAR   | MR.S S SARMASr.Adv.R- 4and5<br>MRA SHARMA(R- 4&5)<br>MR.H K NATH(R- 4&5)<br>MR.B J MUKHERJEE(R- 4&5)                 |

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|     | MC/100/2017<br>In<br>RSA/61/2004  | BABUL BARAH AND 8 ORS<br><b>Versus</b><br>BABUL BORKAKATI AND 4 ORS  | P P BARUAH<br>B TALUKDAR  |  |
| 33. | I.A.(Civil)/3626/2017<br><br><b>In</b><br>RSA/22/2017<br><b>WITH</b><br>I.A.(Civil)/3634/2017<br><br>In<br>RSA/22/2017<br><b>WITH</b><br>RSA/22/2017<br><b>with</b><br>I.A.(Civil)/3634/2017<br>I.A.(Civil)/3626/2017 | MD. ABDUN NOOR AND 7 ORS<br><b>Versus</b><br>SHRI MAYUB ALI AND 4 ORS,<br><br>MD ABDUN NOOR AND 7 ORS<br><b>Versus</b><br>SHRI MAYUB ALI AND 4 ORS,<br><br>MD ABDUN NOOR AND 11 ORS<br><b>Versus</b><br>SHRI MAYUB ALI AND 4 ORS,  | MR.A M BARBHUIYA<br>MRS.F BEGUM<br><br>MR. A M BARBHUIYA<br>MRS. F BEGUM<br><br>MRS.F BEGUM<br>MR.A M BARBHUIYA<br>MR.B SAHARIA<br>MS.M MEDHI   | MR.A H M R CHOUDHURY<br><br><br>MR. A H M R CHOUDHURY<br><br>MR.A H M R CHOUDHURY(R-1) |
| 34. | I.A.(Civil)/3925/2017<br><br><br>REMARK : FIXED<br><b>WITH</b><br>I.A.(Civil)/3926/2017<br><br><b>WITH</b><br>RSA/359/2017  | MD SAHEB ALI AND 5 ORS<br><b>Versus</b><br>ON THE DEATH OF ABDUL<br>AZIZ HIS LEGAL HEIRS MUSST.<br>AYESHA KHATUN WIFE AND<br>ORS<br><br>MD SAHEB ALI AND 5 ORS<br><b>Versus</b><br>ON THE DEATH OF ABDUL<br>AZIZ HIS LEGAL HEIRS MUSST.<br>AYESHA KHATUN WIFE AND<br>ORS<br><br>MD SAHEB ALI AND 5 ORS<br><b>Versus</b><br>ON THE DEATH OF ABDUL<br>AZIZ HIS LEGAL HEIRS MUSST.<br>AYESHA KHATUN WIFE AND<br>ORS | MD.M H CHOUDHURY<br>MR. M A SHEIKH<br>MS.F INTAZ<br>MS.A BEGUM<br><br>MS.F INTAZ<br>MS.A BEGUM<br>MD.M H CHOUDHURY<br>MR. M A SHEIKH<br><br>MS. A BEGUM<br>MR. M A SHEIKH<br>MD. M H CHOUDHURY<br>MS. F INTAZ | MR J C BORAH   |
| 35. | FAO/1/2018<br><br><b>with</b><br>I.A.(Civil)/37/2018<br><br><b>WITH</b><br>I.A.(Civil)/37/2018<br><br>In<br>FAO/1/2018  | M/S BAGHBARI TEA ESTATE<br><b>Versus</b><br>STATE OF ASSAM<br><br>M/S BAGHBARI TEA ESTATE<br><b>Versus</b><br>STATE OF ASSAM,  | MR. S CHAMARIA<br>MR. M ALI<br>MR. D SARMAH<br>MR. S CHANDA<br>MR. M PHUKAN<br><br>MR. S CHAMARIA<br>MR. M ALI<br>MR. D SARMAH<br>MR. S CHANDA<br>MR. M PHUKAN  | GA, ASSAM<br>MR. J ABBAS<br>MR. S BORTHAKUR<br>PP, ASSAM<br><br>GA, ASSAM              |
| 36. | RSA/1/2018<br><br>REMARK : FIXED  | SOLEMAN ALI<br><b>Versus</b><br>SAHAJAHAN ALI  | MR. K H KHANDAKAR<br>MR. K M HASSAN<br>MRS. A DEVI  |  |
| 37. | Review.Pet./5/2018<br><br>REMARK : in WP(C) 2616/13(D/O),( 4 WEEKS)   | THE DIRECTOR<br><b>Versus</b><br>SOCHITANAND SHAH  | MR H K DAS<br>MR. D DAS<br>MR. U PATHAK   | MS. S B CHOUDHURY  |
| 38. | RSA/29/2018   | SMTI SHANTI ROY AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 12<br>ORS,  | MR. N DHAR<br>MS. U BARUAH<br>MS. S DASGUPTA<br>MR. T U LASKAR  | GA, ASSAM<br>MR H I CHOUDHURY (R4 TO 8)  |

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|-----|---|--|---|---|
| 39. | Review.Pet./36/2018   | BHUPEN BARTHAKUR<br><b>Versus</b><br>CHANDAN DUTTA AND ANR,  | MR. R R KAUSHIK<br>MR B KAUSHIK                                       |   |
|     | REMARK : in RSA/29/2007(D/O)                                    |  |   |   |
| 40. | CRP/42/2018   | M/S NUMALIGARH REFINERY LIMITED<br><b>Versus</b><br>JAHURA BEWA  | MR. N DEKA<br>MR. M GOGOI   | MR. S C BISWAS<br>MR. R BARUAH<br>MS. A DAS<br>MR. A IKBAL        |
|     | REMARK : FIXED  |  |   |   |
| 41. | RSA/48/2018   | SHRI PARAM DAS AND 3 ORS<br><b>Versus</b><br>SRI JADAB DAS AND 3 ORS   | MR. P K DEKA<br>MR. M S ALAM<br>MS. T DAS<br>MR. I H LASKAR           |   |
| 42. | CRP(I/O)/110/2018   | SHEIKH NOOR ISLAM<br><b>Versus</b><br>SHEIKH NOOR IMAN MUKTAR  | MR. B ULLAH<br>MRS. P ISLAM<br>MR A RAHMAN                            | MR. M K SHARMA  |
|     | REMARK : NOT BY HON. K.R.SURANA, J                              |  |   |   |
| 43. | I.A.(Civil)/359/2018  | KAMESWAR DEKA<br><b>Versus</b><br>PREMADA DEKA   | MR. D CHOUDHURY<br>MR. T ALI<br>MR. M CHOUDHURY<br>MRS. A K CHOUDHURY | MR. M DAS   |
|     | <b>WITH</b>   |  |   |   |
|     | I.A.(Civil)/364/2018  | KAMESWAR DEKA<br><b>Versus</b><br>PREMADA DEKA   | MR. D CHOUDHURY<br>MR. T ALI<br>MR. M CHOUDHURY<br>MRS. A K CHOUDHURY | MR. M DAS   |
|     | <b>WITH</b>   |  |   |   |
|     | I.A.(Civil)/365/2018  | KAMESWAR DEKA<br><b>Versus</b><br>PREMADA DEKA   | MR. D CHOUDHURY<br>MR. T ALI<br>MR. M CHOUDHURY<br>MRS. A K CHOUDHURY | MR. M DAS   |
|     | <b>WITH</b>   |  |   |   |
|     | RSA/87/2017   | SRI KAMESWAR DEKA<br><b>Versus</b><br>SRI SURENDRA DEKA AND 9 ORS  | MR.T ALI<br>MR.D CHOUDHURY<br>MS.A K CHOUDHURY<br>MR.M CHOUDHURY      | MR.P CHOUDHURY(R- 3&4)<br>MR.M DAS(R- 3&4)<br>MR.B D DEKA(R- 3&4) |
| 44. | I.A.(Civil)/887/2018  | SMT. NIRUPAMA SAIKIA<br><b>Versus</b><br>SMT. TAPASHI SARKAR AND 21 ORS  | MR. S P ROY<br>MS. N RAI  | MR. R K BHUYAN<br>MR. D K BORAH                                   |
|     | REMARK : NOT BY HON. A.K.GOSWAMI, J & HON. K.R.SURANA, J, FIXED |  |   |   |
|     | <b>WITH</b>   |  |   |   |
|     | CRP(I/O)/326/2017   | NIRUPAMA SAIKIA<br><b>Versus</b><br>TAPASHI SARKAR AND 21 ORS.   | MS.N RAI<br>MR.S P ROY  | MR. R K BHUYAN (R)<br>MR A ZAMAN (R)<br>MR K SAIKIA (R)           |
| 45. | I.A.(Civil)/1713/2018   | ON THE DEATH OF SASADHAR SARMA, HIS LEGAL HEIRS- SARADA DEVI AND 4 ORS<br><b>Versus</b><br>SMTI. PRAVA DAS AND 6 ORS           | MR. SHEELADITYA   |   |
|     | REMARK : in RSA/23/2007(D/O)                                    |  |   |   |
| 46. | I.A.(Civil)/1883/2018   | ON THE DEATH OF DEVI KUMARI CHETTRI HER LEGAL HEIR AND 11 ORS<br><b>Versus</b><br>SMTI. CHAMPA DEVI AND ANR                    | MR. R SARMA   | MR. S U AHMED   |
|     | <b>WITH</b>   |  |   |   |
|     | RSA/226/2015<br>CAVT. NO. 2015/                                 | ON THE DEATH OF DEVI KUMARI CHETTRI HER LEGAL HEIRS SMTI GANGA CHETTRI AND 10 ORS<br><b>Versus</b><br>SMTI CHAMPA DEVI AND ANR | MR.P K DEKA<br>MR.H DEKA<br>MR.D HAZARIKA<br>MR.R SHARMA              | MR.S U AHMED<br>MR. N ALAM<br>FOR CAVEATOR                        |



47. I.A.(Civil)/2046/2018 JIWAN MAL JAIN MR. O P BHATI  
**Versus** MR. T C DAS  
M/S BAROWA BROTHERS MR. S KHAN  
PVT. LTD. AND 7 ORS MR. P SARMA

REMARK : NOT BY HON. K.R.SURANA, J

**WITH**

RFA/64/2018 SRI JIWAN MAL JAIN MR. O P BHATI  
**Versus** MR. P SARMA  
M/S BAROWA BROTHERS PVT MR. S KHAN  
LTD AND 7 ORS MR. T C DAS

48. I.A.(Civil)/2069/2018 M/S H.B. ENTERPRISES MR. D P CHALIHA MR. C GOSWAMI  
**Versus** MRS A BUJARBARUAH  
ON THE DEATH OF NIRANJAN MISS. A BARUAH  
DUTTA AND 5 ORS

REMARK : WITH CAVT. 714/17(D/O) & LCR

**WITH**

FAO/41/2017 M/S H.B. ENTERPRISES MS.A BARUAH MR.N CHAKRABORTY  
CAVT. NO. 2017/ **Versus** MS.R BORGHAIN MR.C GOSWAMI  
MR NIRANJAN DUTTA AND 5 MRS A BUJARBARUAH FOR CAVEATOR  
ORS MR.U P CHALIHA  
MR.D P CHALIHA

**WITH**

I.A.(Civil)/2068/2018 M/S H.B. ENTERPRISES MR. D P CHALIHA MR. C GOSWAMI  
**Versus** MISS. A BARUAH  
ON THE DEATH OF NIRANJAN MRS A BUJARBARUAH  
DUTTA AND 5 ORS

**HEARING**

49. CRP/278/2016 KAMALESH BHAGAT MR.A R SHOME MR. G CHOUDHURY  
**Versus** MR.S CHOUHAN MR.A HUSSAIN  
SMT. KUNTI PRASAD MR.S CHAUHAN MR.K K GOSWAMI  
MR.A RAHMAN  
MR.P P BORA

REMARK : WITH LCR

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Causelists generated on 13/06/2018 18:52:46



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO.: 13

[ SINGLE BENCH ]

[ CIVIL BENCH - IV ]

| Sr. No.                             | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|-------------------------------------|--|--|--|---|
| <b>ORDER NO STEPS</b>               |  |  |  |   |
| 1.                                  | WP(C)/6442/2015  | N.F. RAILWAY OTHER<br>BACKWARD CLASSES<br>EMPLOYEES' ASSOCIATION<br>AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 22<br>ORS | MR.B P KUMAR<br>MR.P UPADHYAY<br>MRA UPADHYAY<br>MRT BORA  | MR.A DEKAR-13,15,16and21-<br>-8and12<br>MR. C K NATH(R-<br>13,15,16&21)(R-8&12)<br>DR.B N GOGOI(RLY.ADV.)<br>MR.K A KHAN(R-9)<br>SC, NF RLY<br>MR.S MUNIR(R-<br>13,15,16&21)(R-8&12)<br>MR.S HOQUE(R-9) |
| 2.                                  | WP(C)/2079/2017  | AMJED ALI @ AMJAD ALI @<br>AMJAD ALI SHEIKH AND 50<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6<br>ORS                   | MR.M HUSSAIN<br>MR. M A SHEIKH<br>MR.K U AHMED<br>MS.F INTAZ   | GA, ASSAM   |
|                                     | <b>WITH</b><br>WP(C)/2286/2017                                 | ABDUR RAHMAN AND 37 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS.  | MR. M A SHEIKH<br>MR.K U AHMED<br>MS.F INTAZ<br>MR.M HOSSAIN   | GA, ASSAM   |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |  |  |  |   |
| 3.                                  | I.A./321/2016<br><br><b>In</b><br>WP(C)/94/2016                | PRASANTA BORA AND ANR.<br><b>Versus</b><br>PRANAB KR. BARUA AND 8<br>ORS   | MR.A TALUKDAR<br>MR.A K SARKAR<br>MR.N PATHAK<br>MR.D K SARMAH   | MS B DEVI<br>MR.G GOSWAMI<br>SC, WATER RESOURCE<br>MR.S SARMA<br>SC, FINANCE  |
|                                     | <b>WITH</b><br>I.A./631/2016<br><br><b>In</b><br>WP(C)/94/2016 | PRANAB KR. BARUA AND 4<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS  | MR.K N CHOUDHURY P-4 and 5<br>MR.G GOSWAMI<br>MR.S SARMA<br>MR.P P MEDHI(P-4 & 5)<br>MS.B DEVI<br>MR.J PATOWARY(P-4 & 5) | SC, WATER RESOURCE<br>SC, FINANCE   |
|                                     | <b>WITH</b>  |  |  |   |

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|-----|--|--|---|--|
|     | I.A./652/2016<br>In<br>WP(C)/94/2016                           | ALL ASSAM WATER<br>RESOURCES CONTRACTORS<br>ASSOCIATION,<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS | MRH BETALA<br>MR.D K DAS  | MSB DEVI<br>SC, WATER RESOURCE<br>SC, FINANCE<br>MR.G GOSWAMI<br>MS.S SARMA<br>MR.J PATOWARI<br>MR.P P MEDHI<br>MR.K N CHOUDHURY |
|     | <b>WITH</b><br>WP(C)/94/2016                                   | PRANAB KR. BARUA AND 4<br>ORS  | MR. P P MEDHIP-4 and 5<br>MR. K N CHOUDHURY(P-4 & 5)<br>MR. J PATOWARY(P-4 & 5) | MR. D K SARMAH<br>SC, WATER RESOURCE<br>SC, FINANCE  |
|     | <b>with</b><br>I.A./631/2016<br>I.A./321/2016<br>I.A./652/2016 | THE STATE OF ASSAM AND 3<br>ORS  | MS. B DEVI<br>MR. G GOSWAMI<br>MR. S SARMA                                      |  |
| 4.  | I.A.(Civil)/418/2018   | GUJARAT STATE FERTILIZERS<br>AND CHEMICALS LTD.<br><b>Versus</b><br>CENTURY PLYBOARDS (I) LTD.               | MR. A K ROY<br>MR. A DAS<br>MR. T BHUSAN<br>MS. G JHA                           | MR. P BARUAH<br>MR. B SARMA<br>SC, EXCISE DEPTT.   |
|     | REMARK : FIXED   |  |   |  |
|     | <b>WITH</b><br>WP(C)/6568/2017                                 | CENTURY PLYBOARDS I LTD.<br>AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND<br>ORS.                      | DR.ASHOK SARAF<br>MR.P BARUAH<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P DAS        | SC, CUSTOMS<br>MR.B SHARMA   |
|     |  | <b>ADMISSION</b>   |   |  |
| 5.  | WP(C)/4469/2015  | TINSUKIA TRADING COMPANY<br>PRIVATE LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS              | MR.O P BHATI<br>MR.S KHAN<br>MR.P SARMA<br>MR.T C DAS                           | MR.S SAIKIA<br>MR.S SAMARIA<br>SC, AGRI. DEPARTMENT<br>GA, ASSAM   |
| 6.  | WP(C)/40/2016  | M/S MUNNA TRADING CO.<br><b>Versus</b><br>THE UNION OF INDIA AND<br>ANR,                                     | MR.R MAZUMDAR<br>MRU SARMA<br>MS.R DUTTA<br>MR.H BEZBARUAH                      | C.G.C.<br>ASSTT.S.G.I.<br>MR.M PHUKAN(R-1&2)   |
| 7.  | WP(C)/221/2016   | RATAN AGARWALLA AND 2<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7<br>ORS                             | MR.R DE<br>MR.R J SARMA<br>MS.D DEVI<br>MS.M JALAN                              | SC, NHAI<br>MS.R BEGOM(R- 5-8)<br>MR.P KATAKI(R- 5-8)<br>GA, ASSAM<br>MS.M DEVI(R- 5-8)  |
| 8.  | WP(C)/375/2016   | ARGESWAR BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ANR  | MR.C CHAKRABORTY<br>MR.S BORTHAKUR<br>MS.S KAKATI                               | GA, ASSAM  |
| 9.  | WP(C)/376/2016   | ABDUR RAHIM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS                                    | MR. J LASKAR<br>MR. A H M R CHOUDHURY   | MS. F AHMED R-4<br>MR. S K GHOSH (R-4)<br>GA, ASSAM (R 1-3)  |
| 10. | WP(C)/410/2016   | MUSSTT. SAJEDA BEGUM AND<br>7 ORS.<br><b>Versus</b><br>THE CHIEF SECRETARY AND<br>ANR.                       | MR.A R SHOME<br>MR.S CHAUHAN  | GA, MIZORAM  |
|     | REMARK : (AFTER 6 WEEKS)                                       |  |   |  |
| 11. | WP(C)/489/2016   | SMT. GITA DEVI AGARWAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS.                                  | MR.A DEY<br>MR.J LASKAR<br>MR.B BANERJEE  | SC, FINANCE DEPTT.<br>MS.J HUDA<br>GA, ASSAM   |
| 12. | WP(C)/1041/2016  | BAHARUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 8<br>ORS  | MR. M R CHOUDHURY<br>MR. A HUSSAIN<br>MS C BORAH<br>MR M H AHMED                | GA, ASSAM  |
|     | REMARK : (AFTER 3 WEEKS)                                       |  |   |  |

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| 13.         | WP(C)/1136/2016   | AMIR HUSSAIN AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR.K U AHMED<br>MS.F INTAZ<br>MR.M HOSSAIN<br>MR. M A SHEIKH                               | GA, ASSAM  |
| <b>WITH</b> |   |   |  |  |
|             | WP(C)/1006/2016   | ABDUL MOTLEB ALI @ MOTLEB ALI AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR.K U AHMED<br>MR.M HOSSAIN<br>MR. M A SHEIKH<br>MS.F INTAZ                               | GA, ASSAM  |
| 14.         | WP(C)/1374/2016   | MONDIRA ROY AND 14 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS   | MS.E YASMIN<br>MR.H R A CHOUDHURY<br>MS.R CHOUDHURY  | MR.N UPADHAYA<br>GA, ASSAM   |
| 15.         | WP(C)/2291/2016   | MD. HAMIDUR HUSSAIN<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS                                      | MR.M DAS<br>MR.D CHETIA<br>MR.R M DEKA   | GA, ASSAM<br>SC, APDCL   |
| 16.         | WP(C)/2539/2016   | M/S. ARTECH CONSULTANCY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. S ALAM<br>MR.A R SIKDAR<br>MR.M H TALUKDAR   | MR.B K PURKAYASTHAR-5<br>MS.N MODI(R-4)<br>MR.SIDHANT DUTTA(R-4)<br>MR.C SHARMA(R-4)<br>MR.S DUTTA(R-4)<br>MS.K DEKA(R-5)<br>SC, S.M.B.<br>GA, ASSAM |
| 17.         | WP(C)/2622/2016   | AJIT CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR.A R SIKDAR<br>MR.M H TALUKDAR<br>MS.S PARVEEN<br>MR. M KHAN                             | GA, ASSAM(R-1 TO 5)  |
| 18.         | WP(C)/2635/2016   | SMTI. MUKUTA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR.N DEKA<br>MS.D GHOSH<br>MS.A MAHANTA  | SC, HEALTH<br>ASSTT.S.G.I.   |
| 19.         | WP(C)/2954/2016   | BALOSHI NARZARY AND 208 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MS.D SHARMA<br>MR.B KUMAR<br>MSR D KAKATI<br>MR.A ADHIKARY<br>MR.S K SINGHA<br>MR.P SARMAH | GA, ASSAM  |
| 20.         | WP(C)/3135/2016   | M/S KUMOTIA FISHERY COOPERATION SOCIETY LTD. AND ANR.<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR. | MR K UDDIN<br>MR.A U AHMED<br>MR.N HAQUE<br>DR.B AHMED<br>MR.A K AZAD                      | SC, AFDC   |
| <b>WITH</b> |   |   |  |  |
|             | I.A.(Civil)/85/2016<br>In<br>WP(C)/7054/2015                              | M/S. KUMOTIA FISHERY CO-OPERATIVE SOCIETY LTD. AND ANR.<br><b>Versus</b><br>THE ASSAM FISHERY DEV. CORPORATION LTD. AND 2 ORS       | MR.S R BARBHUIYA<br>DR.B AHMED<br>MR.N HAQUE<br>MR.A U AHMED<br>MR.A K AZAD<br>MRK UDDIN   | SC, AFDC<br>FOR CAVEATOR<br>MR.M HUSSAIN<br>MS.N DUTTA(R-3)<br>MS.B BHUYAN(R-3)  |
| <b>WITH</b> |   |   |  |  |
|             | WP(C)/7054/2015<br>CAVT. NO. 2015 /<br><b>with</b><br>I.A.(Civil)/85/2016 | M/S. KUMOTIA FISHERY CO-OPERATIVE SOCIETY LTD. AND ANR.<br><b>Versus</b><br>THE ASSAM FISHERY DEV. CORPORATION LTD. AND 2 ORS       | MR.A K AZAD<br>DR.B AHMED<br>MR.S R BARBHUIYA<br>MR.A U AHMED<br>MRK UDDIN<br>MR.N HAQUE   | SC, AFDC<br>MS.N DUTTA(R-3)<br>MS.B BHUYAN(R-3)<br>FOR CAVEATOR<br>MR.M HUSSAIN  |
| 21.         | WP(C)/3810/2016   | RAFIK ALI AND 2 ORS<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS                                      | MR.M DUTTA<br>MS.S HALAI<br>MR.M ISLAM<br>MR.N UDDIN                                       | MR.R SINGHA R-6<br>MR.A CHOUDHURY(R-7)<br>MS.M KONCH(R-7)<br>MR.S ISLAM(R-7)<br>SC, APDCL  |

|                         |                 |   |   |   |
|-------------------------|-----------------|---|---|---|
| 22.                     | WP(C)/5421/2016 | DISTRICT SPECIAL<br>RESIDENTIAL SCHOOL AND<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 11<br>ORS | MS.B DEVI<br>MR.R SARMA<br>MS.K D SARMAH  | MR.C GOSWAMI R- 12<br>SC, SOCIAL WELFARE<br>SC, ELEMENTARY EDUCATION<br>MR.N CHAKRABORTY(R- 12)<br>GA, ASSAM                        |
| 23.                     | WP(C)/5523/2016 | VICKY TARIANG AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2<br>ORS                            | MR.K AGARWAL<br>MR.S CHAKRABORTY<br>MR.P P BARUAH                                 | GA, ASSAM   |
| 24.                     | WP(C)/6694/2016 | RAHIJ UDDIN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS                               | MR.S CHOUDHURY<br>MR.B RAHMAN   | GA, ASSAMR-1-4<br>MR.P C GOSWAMI(R-5)<br>MR.R DHAR(R-6)<br>MR.P P DAS(R-5)  |
| REMARK : (AFTER 1 WEEK) |                 |   |   |   |
| 25.                     | WP(C)/6783/2016 | MASRIKUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6<br>ORS                                      | MR.P BORA<br>MR.P DEKA<br>MR.A CHETIA   | GA, ASSAM<br>SC, FOREST   |
| 26.                     | WP(C)/7022/2016 | KHAGEN DIHINGIA<br><b>Versus</b><br>THE UNION OF INDIA AND 3<br>ORS                                     | MS.M DEVI<br>MS.S KHAN<br>MD.M H CHOUDHURY  | GA, ASSAMR. 3,4<br>C.G.C.<br>MR.S P CHOUDHURY<br>MS.R BORA(R.-1,2)  |
| 27.                     | WP(C)/7946/2016 | RAMCHARAN MALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS                                      | MR.K SINGHA<br>MS.P BARUAH<br>MS.D GOGOI  | MS.S BISWASR-4<br>GA, ASSAM<br>MR.B KALITA(R-4)<br>MR.A KHANIKAR(R-4)   |
| <b><u>ORDERS</u></b>    |                 |   |   |   |
| 28.                     | WP(C)/3046/2013 | KAMAKHYA KARMOKAR AND<br>16 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6<br>ORS                     | MR A ISLAM<br>MR.P MAHANTA<br>MR.A T SARKAR<br>MR.N DUTTA                         | SC, REVENUE<br>MR.R AHMED<br>MR.M U MONDAL<br>MR.M HUSSAIN<br>MD.S ISLAM<br>SC, PWD<br>GA, ASSAM                                    |
| 29.                     | WP(C)/3441/2013 | MD. SAIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS                                    | MR.H R AHMED  | MR.D DAS<br>SC, A S E B   |
| 30.                     | WP(C)/5767/2013 | NEK SINGH<br><b>Versus</b><br>THE STATE OF ASSAM AND 6<br>ORS   | MS. A AHMED<br>MR.L MOHAN<br>MRS.F BEGUM<br>MRS.K H CHOUDHURY<br>MR.J I BORBHUIYA | GA, ASSAM   |
| 31.                     | WP(C)/5790/2014 | NITYANANDA KAMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6<br>ORS                                    | MR.D BORAH<br>MS.E SHARMA   | MR.U RAJBANSHI<br>SC, TRANSPORT<br>GA, ASSAM  |
| 32.                     | WP(C)/3017/2015 | MRS. BAKUL ROY<br><b>Versus</b><br>THE NEW INDIA ASSURANCE<br>CO. LTD. AND 4 ORS                        | MR.A K PURKAYASTHA<br>MR.D DAS<br>MR.A DAS<br>MR.S SARMA                          | MSN KALITAR-2<br>MR.P P DAS(R-5)<br>MR.S DAS(R-5)<br>MR.S DUTTA(R-2)<br>MR.SIDHANT DUTTA(R-2)<br>MR.C SHARMA(R-2)<br>MS.N MODI(R-2) |
| 33.                     | WP(C)/3504/2015 | MUSTT. SOKINA KHATUN AND<br>4 ORS.<br><b>Versus</b><br>THE MEMBER AND 3 ORS                             | MR.A R AGARWALA   | MR.N ALAM R KR-3  |
| 34.                     | WP(C)/3538/2015 | BIJOY CHANDRA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS                                 | MR.P DEKA<br>MR.P BORA<br>MR.A CHETIA   | SC, FORESTR1-6<br>MR.R K BORAH  |

REMARK : WITH WP(C) 3511/15(D/O)

|     |   |  |   |   |
|-----|---|--|---|---|
| 35. | WP(C)/3552/2015   | ASSAM GORKHA SANMILAN<br>AND 65 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS                                  | MR.D SAIKIA   | GA, ASSAM<br>SC, ASEC   |
| 36. | WP(C)/3574/2015<br><br><b>with</b><br>I.A./2436/2015      | ZIAUR RAHMAN CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 13<br>ORS,   | MR.H R CHOUDHURY<br>MR.J M SULAIMAN   | MR.G UDDINR-8 to 14<br>MR P S DEKA (1 , 2 & 4)<br>GA, ASSAM<br>MR.A UDDIN(R-8 TO 14)<br>MS.M BURAGOHAİN(R-8 TO 14)  |
| 37. | WP(C)/3885/2015   | KALIM UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS  | MR.R A CHOUDHURY<br>MR.A H M R CHOUDHURY<br>MR.N S LASKAR                     | GA, ASSAM   |
| 38. | WP(C)/3973/2015   | TAPAN KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9<br>ORS  | MR.R ISLAM<br>MR.S N SARMA<br>MR.R DE<br>MS.D DAS<br>MS.N MITRA               | MR.D NANDI(R-9 & 10)<br>MS.P SHARMA(R-9 & 10)<br>GA, ASSAM(R-1-8)   |
| 39. | WP(C)/4225/2015<br><br><b>with</b><br>I.A./954/2016       | NATIONAL HEALTH MISSION<br>EMPLOYEES ASSOCIATION,<br>ASSAM AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS | MR.I AHMED<br>MD.GIASH UDDIN<br>MRM RAHMAN<br>MR.D DAS                        | C.G.C.<br>MS.M DUTTA(R-6)<br>SC, HEALTH(R1)<br>MR.P K ROY(R-6)<br>ASSTT.S.G.I.(R4)<br>MR.B CHAKRAVARTY(R-4)<br>SC, FINANCE(R2-3)<br>MS.A CHAKRABORTY(R-6)<br>MS.T BEGUM(R-1)<br>MR.K K NANDI(R-1) |
|     | <b>WITH</b><br>I.A./954/2016<br><br>In<br>WP(C)/4225/2015 | NATIONAL HEALTH MISSION<br>EMPLOYEES ASSOCIATION,<br>ASSAM AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3<br>ORS | MR.D DAS<br>MD.GIASH UDDIN<br>MR.I AHMED<br>MRM RAHMAN                        | MR.K K NANDIR-1<br>MR.B CHAKRAVARTY(R-4)<br>MR.P K ROY(R-6)<br>MS.A CHAKRABORTY(R-6)<br>ASSTT.S.G.I.(R4)<br>SC, FINANCE(R2-3)<br>SC, HEALTH(R1)<br>MS.T BEGUM(R-1)<br>C.G.C.<br>MS.M DUTTA(R-6)   |
| 40. | WP(C)/3341/2016   | MUSSTT. MOFIJA BEGUM<br>HAJARIKA<br><b>Versus</b><br>MRS. FATEMA KHATOON AND<br>9 ORS                                    | MR.N J DUTTA<br>MR.K D SARMA  | GA, ASSAM<br>MR.S K SINGH(R- 1-3, 5-7)<br>MR.G C PHUKAN(R- 1-3, 5-7)<br>MR.G UDDIN(R-1-3, 5-7)  |
| 41. | WP(C)/7942/2016   | M/S PIONEER LIVESTOCK<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS  | MR.K N CHOUDHURY<br>MR.M AHMED  | GA, ASSAM   |
| 42. | Review.Pet./92/2017                                       | SRI DEBENDRA NATH DAS<br><b>Versus</b><br>SRI MANIK CH KALITA AND 4<br>ORS   | MR D P SAHU<br>MR.N KALITA<br>MR.N N B CHOUDHURY                              | MR. B CHAKRAVARTY<br>MR. A RAHMAN<br>SC, BTC<br>SC, ELEMENTARY EDUCATION  |
|     | REMARK : in I.A.(C) 2354/16(D/O)                          |  |   |   |
|     | <b>WITH</b><br>WP(C)/6816/2016                            | MANIK CH. KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5<br>ORS   | MR.D DOLEY<br>MR.A NATH   | SC, BTC<br>SC, ELEMENTARY EDUCATION<br>MR.N N B CHOUDHURY( R - 5)<br>MR D P SAHU( R - 5)<br>MR.N KALITA( R - 5)   |
| 43. | WP(C)/562/2017  | ABDUL HAQUE<br><b>Versus</b><br>RESERVE BANK OF INDIA AND<br>4 ORS.  | MS.F BEGUM<br>MRS.K H CHOUDHURY<br>MR.R ALI<br>MR.L MOHAN<br>MR.J I BORBHUIYA | MR.M K MISHRA   |

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| 44. | WP(C)/695/2017        | KABITA CHOUDHURY<br><b>Versus</b><br>THE ASSAM POWER<br>DISTRIBUTION CO. LTD AND 4<br>ORS. | MS.R GOGOI<br>MR.PARAG J SAIKIA<br>MS.B GOGOI  | MR.K D SARMASC, APDCL<br>MR.S P CHOUDHURY(GA,<br>ASSAM)<br>SC, APDCL   |
| 45. | WP(C)/2424/2017       | UMESH CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 13<br>ORS.                    | MR. G CHOUDHURY<br>MR.K KALITA<br>MR.S N SARMA<br>MR.R ALI<br>MR.A JAHID<br>MR.T DEORI | MR.D GOGOI<br>MS.B SARKAR(R- 9-12 & 14)<br>MS.C CHOUDHURY<br>MR.B HALDAR(R-8)<br>MR.U K NAIR<br>MR.A C SARMA(R-8)<br>MSN KALITA(R- 9-12 & 14)<br>MR.J PATOWARY<br>MS.A CHETRY<br>MR.D K BAIDYA<br>SC, GHC<br>MR.S DEY(R- 9-12 & 14)<br>MR.A M BORA(SR.ADV.)(R-6)<br>MR.T ROY(R- 9-12 & 14)<br>GA, ASSAM<br>MR.G BHARADWAJ(R-8) |
| 46. | WP(C)/6136/2017       | SAHIDA BIBI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7<br>ORS.                           | MS.R BEGUM<br>MR.A DAS<br>MS.M GOGOI<br>DR.B N GOGOI<br>MSG BORA                       | GA, ASSAM<br>MR.M HUSSAIN(R-7)<br>MR.A RASHID(R-7)   |
|     |                       | REMARK : WITH OFFICE REPORT  |  |  |
| 47. | WP(C)/7443/2017       | HAIDAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 8<br>ORS.                            | MRM H AHMED<br>MD.A HUSSAIN  | SR. GA,AP<br>GA, ASSAM   |
|     |                       | REMARK : WITH OFFICE REPORT  |  |  |
| 48. | Review.Pet./26/2018   | UTTAM CHANDRA PATHAK<br><b>Versus</b><br>JOGENDRA NATH SARMA AND<br>4 ORS                  | MR. T J MAHANTA<br>MR D MAHANTA<br>MR. A BORUA<br>MS. P BHATTACHARYA                   | SC, HIGHER EDU<br>MR. P S DEKA (R5)<br>MS. A CHAKRABARTY   |
|     |                       | REMARK : in WP(C) 550/18(D/O), FIXED   |  |  |
| 49. | I.A.(Civil)/1800/2018 | THE PRINCIPAL CUM SECY.,<br>AMGURI COLLEGE<br><b>Versus</b><br>RIMKI PATGIRI AND 3 ORS     | MR. P KATAKI<br>MRS R BEGUM  | SC, HIGHER EDU<br>MR. D GOGOI  |
|     |                       | <b>WITH</b>  |  |  |
|     | WP(C)/1404/2018       | RIMKI PATGIRI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS.                         | MR D GOGOI<br>MR R BORA<br>MR. P P MEDHI   | SC, HIGHER EDU<br>MRS R BEGUM<br>MRS R BEGUM<br>MRS R BEGUM  |
| 50. | WP(C)/2187/2018       | PRAMOD DUGAR AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS.                 | MR. M SHARMA   | GA, ASSAM  |
|     |                       | <b>HEARING</b>   |  |  |
| 51. | Review.Pet./88/2017   | NORTH EASTERN COAL FIELDS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4<br>ORS              | MS. B DUTTA<br>MR. M Z AHMED<br>MR. A M DUTTA  | MR. B ZAMAN R-5<br>MR I RAFIQUE(R-5)<br>GA, ASSAM<br>MS. M DEKA(R-5)   |
|     |                       | REMARK : in WP(C) 318/11(D/O)  |  |  |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO.: 14

[ SINGLE BENCH ]

[ CIVIL BENCH - I

**THIS BENCH WILL TAKE UP SPECIAL HEARING LIST DATED 07-05-2018 TO 22-06-2018 (RELATING TO CIVIL BENCH - I RFA MATTERS) ALONG WITH THE FOLLOWING MATTERS. ]**

| Sr. No.          | Case Number   | Main Parties  | Petitioner Advocate   | Respondent Advocate                                    |
|------------------|---|---|---|--|
| <b>ADMISSION</b> |   |   |   |  |
| 1.               | MFA/57/2012<br><br>with<br>MC/1853/2012<br>REMARK : FIXED<br><br><b>WITH</b><br>MC/1853/2012<br><br>In<br>MFA/57/2012 | THE UNITED INDIA INSURANCE CO. LTD<br><br><b>Versus</b><br>HARUN ALI AND ANR  | MR.A J SAIKIA<br>MR.K BORA  |  |
| 2.               | CRP/158/2013<br><br>REMARK : FIXED  | THE UNITED INDIA INSURANCE CO. LTD<br><br><b>Versus</b><br>HARUN ALI AND ANR  | MR.A J SAIKIA<br>MR.K BORA  | MR.K BHATTACHARJEE<br>MR.A DEY<br>MS.M BHATTACHARJEE   |
| 3.               | CRP/476/2016<br><br>REMARK : FIXED<br><br><b>WITH</b><br>CRP/477/2016   | DEBOBRATA PHUKAN<br><br><b>Versus</b><br>PURNA HAZARIKA AND ANR   | MD.A HUSSAIN<br>MS.I GOHAIN<br>MRM H AHMED<br>MR.M SARMA  | MR.B CHETRI(R-1)<br>MR.K K PARASAR(R-1)                |
| 4.               | CRP/312/2017<br><br>with<br>I.A.(Civil)/14/2018<br><br>REMARK : FIXED<br><br><b>WITH</b>                              | DEBOBRATA PHUKAN<br><br><b>Versus</b><br>SASHIDHAR HAZARIKA AND ANR.<br><br>SURENDRA PRASAD SHAH<br><br><b>Versus</b><br>RUPAM KUMARI SHAH AND 2 ORS. | MR.M SARMA<br>MR.A HUSSAIN<br>MS.I GOHAIN<br>MR M H AHMED<br><br>MD.ASLAM<br>MR.P DEKA<br>MR. B SARMA<br>MR.M SAHEWALLA<br>MR.G N SAHEWALLA | MR.K K PARASAR R-1<br>MR.B CHETRI(R-1)<br><br>MR. R DE |



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|-----|---|--|--|---|
|     | I.A.(Civil)/14/2018<br>In<br>CRP/312/2017       | SURENDRA PRASAD SHAH<br><b>Versus</b><br>RUPAM KUMARI SHAH   | MR G N SAHEWALLA<br>MR. P DEKA<br>MR. MD ASLAM                                     |   |
| 5.  | MACApp./543/2017                                | MD AFTABUDDIN AHMED<br><b>Versus</b><br>MD DILDAR HUSSAIN AND 2<br>ORS                               | MR.O P BHATI<br>MR.P SARMA<br>MR.S KHAN<br>MR.Z IQBAL<br>MRD MONDAL                |   |
| 6.  | CRP/18/2018                                     | PANKAJ BAID<br><b>Versus</b><br>M/S. BAWA MASALA COMPANY   | MR J C GAUR<br>MS. M GAUR<br>MR. S K BHATRA  | MR G N SAHEWALLA, SR.ADV.<br>MR. M SAHEWALLA<br>MR. P DEKA<br>MS. B SARMA<br>MD ASLAM |
|     | REMARK : FIXED                                  |  |  |   |
| 7.  | Tr.P.(C)./19/2018                               | SHIRIN SHAHINA AKTAR<br><b>Versus</b><br>IMRAJUL MANDAL  | MR. J LASKAR<br>MR F Z MAZUMDER  | MR. N UDDIN<br>MS F N AHMED<br>MR. M ISLAM  |
|     | REMARK : FIXED                                  |  |  |   |
| 8.  | MFA/44/2018                                     | SMT THUPIKI HAZARIKA<br><b>Versus</b><br>THE UNION OF INDIA  | MR J MOLLAH<br>MS. S P DAS<br>MRS. A BHANU   | MR B SARMAH<br>SC, NF RLY   |
|     | REMARK : FIXED                                  |  |  |   |
| 9.  | MACApp./196/2018                                | NEW INDIA ASSURANCE<br>COMPANY LIMITED<br><b>Versus</b><br>SMTI MALOBIKA GOGOI<br>HAZARIKA AND 4 ORS | MR. R C PAUL<br>MRS. S ROY   |   |
| 10. | MACApp./472/2018                                | NEW INDIA ASSURANCE<br>COMPANY LTD.<br><b>Versus</b><br>SMTI AMBA DEKA AND 5 ORS                     | MR.R GOSWAMI<br>MS. P BORTHAKUR<br>MS. M SAIKIA<br>MS. P BARUA<br>MS.M SAIKIA      | MR. A MITRA<br>MR. S MITRA<br>MR. B KALITA  |
|     | <b>WITH</b>                                     |  |  |   |
|     | I.A.(Civil)/1892/2018                           | NEW INDIA ASSURANCE CO.<br>LTD.<br><b>Versus</b><br>SMTI AMBA DEKA AND 5 ORS                         | MR. R GOSWAMI<br>MS. P BORTHAKUR<br>MS. M SAIKIA<br>MS. P BARUA                    | MR. A MITRA<br>MR. S MITRA<br>MR. B KALITA  |
| 11. | MACApp./476/2018                                | M/S NEW INDIA ASSURANCE<br>CO. LTD<br><b>Versus</b><br>SMTI KABITA DEVI AND 2 ORS                    | MR. K K BHATTA<br>MR. A TALUKDAR<br>MR J JOHN<br>MRS L SHARMA                      | MR. K ALI R 1, 2  |
|     | <b>with</b>                                     |  |  |   |
|     | I.A.(Civil)/1898/2018                           |  |  |   |
|     | <b>WITH</b>                                     |  |  |   |
|     | I.A.(Civil)/1898/2018<br>In<br>MACApp./476/2018 | M/S NEW INDIA ASSURANCE<br>CO. LTD<br><b>Versus</b><br>SMTI KABITA DEVI AND 2 ORS                    | MR. K K BHATTA<br>MR. A TALUKDAR<br>MR J JOHN<br>MRS L SHARMA                      |   |
| 12. | MACApp./477/2018                                | UNITED INDIA INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SMT JYOTIKA BHUYAN NATH<br>AND 2 ORS       | MS.L SHARMA<br>MR A SHARMA<br>MR. B J MUKHERJEE<br>MR. S S SHARMA<br>MR.S S SHARMA | MR. A BORA<br>MR. N ZAMAN<br>MR. A GANGULY  |
|     | <b>WITH</b>                                     |  |  |   |
|     | I.A.(Civil)/1897/2018                           | UNITED INDIA INSURANCE CO.<br>LTD.<br><b>Versus</b><br>SMT. JYOTIKA BHUYAN NATH<br>AND 2 ORS         | MS. L SHARMA<br>MR A SHARMA<br>MR. B J MUKHERJEE<br>MR. S S SHARMA                 | MR. A BORA<br>MR. N ZAMAN<br>MR. A GANGULY  |
| 13. | MACApp./481/2018                                | SMTI RUNU DEKA AND 2 ORS<br><b>Versus</b><br>THE NATIONAL INSURANCE CO<br>LTD AND ANR                | MR. S C PANDIT   | MS. A THAKURIA<br>MS.S ROY(R-1)<br>MR. D PEGU   |
| 14. | MACApp./482/2018                                | SRI SUSHIL GOSWAMI<br><b>Versus</b><br>THE UNITED INDIA INSURANCE<br>CO. LTD AND 2 ORS               | MS.S KHANIKAR<br>MR. P CHOUDHURY<br>MS. P BARUAH<br>MR.P CHOUDHURY                 | MR. K K BHATTA<br>MR. U DAS<br>MS. J TALUKDAR<br>MR. A TALUKDAR<br>MR. J JOHN         |

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| 15. | MACApp./500/2018                                   | THE NEW INDIA ASSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SMT GAYATRI SUTRADHAR<br>AND 5 ORS       | MR. A DUTTA<br>MRS. P M DUTTA                                  |  |
|     | REMARK : FIXED                                     |   |  |  |
|     | <b>WITH</b>  |   |  |  |
|     | I.A.(Civil)/1952/2018                              | THE NEW INDIA ASSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SMT GAYATRI SUTRADHAR<br>AND 5 ORS       | MR. A DUTTA<br>MRS. P M DUTTA                                  |  |
|     | <b>WITH</b>  |   |  |  |
|     | I.A.(Civil)/1953/2018                              | THE NEW INDIA ASSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SMT GAYATRI SUTRADHAR<br>AND 5 ORS       | MR. A DUTTA<br>MRS. P M DUTTA                                  |  |
|     |  |   |  |  |
|     |  |   |  | <b>ORDERS</b>  |
| 16. | Test.Cas./3/2006                                   | LOHIT KAKOTI<br><b>Versus</b><br>PUSPA BORA   | MR.B K GOSWAMI<br>MS.T GOSWAMI                                 |  |
|     | REMARK : WITH LCR , AFTER 4 WEEKS                  |   |  |  |
| 17. | MACApp./59/2011                                    | DIPAK KALITA,<br><b>Versus</b><br>THE DIVISIONAL MANAGER<br>AND ORS,                                | MR.R P ROY<br>MR.J I BORBHUIYA<br>MRS.K H CHOUDHURY            | MR.S S SHARMA<br>MRG JALAN<br>MR.G MISHRA<br>MS.L SARMA<br>MS.F KHAN                   |
|     | REMARK : NOT BY HON. M.A. ALI, J                   |   |  |  |
| 18. | MACApp./116/2011                                   | SMT. ANJALI SARKAR<br><b>Versus</b><br>PRADIP RABIDAS AND ANR                                       | MRSR BORA<br>MS.B DEKA   |  |
|     | REMARK : WITH LCR                                  |   |  |  |
| 19. | MACApp./124/2011                                   | ORIENTAL INSURANCE CO.<br>LTD.<br><b>Versus</b><br>UNION OF INDIA AND ORS                           | MR.S DUTTA<br>MS.M CHOUDHURY<br>MR.D BARUAH<br>MR.M CHOUDHURY  | MR.T ISLAM   |
|     | REMARK : NOT BY HON. M.A. ALI, J , WITH LCR, FIXED |   |  |  |
| 20. | Review.Pet./87/2014                                | NIRMAL KUMAR JAIN<br><b>Versus</b><br>THE ORIENTAL INSURANCE CO.<br>LTD AND 2 ORS.                  | MR.R D LAL<br>MR.M PANDIT                                      | MR.N BARMANR-1<br>MR.R KATHKATIA(R- 1)<br>MR.S K GOSWAMI(R- 1)                         |
|     | REMARK : IN MAC.APP. 35/05(D/O), FIXED             |   |  |  |
| 21. | CRP/290/2014                                       | KANTI BHUSAN DEB AND 2<br>ORS.<br><b>Versus</b><br>MD. ABDUL RAHMAN AND 3<br>ORS                    | MR. T U LASKAR<br>MS.S DASGUPTA<br>MR.N DHAR<br>MR .B MALAKAR  | MRM J QUADIR<br>MR.B DEB<br>MR.S B LASKAR<br>MR.S Y AHMED                              |
| 22. | CRP/440/2015                                       | YOGESH JAIN<br><b>Versus</b><br>ANADI DEB AND 5 ORS.  | MS.H B BARUA<br>MS.M HAZARIKA                                  | MR.S D PURAKAYATHAR-1TO5<br>MR.D BARUAH(R-4)<br>MS.N UPADHYAY(R-4)                     |
| 23. | I.A./1168/2016<br><b>In</b><br>MFA/27/2013         | ON THE DEATH OF RAMESH CH<br>DAS HIS LEGAL HEIR- BELMONI<br>DAS,<br><b>Versus</b><br>UNION OF INDIA | MR.J ISLAM<br>MR.H R A CHOUDHURY<br>MR.A ALAM<br>MR.M ALAMGEER | SC, NF RLY<br>MR G GOSWAMI<br>MR.A K SARKAR<br>MSB DEVI<br>MS.R R BORAH<br>MS.M PHUKAN |
|     | REMARK : WITH LCR, FIXED                           |   |  |  |
|     | <b>WITH</b>  |   |  |  |
|     | I.A./467/2016<br><br>In<br>MFA/27/2013             | ON THE DEATH OF RAMESH CH<br>DAS HIS LEGAL HEIR BELMONI<br>DAS<br><b>Versus</b><br>UNION OF INDIA   | MR.J ISLAM<br>MR.A ALAM<br>MR.H R A CHOUDHURY<br>MR.M ALAMGEER | MR.A K SARKAR<br>MS.M PHUKAN<br>MSB DEVI<br>SC, NF RLY<br>MS.R R BORAH                 |
|     | <b>WITH</b>  |   |  |  |

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|-----|---|---|--|---|
|     | I.A./468/2016<br>In<br>MFA/27/2013  | ON THE DEATH OF RAMESH CH<br>DAS HIS LEGAL HEIR BELMONI<br>DAS<br><b>Versus</b><br>UNION OF INDIA | MR.A ALAM<br>MR.N AHMED<br>MR.H R A CHOUDHURY<br>MR.M ALAMGEER<br>MR.J ISLAM | SC, NF RLY<br>MR.A K SARKAR<br>MS.M PHUKAN<br>MSB DEVI<br>MS.R R BORAH  |
|     | <b>WITH</b><br>MFA/27/2013<br><b>with</b><br>I.A./1168/2016<br>I.A./468/2016<br>I.A./467/2016 | RAMESH CH DAS<br><b>Versus</b><br>UNION OF INDIA  | MR.H R A CHOUDHURY<br>MR.A ALAM<br>MR.J ISLAM<br>MR.M ALAMGEER               | MR.A K SARKAR<br>MS.M PHUKAN<br>SC, NF RLY<br>MS.R R BORAH<br>MSB DEVI  |
| 24. | Test.App./7/2017  | MRS BANI HAZARIKA<br><b>Versus</b><br>MR SARAT CHANDRA KUMAR<br>AND 2 ORS                         | MR.A K DAS<br>MR.S DAS   | MR.S BARUAHR-3<br>MS.J D KHAUND(R-3)<br>MS.A SAIKIA(R- 1&2)<br>MR.R ALI(R- 1&2)<br>MR.R J BORDOLOI(R- 1&2)<br>MR.G RAHUL(R-3) |
|     | REMARK : I.A.(C) 2764/17(D/O), FIXED  |   |  |   |
|     | <b>WITH</b><br>I.A.(Civil)/2765/2017  | BANI HAZARIKA<br><b>Versus</b><br>SARAT CHANDRA KUMAR AND<br>2 ORS                                | MS.S DAS<br>MR.A K DAS   |   |
| 25. | RFA/9/2017<br><b>with</b><br>I.A.(Civil)/322/2017   | SRI DHANANJAY PATHAK<br><b>Versus</b><br>SRI GAUTAM DAS AND 3 ORS                                 | MR.S ALI<br>MR.B BARMAN<br>MR.A IKBAL<br>MR.R BARUAH                         | MR.S SAIKIAR-2<br>MR.S R BARBHUIYA(R-1)<br>MR.M HUSSAIN(R-1)<br>MRK UDDIN(R-1)<br>MR.N HAQUE(R-1)<br>DR.B AHMED(R-1)          |
|     | <b>WITH</b><br>I.A.(Civil)/322/2017<br>In<br>RFA/9/2017                                       | SRI DHANANJAY PATHAK<br><b>Versus</b><br>SRI GAUTAM DAS AND 3 ORS                                 | MR.A IKBAL<br>MR.R BARUAH<br>MR.B BARMAN<br>MR.S ALI                         |   |
| 26. | MACApp./95/2017   | THE ORIENTAL INSURANCE CO.<br>LTD<br><b>Versus</b><br>MRS SUSHILA DEVI AND 8 ORS                  | MR.B K GOSWAMI<br>MR.S K GOSWAMI<br>MR.A ACHARYA                             |   |
|     | REMARK : FIXED  |   |  |   |
| 27. | CRP(I/O)/198/2017   | RENU BEGUM AND 2 ORS.<br><b>Versus</b><br>BENU SAHA @ BENU TORI                                   | MR.Y KARDONG<br>MR.S SHARMA  |   |
| 28. | MACApp./308/2017  | SBI GENERAL INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SMT DHANESHWARI RABHA<br>AND 11 ORS      | MR.R GOSWAMI<br>MR T KALITA  | MS.C MOZUMDAR R-10<br>MS.R D MOZUMDAR(R-10)<br>MR.K ANAM(R- 1 TO 4)<br>MR.S P SHARMA(R-10)<br>MS.R LAILA(R- 1 TO 4)           |
|     | REMARK : FIXED  |   |  |   |
| 29. | MACApp./310/2017  | ANKIT MORE<br><b>Versus</b><br>DHANJIT PATHAK AND 2 ORS,  | MR G JALAN<br>MS. A BARMAN   | MR. P HAZARIKA R-3<br>MR A BARMAN(R-3)  |
|     | REMARK : WITH LCR, FIXED  |   |  |   |
| 30. | MACApp./312/2017  | THE ORIENTAL INSURANCE CO.<br>LTD<br><b>Versus</b><br>MD IMDADUL AHMED @ IMDAD<br>AHMED AND ANR   | MR.S K GOSWAMI<br>MR.B K GOSWAMI   |   |
|     | REMARK : WITH LCR, FIXED  |   |  |   |
|     | <b>WITH</b><br>I.A.(Civil)/2160/2017  | THE ORIENTAL INSURANCE CO.<br>LTD<br><b>Versus</b><br>MD IMDADUL AHMED @ IMDAD<br>AHMED AND ANR   | MR.S K GOSWAMI<br>MR.B K GOSWAMI   |   |

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| 31. | MACApp./435/2017                    | ABDUL ALOM CHOUDHURY @<br>ALOM CHOUDHURY<br><b>Versus</b><br>SRI SUBRATA RANJAN NATH<br>AND 3 ORS         | MS.I SARMA<br>MR.M TALUKDAR   | MR.B K PURKAYASTHAR. 4.<br>MR.R GOSWAMI(R. 2.)<br>MS.K DEKA(R. 4.)<br>MS.P BORTHAKUR(R. 2.)<br>MS.N M SARMA(R. 4.)<br>MS.M SAIKIA(R. 2.) |
|     | REMARK : WITH LCR, FIXED            |   |   |  |
| 32. | I.A.(Civil)/1452/2017               | SANTOSH NEWAR AND ANR<br><b>Versus</b><br>NIROD KUMAR HAZARIKA  | MRA K RAI<br>MR.K RAJBONGSHI<br>MR.S P ROY<br>MS.A AGARWAL              |  |
|     | <b>WITH</b><br>CRP/150/2017         | SANTOSH NEWAR AND ANR<br><b>Versus</b><br>NIROD KUMAR HAZARIKA  | MRA K RAI<br>MR.S P ROY<br>MR.K RAJBONGSHI                              | MR.M KALITA  |
| 33. | RFA/3/2018                          | ON THE DEATH OF SITANGSHU<br>SHEKHAR DAS HIS LEGAL<br>HEIRS SWAPNA DAS<br><b>Versus</b><br>RAI RANJAN ROY | MR. P K ROY<br>MRS. M DUTTA<br>MS. A CHAKRABORTY<br>MR. S K CHAKRABORTY | MS. M DEV (R1 TO 3)<br>MS. N DEB<br>MS. P DAS (R1 TO 3)  |
| 34. | RFA/13/2018                         | HILLS CEMENT COMPANY LTD<br><b>Versus</b><br>GREEN CONCRETEx<br>PRODUCTS PVT LTD                          | MR.P K KALITA<br>MR. K R BOROAH   | MR. M DUTTA<br>MR. J BHARALI   |
| 35. | Tr.P.(C)./13/2018                   | SARADA DEVI SINGH<br><b>Versus</b><br>DIPALI SINGH  | MS. P B BORDOLOI<br>MS. S BURAGOHAIN<br>MR. P SAIKIA                    |  |
|     | REMARK : FIXED                      |   |   |  |
| 36. | RFA/30/2018<br>CAVT. NO. 166/2018   | RATNESWAR MORAN @ TAKAL<br>MORAN<br><b>Versus</b><br>JOGENDAR SAH   | MR G P BHOWMIK<br>MR. D KALITA  | MR. A K GUPTA<br>FOR CAVEATOR<br>MR. R S MISHRA  |
|     | REMARK : CAVT. 166/18, WITH LCR     |   |   |  |
|     | <b>WITH</b><br>I.A.(Civil)/968/2018 | RATNESWAR MORAN @ TAKAL<br>MORAN<br><b>Versus</b><br>JOGENDAR SAH   | MR G P BHOWMIK<br>MR. D KALITA  | MR. A K GUPTA<br>FOR CAVEATOR<br>MR. R S MISHRA  |
| 37. | MFA/45/2018                         | NASIMA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA   | MR J MOLLAH<br>MS. S P DAS<br>MRS. A BHANU                              | MR. B SARMA<br>SC, NF RLY  |
|     | REMARK : FIXED                      |   |   |  |
| 38. | MFA/46/2018                         | SMT KAMAL KOUR<br><b>Versus</b><br>UNION OF INDIA   | MR D C K HAZARIKA<br>MS J KALITA<br>MR. B BARMAN                        |  |
|     | REMARK : FIXED                      |   |   |  |
| 39. | MFA/47/2018                         | MAYUREE DEKA<br><b>Versus</b><br>THE UNION OF INDIA   | MR J MOLLAH<br>MS. S P DAS<br>MRS. A BHANU                              | MR. B SHARMA<br>SC, NF RLY   |
|     | REMARK : FIXED                      |   |   |  |
| 40. | CRP(I/O)/87/2018                    | JONAKI ADHIKARI<br><b>Versus</b><br>ASHALATA ADHIKARY   | MR. S J SARMAH<br>MR H BEZBARUA   | MR. K BHATTACHARJEE<br>MS. B TALUKDAR<br>MR. D BANERJEE<br>MR J C BARMAN   |
|     | REMARK : FIXED                      |   |   |  |
| 41. | CRP(I/O)/109/2018                   | NEIL BARUWATI<br><b>Versus</b><br>NAMRATA GOGOI   | MR. U K DAS<br>MRS. M KAKATI<br>MS. M TAMULI<br>MS. B D SARMAH          | MR. T J MAHANTA<br>MR. A BORUA<br>MS. P BHATTACHARYA   |
|     | REMARK : FIXED                      |   |   |  |
| 42. | CRP(I/O)/122/2018                   | MOIN UDDIN AND 2 ORS.<br><b>Versus</b><br>ABDUL HEKIM AND 2 ORS.  | MR. S D PURKAYASTHA<br>MR. U CHOUDHURY<br>MR S CHOUDHURY                | MR. A R SIKDAR<br>MD A ALI   |
|     | REMARK : FIXED                      |   |   |  |

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| 43. | MACApp./214/2018                 | SRI HIREN MAHANTA<br><b>Versus</b><br>SMTI PRAMILA DAS AND 2 ORS   | MR. H DAS<br>MR. U HAZARIKA<br>MR. B C DEKA                        |  |
| 44. | MACApp./236/2018                 | SRI JAGADISH KALITA<br><b>Versus</b><br>REGIONAL MANAGER<br>ORIENTAL INSURAN AND ANR   | MS. D KALITA<br>MR. M TALUKDAR                                     | MS. S DUTTA<br>MR. S DUTTA<br>MS. C SARMA<br>MS. N MODI                      |
| 45. | MACApp./259/2018                 | MUSTT ROHIMA BEWA<br><b>Versus</b><br>THE REGIONAL MANAGER NEW<br>INDIA ASSURANCE CO. LTD  | MR. A R AGARWALA   | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR                         |
|     | REMARK : FIXED                   |  |  |  |
| 46. | MACApp./316/2018                 | KISHAN MAHATO @ KIRA<br><b>Versus</b><br>NEERAJ AGARWAL AND ANR.   | MR. M TALUKDAR<br>MS. D KALITA                                     |  |
|     | REMARK : FIXED                   |  |  |  |
| 47. | MACApp./318/2018                 | AY BHANU AND 4 ORS<br><b>Versus</b><br>THE REGIONAL MANAGER<br>UNITED INDIA INS CO. LTD<br>AND 2 ORS                             | MR. A R AGARWALA<br>MS. R LAILA<br>MD. K ALI                       | MR. S DUTTA<br>MR. R A HAZARIKA<br>MR. S DUTTA<br>MR. C SHARMA<br>MS. N MODI |
|     | REMARK : FIXED                   |  |  |  |
| 48. | I.A.(Civil)/1563/2018            | MD. SAFIQR RAHMAN AND 2<br>ORS<br><b>Versus</b><br>MRS. RAFILA KHATUN  | MR. B CHAKRAVARTY  | MR. S K GHOSH<br>MS F AHMED  |
|     | REMARK : WITH LCR, FIXED         |  |  |  |
|     | <b>WITH</b><br>CRP/20/2016       | MRS. RAFILA KHATUN<br><b>Versus</b><br>MD. SAFIQR RAHMAN @<br>SILCHARIA AND 2 ORS  | MS.F AHMED<br>MR.S K GHOSH   | MR.B CHAKRAVARTYR-1AND3<br>MS.T ROY(R- 1 - 3)<br>MS.K MEDHI(R-1 - 3)         |
| 49. | I.A.(Civil)/1706/2018            | SRI JOGENDRA CHANDRA<br>NATH<br><b>Versus</b><br>SRI KIRITI NATH AND 2 ORS   | MR. N DHAR<br>MS. S DASGUPTA                                       |  |
|     | REMARK : FIXED                   |  |  |  |
|     | <b>WITH</b><br>CRP(I/O)/130/2018 | JOGENDRA CHANDRA NATH<br><b>Versus</b><br>KIRITI NATH AND 2 ORS.   | MR. N DHAR   |  |
| 50. | I.A.(Civil)/1710/2018            | MUSTT. HASNA ARA BEGUM<br><b>Versus</b><br>ON THE DEATH OF MUSTT.<br>GULENARA BEGUM HER LEGAL<br>HEIR PAMELA BEGUM AND 10<br>ORS | MR. A SATTAR<br>MR Z MUKIT   | MS. R CHOUDHURY<br>MR. H K DEKA<br>MR. H NATH<br>MR. B D DEKA                |
|     | REMARK : WITH LCR                |  |  |  |
|     | <b>WITH</b><br>I.A./2153/2015    | MUSTT HASNA ARA BEGUM,<br><b>Versus</b><br>MUSTT GULENARA BEGUM  | MR.Z MUKIT<br>MR.P SINGH<br>MR.R P GUPTA<br>MR.A SATTAR            | MS.R CHOUDHURY<br>MR.H K DEKA<br>MR.H NATH<br>MR.B D DEKA                    |
|     | <b>WITH</b><br>Test.App./2/2010  | MUSTT HASNA ARA BEGUM,<br><b>Versus</b><br>MUSTT GULENARA BEGUM  | MR.Z MUKIT<br>MR.A SATTAR<br>MR.R P GUPTA<br>MR.P SINGH            | MS.R CHOUDHURY<br>MR.B D DEKA<br>MR.H NATH<br>MR.H K DEKA                    |
| 51. | I.A.(Civil)/1820/2018            | SMTI SEWALI SONOWAL AND 2<br>ORS<br><b>Versus</b><br>NATIONAL INSURANCE CO.<br>LTD. AND 2 ORS                                    | MR. A CHAMUAH<br>MR. B BARUAH<br>MR. D CHUTIA<br>MR. P P BORTHAKUR | MS. U K PURKAYASTHA<br>MR. B K PURKAYASTHA                                   |

REMARK : IN MAC.APP. 19/2013(D/O)

**WITH**

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|     | I.A./360/2016<br>In<br>MACApp./19/2013                 | SEWALI SONOWAL AND 2 ORS<br><b>Versus</b><br>NATIONAL INSURANCE CO LTD | MR. A CHAMUAH<br>MR.P P BORTHAKUR<br>MR.D CHUTIA<br>MR.B BARUAH  | MR.B K PURKAYASTHA<br>MS.U K PURKAYASTHA   |
| 52. | I.A.(Civil)/1910/2018                                  | SMTI. MINU DAS AND 2 ORS<br><b>Versus</b><br>SMTI. BULU DAS AND 2 ORS  | MR. P UPADHYAY<br>MS. K JAIN<br>MR A UPADHYAY  | MR. N ALAM<br>MR. S U AHMED  |
|     | REMARK : WITH LCR<br><b>WITH</b><br>Intest.Cas./6/2017 | SMTI MINU DAS AND 2 ORS<br><b>Versus</b><br>SMTI BULU DAS AND 2 ORS    | MRA UPADHYAY<br>MS.K JAIN<br>MS.P UPADHYAY   | MR. N ALAM<br>A K SHARMA<br>K JAIN<br>S U AHMED  |
| 53. | I.A.(Civil)/1927/2018                                  | MUSSTT. SOFIKA BEWA<br><b>Versus</b><br>KADRUL HAQUE AND 8 ORS         | MR S S SHARMA<br>MS. L SHARMA<br>MR. B J MUKHERJEE   | MR. K U AHMED  |
|     | REMARK : WITH LCR<br><b>WITH</b><br>CRP/273/2015       | MUSTT. SOFIKA BEWA<br><b>Versus</b><br>KADRUL HAQUE AND 10 ORS,        | MR.B J MUKHERJEE<br>MRA SHARMA<br>MR.S K SANGANERIA<br>MS.L SHARMA<br>MR.S S SHARMA  | MR.K U AHMEDR-1 TO 11<br>MR.M HOSSAIN(R-1 TO 11)<br>MR. M A SHEIKH(R-1 TO 11)<br>MS.F INTAZ(R-1 TO 11)   |
|     |  |  | <b>HEARING</b><br>-----  |  |
| 54. | RFA/55/2014  | BHAGAWAN DAS,<br><b>Versus</b><br>DEBAJYOTI SAIKIA AND ANR,            | MS.R R BARUAH<br>MISS. R R KAKATI<br>MR. B K KASHYAP<br>MR. A DHAR<br>MR. K N CHOUDHURY, SENIOR<br>ADVOCATE<br>MR.R K JAIN<br>MS.P GOSWAMI | MR.K SARMA<br>MR.A THAKUR(R- 1&2)<br>MR.D HAZARIKA<br>MR.H DEKA<br>MR.K CHOUDHURY<br>MR.R SARMA<br>MS.K M SARMA<br>MR.M BERIA<br>MR.D BARMAN(R- 1&2)<br>MR.D DAS<br>MR.A HUSSAIN |
|     | REMARK : WITH MC 2726/14(D/O) & LCR, FIXED             |  |  |  |

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Causelists generated on 13/06/2018 18:54:35



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**  
**COURT NO.: 17**

[ SINGLE BENCH ]

### [ CRIMINAL SINGLE BENCH

**THIS BENCH WILL TAKE UP HEARING  
LIST DATED 07-05-2018 TO 22-06-2018  
(CRIMINAL BENCH- II) (RELATING TO  
CRIMINAL REVISION AND CRIMINAL PETITION)  
FROM ITEM NOS. 1 TO 50 EXCEPT ITEM NO. 10  
ALONG WITH THE FOLLOWING MATTERS. ]**

| Sr. No.          | Case Number                     | Main Parties   | Petitioner Advocate  | Respondent Advocate                  |
|------------------|---------------------------------|--|--|--------------------------------------|
| <b>MOTION</b>    |                                 |  |  |                                      |
| 1.               | CrI.Rev.P./160/2018             | SANKAR MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.       | MR D K BORDOLOI<br>MR. J PAUL  | PP, ASSAM                            |
|                  | REMARK : FIXED                  |  |  |                                      |
| 2.               | CrI.Pet./552/2018               | PRADIP KR. BHAGAWATI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. K MUNIR<br>MS A DAS<br>MR. P K MUNIR   | PP, ASSAM                            |
| <b>ADMISSION</b> |                                 |  |  |                                      |
| 3.               | CrI.Pet./185/2014               | MAHABUR RAHMAN<br><b>Versus</b><br>STATE OF ASSAM AND ANR.           | MR.H R A CHOUDHURY<br>MS.M KONCH<br>MD.S ISLAM<br>MR.A CHOUDHURY                       | PP, ASSAM                            |
|                  | REMARK : FIXED                  |  |  |                                      |
| 4.               | CrI.Pet./318/2014               | KAMAKHYA DEY<br><b>Versus</b><br>SANKHANEEL BARUAH                   | MR.L MOHAN<br>MRS.F BEGUM<br>MR.J I BORBHUIYA<br>MS. A AHMED<br>MRS.K H CHOUDHURY      | MR.KANDARPA BARUAH<br>MR.BIJU PHUKAN |
|                  | REMARK : WITH LCR 1 FILE, FIXED |  |  |                                      |
| 5.               | CrI.Pet./5/2015                 | RITESH KANOI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR.P K R CHOUDHURY<br>MD.A KHAN<br>MRG DEKA<br>MR.N G KUNDU<br>MR.H DAS<br>MR.B SHARMA | MR.D CHAKRABORTY(R-2)<br>PP, ASSAM   |
|                  | REMARK : FIXED                  |  |  |                                      |

|     |  |  |  |   |
|-----|--|--|--|---|
| 6.  | CrI.Rev.P./67/2015                             | JYOTISH NATH<br><b>Versus</b><br>SMT. PRIYANKA DOLEY NATH                    | MR.S I ALI<br>MR.S DAS<br>MS.K DAS<br>MR.A DAS<br>MR.D SARMA<br>D DEKA                                 | MR.S KALITA<br>MR.H DAS<br>MS.T SOM<br>MS.R BORGOHAIN   |
|     | REMARK : 2ND WEEK OF JUNE'18                   |  |  |   |
| 7.  | CrI.Rev.P./161/2016                            | FIRDOUS ALOM SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR           | MR.A K BHATTACHARJEE<br>MR.S MUNIR<br>MR.K K BHATTACHARJEE<br>MR.A K CHOUDHURY<br>MR.D K BHATTACHARYYA | MR.D NANDIR-2<br>MR.H S KALSI(R-2)<br>MS.R S SADIAL(R-2)<br>MR.M L PANDIA(R-2)<br>PP, ASSAM   |
|     | REMARK : NOT BY HON. H.K.SARMA, J              |  |  |   |
| 8.  | CrI.Rev.P./246/2016                            | RAMESH RABHA<br><b>Versus</b><br>DHANJIT RABHA AND ANR.                      | MR.S AGARWAL<br>MR.D C KALITA<br>MS.M DAS  | MS.M TALUKDAR(R-1&2)<br>MR.M TALUKDAR(R-1&2)  |
|     | REMARK : FIXED                                 |  |  |   |
| 9.  | CrI.Pet./664/2016                              | JOY CHANDRA HANDIQUÉ<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR          | MR.M BORA<br>MS.N CHOUDHURY<br>MR.A K BHUYAN<br>MR.B GOSWAMI   | PP, ASSAM<br>MR.J C DAS(R-2)<br>MR.N K KALITA(ADDL. PP)<br>MR.S TAI(R-2)  |
|     | REMARK : NOT BY HON. H.K. SARMA, J, FIXED      |  |  |   |
| 10. | CrI.Pet./772/2016                              | PANKAJ CHOUDHURY<br><b>Versus</b><br>AHMED ALI ANSARI AND ANR.               | MR.D GOGOI<br>MR.K K MAHANTA<br>MS.P BARMAN<br>MR.K M MAHANTA<br>MR.K SINGHA                           | MR.S SARMAR-1<br>MR.C CHAKRAVARTY(R-1)<br>PP, ASSAM<br>MR.P HAZARIKA(R-1)<br>MS.S KAKATI(R-1)<br>MR.N HASAN(R-1)<br>MR.S BORTHAKUR(R-1) |
|     | REMARK : FIXED                                 |  |  |   |
| 11. | CrI.Rev.P./237/2017                            | SURJEET SINGH PANESAR<br><b>Versus</b><br>RENU PROBHA BRAHMA                 | MR.D DEKA<br>MRN MUHTARIM  | MR.C SHARMA<br>MR.SIDHANT DUTTA<br>MS.N MODI<br>MR.S DUTTA  |
|     | REMARK : WITH LCR 3 FILES, 2ND WEEK OF JUNE'18 |  |  |   |
| 12. | CrI.Pet./398/2017                              | MEGHRAJ UPADHYAYA<br><b>Versus</b><br>YADAV UPADHAYA AND ANR.                | MR. D MAZUMDAR<br>MR.K KALITA<br>MR.I H SAIKIA<br>MS.S KANUNGOE  | MS.B DASR-1<br>PP, ASSAM<br>MS.N UPADHYAY(R-1)  |
|     | REMARK : WITH LCR 1 FILE                       |  |  |   |
| 13. | CrI.Pet./558/2017                              | PRADIP RAJKHOWA AND 2 OS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.    | MR.J BORAH<br>MR.R SHARMA<br>MR.P K GOSWAMI  | MR.S A HUSSAINR-2<br>MR.G K SARMA(R-2)<br>MR.D DEKA(R-2)<br>PP, ASSAM   |
|     | REMARK : FIXED                                 |  |  |   |
| 14. | CrI.Pet./734/2017                              | ABHIJIT CHOUDHURY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MS.SUSENTETLA<br>MR.S U AHMED<br>MR.M SARANIA  | MR.S P CHOUDHURY R-2<br>PP, ASSAM<br>MR.A S DHILLON(R-2)  |
|     | REMARK : WITH LCR 2 FILE, 2ND WEEK OF JUNE'18  |  |  |   |
| 15. | CrI.Pet./807/2017                              | NOOR AHMED MAZUMDER AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MS.F BEGUM<br>MR.B SAHARIA<br>MR.A M BARBHUIYA   | PP, ASSAM<br>MS. A AHMED(R- 2&3)<br>MR.J U N M LASKAR(R- 2&3)   |
|     | REMARK : FIXED                                 |  |  |   |
| 16. | CrI.A./87/2018                                 | MRS NIRUPAMA SAIKIA<br><b>Versus</b><br>MRS REHANA BEGUM                     | MR. B PATHAK<br>MS. K BORAH<br>MRS. P GOSWAMI  |   |
|     | REMARK : FIXED                                 |  |  |   |
| 17. | CrI.Rev.P./101/2018                            | ABUL HUSSAIN<br><b>Versus</b><br>MERIZA KHATUN                               | MR. M RAHMAN<br>MRS. A AHMED   | MR D TALUKDAR<br>MR P CHOUDHURY<br>MR. N P DAS  |
|     | REMARK : FIXED                                 |  |  |   |



18. CrI.Pet./298/2018 IMAN ALI AND 7 ORS. MR. A HUSSAIN PP, ASSAM  
**Versus** MR N AHMED  
THE STATE OF ASSAM AND  
ANR.

REMARK : FIXED

**BAIL HEARING**

19. AB/962/2018 LACHIT DAS MR. S C BISWAS PP, ASSAM  
**Versus** MS. U NANDA  
THE STATE OF ASSAM MS A DAS  
A SATTAR

REMARK : NOT BY HON. H.K. SARMA, J

20. AB/1040/2018 RAMEN DAS MR. M K SHARMA PP, ASSAM  
**Versus** MR H DAS  
THE STATE OF ASSAM

REMARK : NOT BY HON. H.K.SARMA, J (AFTER 3 WEEKS)

21. AB/1526/2018 RUNU BEGUM AND ANR. MR D K BHATTACHARYYA PP, ASSAM  
**Versus**  
THE STATE OF ASSAM

REMARK : FIXED, NOT BY HON. H.K. SARMA, J

**ORDERS**

22. CrI.M.C./1017/2014 MUSSTT. FAKARUN NESSA MR.S DAS PP, ASSAM  
**Versus** MR.P M TALUKDAR MRB PUSHILAL(R-2)  
THE STATE OF ASSAM AND  
ANR

REMARK : IN CRL.A. SL.NO. 239457, FIXED

**WITH**

I.A.(CrI.)/409/2018 MUSSTT. FAKARUN NESSA MR S DAS PP, ASSAM  
**Versus**  
THE STATE OF ASSAM AND  
ANR

23. CrI.M.C./262/2015 SRI BHUPEN BORO, PP, ASSAM  
**Versus**  
THE STATE OF ASSAM AND  
ANR,

REMARK : WITH OFFICE NOTE, FIXED

**WITH**

CrI.A./247048/2015 (Filing No) SRI BHUPEN BORO  
**Versus**  
THE STATE OF ASSAM AND  
ANR

24. CrI.Pet./786/2015 PITAMBAR NATH SAIKIA MRP BHARDWAJ PP, ASSAM  
**Versus** MR.A BARKATAKI  
THE STATE OF ASSAM AND MR.T N SRINIVASAN  
ANR MR.M K CHOUDHURY  
MR.N BARUAH

REMARK : WITH LCR 3 FILES, FIXED, PC ACT

25. CrI.Pet./905/2017 FAKRUL ISLAM AHMED AND 5 ORS. MR. A AHMED PP, ASSAM  
MR. JUNM LASKAR MS. N BEGUM  
**Versus**  
THE STATE OF ASSAM AND  
ANR.

26. CrI.Pet./1029/2017 SARIM UDDIN BORBHUIYA AND 3 ORS MR.I A HAZARIKA PP, ASSAM  
**Versus** MR.H R A CHOUDHURY  
THE STATE OF ASSAM AND MR.A AHMED  
ANR MR.I U CHOWDHURY

REMARK : FIXED

27. CRL.A(J)/9/2018 ADHAN DAS MR. ANUP MRINAL DUTTA, PP, ASSAM  
**Versus** AMICUS CURIAE  
THE STATE OF ASSAM

REMARK : WITH NOTE & LCR 4 FILES (2ND WEEK OF JUNE' 18)

|     |  |   |  |  |
|-----|--|---|--|--|
| 28. | CrI.Rev.P./34/2018                               | BIJU BAROI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MS. M MALLIK<br>MS J DAS<br>MS. P S CHAKRABORTY<br>MS. N GOGOI           | PP, ASSAM  |
|     | REMARK : FIXED                                   |   |  |  |
| 29. | CrI.L.P./50/2018                                 | CENTRAL BUREAU OF INVESTIGATION<br><b>Versus</b><br>DIPTI MEDHI DAS         | MR. S C KEYAL<br>SC, CBI   | MR. B M CHOUDHURY<br>MR. U CHOUDHURY<br>MRS. M S SUNDI                           |
|     | REMARK : WITH OFFICE NOTE (4 WEEKS)              |   |  |  |
|     | <b>WITH</b>                                      |   |  |  |
|     | CrI.A./799/2018 (Filing No)                      | CENTRAL BUREAU OF INVESTIGATION<br><b>Versus</b><br>DIPTI MEDHI DAS         | MR. S C KEYAL  |  |
|     | <b>WITH</b>                                      |   |  |  |
|     | I.A.(CrI.)/330/2018                              | CENTRAL BUREAU OF INVESTIGATION<br><b>Versus</b><br>DIPTI MEDHI DAS         | MR. S C KEYAL<br>SC, CBI   |  |
| 30. | CrI.A./58/2018                                   | KOCHIRAN BIBI<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. A T SARKAR<br>MS. R RAHMAN   | PP, ASSAM<br>MR S ISLAM (R2 TO 4)<br>MR P K DAS (R2 TO 4)<br>MR. M ALI (R2 TO 4) |
|     | REMARK : WITH OFFICE NOTE AND LCR 4 FILES, FIXED |   |  |  |
| 31. | CrI.Pet./190/2018                                | BOBY SAHU @ SANJIB<br><b>Versus</b><br>TARA DEVI                            | MR. R P HAZARIKA<br>MR. A RAJKHOWA                                       | MS P BARMAN  |
|     | REMARK : FIXED                                   |   |  |  |
| 32. | CrI.Pet./204/2018                                | GAUTAM NATH<br><b>Versus</b><br>SUMITA NATH                                 | MR. S K GHOSH<br>MS F AHMED  |  |
| 33. | CrI.Pet./269/2018                                | SHAHJAHAN ALI KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR           | MR A R BHUYAN<br>MR. S H ZAMAN<br>MR. M A I HUSSAIN                      | PP, ASSAM  |
| 34. | I.A.(CrI.)/347/2018                              | IROM CHITRA DEVI<br><b>Versus</b><br>NONGTHOMBAM AJAY MEETEI AND ANR        | MR. N BARUAH<br>MR. M SARMA  | SC, C B I  |
|     | REMARK : WITH OFFICE NOTE, FIXED                 |   |  |  |
|     | <b>WITH</b>                                      |   |  |  |
|     | CrI.A./144/2018                                  | IROMCHITRA DEVIAGED<br><b>Versus</b><br>NONGTHOMBAM AJAY MEETEIAGED AND ANR | MR. N BARUAH<br>MR. M SARMA  | SC, C B I  |
| 35. | I.A.(CrI.)/372/2018                              | UMA KANTA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.              | MR N DUTTA<br>MR. U SAIKIA<br>MR. J RABHA<br>MR. T DEURI<br>MR. R K BORA | PP, ASSAM  |
|     | REMARK : 2ND WEEK OF JUNE'18                     |   |  |  |
|     | <b>WITH</b>                                      |   |  |  |
|     | CrI.Rev.P./152/2018                              | UMA KANTA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.              | MR N DUTTA<br>MR. U SAIKIA<br>MR. J RABHA<br>MR. T DEURI<br>MR. R K BORA | PP, ASSAM  |
| 36. | CrI.Pet./423/2018                                | MUSSTT. HALIMA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.        | MR A ALI<br>MS. M KHATUN<br>MS. A MAHANTA<br>MS K LAHKAR                 | PP, ASSAM  |

|     |  |  |   |  |
|-----|--|--|---|--|
| 37. | CrI.Pet./442/2018  | ACHYUT RAJBONGSHI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. M SAIKIA<br>MR. S H SIKDAR  | PP, ASSAM  |
|     | REMARK : FIXED   |  |   |  |
| 38. | CrI.Pet./443/2018  | PRAFULLA DEKA AND 2 ORS.<br><b>Versus</b><br>STATE OF ASSAM AND ANR.           | MR. K M HALOI<br>MR. R SARKAR   | PP, ASSAM  |
|     | REMARK : FIXED   |  |   |  |
| 39. | CrI.Pet./444/2018  | HARBANS SINGH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                  | MR. K M HALOI<br>MR. R SARKAR   | PP, ASSAM  |
|     | REMARK : FIXED   |  |   |  |
|     |  | <b>HEARING</b>   |   |  |
| 40. | CrI.A./198/2008  | DHANESWAR BORA<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR.B K BORA<br>MR. U CHOUDHURY<br>D K BHATTACHAYYA<br>MS R B DEB<br>A K CHOUDHURY<br>MR. A K BHATTACHARYYA,<br>SR.ADV.<br>MR.B M CHOUDHURY<br>MR.J M A CHOUDHURY<br>MRG P BHOWMIK | PP, ASSAM  |
|     | REMARK : (PART-HEARD), WITH LCR, FIXED                     |  |   |  |
| 41. | CrI.A./147/2012  | MUKUT CHETIA<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION               | MR.P CHOUDHURY<br>MR. K SAIKIA<br>MR.D TALUKDAR   | SC, CBI  |
|     | REMARK : (PART-HEARD), (P.C. ACT), WITH LCR 7 FILES, FIXED |  |   |  |
|     | <b>WITH</b>  |  |   |  |
|     | CrI.A./148/2012  | NONI GOPAL PALIT<br><b>Versus</b><br>THE CENTRAL BUREAU OF INVESTIGATION       | MR. K SAIKIA<br>MR.D TALUKDAR<br>MR.P CHOUDHURY   | SC, CBI  |
|     | <b>WITH</b>  |  |   |  |
|     | CrI.A./157/2012  | HARESWAR BORO AND ANR<br><b>Versus</b><br>CBI                                  | MR.N ZAMAN<br>MR.P C DEY<br>MR.A GANGULY  | SC, CBI  |
| 42. | CrI.Rev.P./305/2016  | SRI HONTU BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                  | MS.M BHUYAN<br>MR.K K HANDIQUE<br>MR.J K CHUTIA<br>MR.R GOHAIN  | PP, ASSAM  |
|     | REMARK : WITH LCR 6 FILES (3RD WEEK OF JUNE' 18)           |  |   |  |
| 43. | CrI.A./298/2017  | SRI SANJAY KUMAR JAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS         | MR.O K SHRESTHA<br>MR.D BANERJEE<br>MR.A ALI<br>MR.K BHATTACHARJEE<br>MR.J C BARMAN   | MR.B ZAMANR- 2and3<br>MRA K AHMED(R- 2&3)<br>PP, ASSAM<br>MR.A K DUTTA(R- 2&3)<br>MR.B PURKAYASTHA(R- 2&3) |
|     | REMARK : WITH LCR 2 FILES, FIXED                           |  |   |  |

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Causelists generated on 13/06/2018 18:55:43



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO.: 18

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH ]

| Sr. No.                          | Case Number           | Main Parties  | Petitioner Advocate                                       | Respondent Advocate  |
|----------------------------------|-----------------------|---|---|--|
| <b>MOTION (BA)</b>               |                       |   |   |  |
| 1.                               | Bail Appln./1062/2018 | RAJESH SINGH @ LALA<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. M H RAJBARBHUIYAN<br>MS. S RASUL<br>MRS. R CHETRI     | PP, ASSAM  |
| REMARK : WITH OFFICE NOTE, FIXED |                       |   |   |  |
| <b>WITH</b>                      |                       |   |   |  |
|                                  | Bail Appln./1068/2018 | RAJESH SINGH @ LALA<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. M H RAJBARBHUIYAN<br>MS. S RASUL<br>MRS. R CHETRI     | PP, ASSAM  |
| <b>ADMISSION</b>                 |                       |   |   |  |
| 2.                               | Tr.P.(CrI.)/1/2015    | MOINUL HAQUE @A SANJAY<br>GOSWAMI BARUAH<br><b>Versus</b><br>STATE OF ASSAM AND ANR,      | MRB KAUSHIK<br>MR.S C KEYAL<br>MS.P BARUAH                | MS.L BARBHUYANR-2<br>MR.R KALITA(R-2)<br>MR.A BISWAS(R-2)<br>PP, ASSAM |
| <b>WITH</b>                      |                       |   |   |  |
|                                  | CrI.Pet./1027/2015    | MOINUL HAQUE @ SANJAY<br>GOSWAMI BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ANR | MR.S C KEYAL<br>MRB KAUSHIK<br>MS.P BARUAH<br>MS.G SARMAH | PP, ASSAM<br>MR.A BISWAS(R-2)<br>MR.R KALITA(R-2)<br>MR.H DAS(R-2)     |
| <b>BAIL HEARING (BA)</b>         |                       |   |   |  |
| 3.                               | Bail Appln./811/2018  | HUMAYUN KABIR<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR. S H SIKDAR  | PP, ASSAM  |
| REMARK : FIXED                   |                       |   |   |  |
| 4.                               | Bail Appln./916/2018  | BISWAJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I A HAZARIKA     | PP, ASSAM  |
| REMARK : FIXED                   |                       |   |   |  |
| 5.                               | Bail Appln./1063/2018 | JUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM  | MS. S G BARUAH<br>MR. S NEOG                              | PP, ASSAM  |
| REMARK : FIXED                   |                       |   |   |  |
| 6.                               | Bail Appln./1064/2018 | HORI PRASAD AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. R PHUKAN<br>MR. B BHAGAWATI                           | PP, ASSAM  |
| REMARK : FIXED                   |                       |   |   |  |

|     |                       |  |  |           |
|-----|-----------------------|--|--|-----------|
| 7.  | Bail Appln./1071/2018 | GAUTAM BEZBARUAH<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A GANGULY<br>MR. A DHANUKA<br>MR. A DUTTA                | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 8.  | Bail Appln./1102/2018 | MONOJ KUMAR CHETTRY<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. S C BISWAS<br>MR R KARIM<br>MS A DAS<br>MR. RAJARSHEE DE | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 9.  | Bail Appln./1104/2018 | RAJESH SINGH @ LALA<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M H RAJBARBHUIYAN<br>MS. S RASUL<br>MRS. R CHETRI        | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 10. | Bail Appln./1106/2018 | SIRAJUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MD. M H CHOUDHURY<br>MS. M DEORI<br>MRS. L N CHOUDHURY       | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 11. | Bail Appln./1111/2018 | MANTU ALI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. T DEURI<br>MR. S ALI                                     | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 12. | Bail Appln./1118/2018 | DAULAT KHAN<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. S MUNIR<br>MR D HAZARIKA                                 | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 13. | Bail Appln./1119/2018 | TAPAN DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM   | MR B CHANDA<br>MR. R BORA                                    | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 14. | Bail Appln./1147/2018 | BIRAJ BORA<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. S H SIKDAR   | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
|     | <b>WITH</b>           |  |  |           |
|     | AB/1102/2018          | JAKIR ALI<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. D SAUD<br>MR. R HAZARIKA                                 | PP, ASSAM |
| 15. | Bail Appln./1152/2018 | DILBAR ALI MANDAL @<br>SOFIKUR RAHMAN @ DILUWAR<br>ALI MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM | MR GIAS<br>M SHAH  | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 16. | Bail Appln./1179/2018 | SAHABUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MS G DEKA<br>MS. K KALITA                                    | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
| 17. | Bail Appln./1232/2018 | ABDUL MONNAF @ MONNAF<br>SK. @ MUNNA<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. M AHMED<br>MR. M HASHAN                                  | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |
|     | <b>WITH</b>           |  |  |           |
|     | Bail Appln./1123/2018 | EJAJUL HOQUE @ EZAZUL<br>HOUQUE<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. M AHMED<br>MR. M HASHAN                                  | PP, ASSAM |
| 18. | Bail Appln./1256/2018 | KULJINDER SINGH @ KULDIP<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR D DAS<br>MR. S ROY<br>MR. M H LASKAR                      | PP, ASSAM |
|     | REMARK : FIXED        |  |  |           |

|                     |                        |   |  |           |
|---------------------|------------------------|---|--|-----------|
| 19.                 | Bail Appln./1261/2018  | ATIFUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. K N CHOUDHURY, SENIOR<br>ADVOCATE<br>MR. J PATOWARY<br>MR. M PHUKAN    | PP, ASSAM |
|                     | REMARK : FIXED         |   |  |           |
| <b>BAIL HEARING</b> |                        |   |  |           |
| 20.                 | AB/2394/2017           | BIMAL BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR.D BARUAH<br>MR. P DUTTA   | PP, ASSAM |
| 21.                 | AB/869/2018            | DIGANTA BOAH<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. S RAHMAN   | PP, ASSAM |
|                     | REMARK : FIXED         |   |  |           |
| 22.                 | AB/1095/2018           | PREMJIT SINGH<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR A D CHOUDHURY<br>MR. T CHAKRABORTY<br>MR. D CHOUDHURY                   | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 23.                 | AB/1096/2018           | PREMJIT SINGH<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR A D CHOUDHURY<br>MR. D CHOUDHURY  | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 24.                 | AB/1097/2018           | PRASHANTA KUMAR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR A D CHOUDHURY<br>MR. T CHAKRABORTY<br>MR. D CHOUDHURY                   | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 25.                 | AB/1098/2018           | PRASHANTA KUMAR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR A D CHOUDHURY<br>MR. D CHOUDHURY<br>MR. T CHAKRABORTY                   | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 26.                 | AB/1131/2018           | DIP JYOTI KAKATI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. A K BORA   | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 27.                 | AB/1178/2018           | AKINOOR ISLAM AND 11 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. T H HAZARIKA<br>MR. K ISLAM<br>MR S DEKA<br>MR A RASHID<br>MR M CHETIA | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 28.                 | AB/1183/2018           | ANIRUDHA BORO<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. K SINGHA   | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 29.                 | AB/1185/2018           | ABDUL AWAL AHMED @<br>ABDUL AWAL (MANIK)<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A MANNAF<br>MD A S ALI   | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 30.                 | AB/1267/2018           | MINHAJUL SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM                          | MS. T SOM<br>MR H DAS<br>MS. L ISLAM                                       | PP, ASSAM |
|                     | REMARK : AFTER 3 WEEKS |   |  |           |
| 31.                 | AB/1272/2018           | BIDYUT DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM                             | MS. S G BARUAH<br>MR. B BORGOHAIN<br>MR. S NEOG                            | PP, ASSAM |
|                     | REMARK : FIXED         |   |  |           |
| 32.                 | AB/1279/2018           | IMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. M SAIKIA   | PP, ASSAM |
|                     | REMARK : FIXED         |   |  |           |

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|-----|---------------------------|--|--|-----------|
| 33. | AB/1309/2018              | MD. NASIM ARZOO<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. D P BORAH<br>MR. A ROY   |           |
|     | REMARK : FIXED            |  |  |           |
| 34. | AB/1314/2018              | SMT. NAZMUSH SAHER ARZOO<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. D P BORAH<br>MR. A ROY   | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 35. | AB/1317/2018              | TILENDRA SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. M A SHEIKH<br>MS F INTAZ<br>MR E HUSSAIN<br>MR. S H RAHMAN                                       | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 36. | AB/1333/2018              | RANJIT CHOUDHURY @ RANJIT<br>(RANA) CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A CHAUDHURY<br>MD R ALI<br>MR. P K DAS<br>MR N J DAS<br>MR. N MAHAJAN                            | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 37. | AB/1491/2018              | L. IBOCHA SINGH<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. A M BORA<br>MR. D K BAIDYA<br>MS. C CHOUDHURY  | PP, ASSAM |
|     | REMARK : WITH OFFICE NOTE |  |  |           |
| 38. | AB/1511/2018              | PARAMANANDA RAI<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. A M BORA<br>MS P DASGUPTA<br>MR. D K BAIDYA<br>MS. C CHOUDHURY<br>MR. D GOGOI                    | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 39. | AB/1514/2018              | NAZRUL ALOM<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. B K MAHAJAN<br>MR. M A CHOUDHURY<br>MR. N MAHAJAN<br>MR N J DAS                                  | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 40. | AB/1519/2018              | MONIKA SABHA PANDIT AND<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM               | MR A SHARMA<br>MR. M BARUAH  | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 41. | AB/1520/2018              | MANNA DEB<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR F A LASKAR<br>MR. S M RAHMAN  | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 42. | AB/1522/2018              | KHAGENDRA BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. K MUNIR<br>MR. P K MUNIR   | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 43. | AB/1524/2018              | RAHUL PRASAD<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. B CHOWDHURY  | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 44. | AB/1527/2018              | ATUL CH. BARUAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. K MUNIR<br>MS P DAIMARI<br>MS K KALITA<br>MS. A CHAKRABORTY<br>MR. B K BHAGAWATI<br>MR. P S DEKA | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |
| 45. | AB/1530/2018              | SOPIKUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. B GOGOI<br>MR P NAYAK  | PP, ASSAM |
|     | REMARK : FIXED            |  |  |           |

|     |              |  |   |                          |
|-----|--------------|--|---|--------------------------|
| 46. | AB/1532/2018 | SHREE KANT SHARMA<br><b>Versus</b><br>STATE (B.I.E.O., ASSAM)                            | MR. L TALUKDAR<br>MR H TALUKDAR<br>MR B DAS<br>MRS. M DAS                 | PP, ASSAM                |
|     |              | REMARK : WITH OFFICE NOTE, FIXED   |   |                          |
| 47. | AB/1533/2018 | PRANAB DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. B K BHAGAWATI<br>MS P DAIMARI<br>MS. A CHAKRABARTY                    | PP, ASSAM                |
|     |              | REMARK : WITH OFFICE NOTE, FIXED   |   |                          |
| 48. | AB/1539/2018 | ZABIR AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. A M BARBHUIYA<br>MS F BEGUM<br>MS. M MEDHI                            | PP, ASSAM<br>MS. A AHMED |
|     |              | REMARK : FIXED   |   |                          |
| 49. | AB/1544/2018 | NABAKANTA KAKATI @<br>NABAJYOTI KAKATI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A R SIKDAR<br>MR A ALI<br>MR N AHMED                                  | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 50. | AB/1545/2018 | NUR MAHAMMAD AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR J C BORAH  | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 51. | AB/1547/2018 | BARNALI KHANIKAR AND ANR.<br><b>Versus</b><br>STATE OF ASSAM                             | MR Z ALAM<br>MS. B SARMA<br>MR E U AHMED<br>MR. D N BORAH<br>MR. D SARMAH | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 52. | AB/1555/2018 | JITUMONI BORAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR N M HAZARIKA<br>MR. T R GOGOI  | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 53. | AB/1559/2018 | DR. THOMAS LANGTHASA<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. M BISWAS<br>MS. B PHOM<br>MR. D TIWARI                                | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 54. | AB/1563/2018 | SAIB AKTAR AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR H R A CHOUDHURY<br>MR. I U CHOWDHURY<br>MR. I A HAZARIKA               | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 55. | AB/1570/2018 | UTPAL KUMAR ROY<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. P KATAKI<br>MRS R BEGUM   | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 56. | AB/1571/2018 | DIPUMONI HALOI<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR A TEWARI<br>MR. D WANGDI<br>MS. P ADHIKARI                             | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 57. | AB/1583/2018 | MOTIBUR RAHMAN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                           | MS. S G BARUAH<br>MR. S NEOG  | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 58. | AB/1604/2018 | REJJAK ALI @ ABDUL REJJAK<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR A ALI<br>MR. M ALI<br>MS. M KHATUN<br>MS. K LAHKAR                     | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |
| 59. | AB/1640/2018 | ISHAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. S AHMED<br>MR. Y ALI<br>MS. S A SAIKIA<br>MR. F R CHOUDHURY           | PP, ASSAM                |
|     |              | REMARK : FIXED   |   |                          |

**HEARING**







# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Friday, 15th June 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO.: 19**

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH & CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
07-05-2018 TO 22-06-2018 (CRIMINAL BENCH- II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) FROM ITEM NOS. 51 TO 98 ALONG WITH  
THE FOLLOWING MATTERS. ]**

| Sr. No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------|-------------|--------------|---------------------|---------------------|
|---------|-------------|--------------|---------------------|---------------------|

### ORDERS

|    |            |  |  |                             |
|----|------------|--|--|-----------------------------|
| 1. | SAO/3/2018 | SRI SUBHAS DEB NATH<br><b>Versus</b><br>SRI GAUTAM ROY AND ANR | DR. P K GOSWAMI<br>MR A BARMAN<br>MR. A DEKA<br>MR A HUSSAIN<br>MR H DEKA<br>MR. R SARMA | MR. S K GHOSH<br>MS F AHMED |
|----|------------|--|--|-----------------------------|

REMARK : WITH OFFICE NOTE & LCR, NOT BY HON. P.K.DEKA, J

### WITH

|  |  |                              |              |
|--|--|------------------------------|--------------|
| I.A.(Civil)/3900/2017<br>In<br>FAO/26/2016 | SRI SUBHASH @ SUBASH DEB NATH<br><b>Versus</b><br>SRI GAUTAM ROY AND ANR | MRA BARMAN<br>DR.P K GOSWAMI | MR.S K GHOSH |
|--|--|------------------------------|--------------|

### HEARING

|    |                 |  |                           |   |
|----|-----------------|--|---------------------------|---|
| 2. | MACApp./82/2009 | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>SAMPIJAN NESSA AND ORS | MRS.U DUTTA<br>MR.S DUTTA | MR. S K MEDHI<br>MR S RAHMAN ADV. FOR<br>RESPONDENT NO. 2 AMD 4 |
|----|-----------------|--|---------------------------|---|

REMARK : MAC.APP. 81/2009(D/O), WITH LCR

|    |                  |   |                                 |  |
|----|------------------|---|---------------------------------|--|
| 3. | MACApp./189/2012 | KAMALESH MADHESIA<br><b>Versus</b><br>M/S UNITED INDIA INSURANCE CO LTD AND ANR | MR.S P CHOUDHURY<br>MRB KAUSHIK | MR.S DUTTAR-1<br>MR.C SHARMA(R-1)<br>MS.S THAKURIA(R-1)<br>MS.M CHOUDHURY(R-1) |
|----|------------------|---|---------------------------------|--|

|    |                  |  |  |   |
|----|------------------|--|--|---|
| 4. | MACApp./218/2012 | NATIONAL INSURANCE CO LTD<br><b>Versus</b><br>MOHIBUL ISLAM AND ANR, | MS.U K PURKAYASTHA<br>MR.B K PURKAYASTHA | MR. S K S THAKURR- 2<br>MR.H N SARMA(R- 2)<br>MR.S C BISWAS |
|----|------------------|--|--|---|

REMARK : WITH LCR 4 FILES

|    |                  |   |   |             |
|----|------------------|---|---|-------------|
| 5. | MACApp./240/2012 | NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>BHARAT PHUKAN AND 3 ORS | MR.R SARMA<br>MR.S SAIKIA<br>MR. D MAZUMDAR | MR.B CHETRI |
|----|------------------|---|---|-------------|

REMARK : WITH LCR 3 FILES

|     |                                     |   |  |  |
|-----|-------------------------------------|---|--|--|
| 6.  | MACApp./241/2012                    | MANIK SARKAR<br><b>Versus</b><br>RAJU SARKAR AND 2 ORS                                  | MS.P C B NAIR<br>MR.B K JAIN<br>MR.B SARMAH<br>MR.S K JAIN | MS.S SARMA<br>MS.S ROY<br>MR.R C PAUL  |
|     | REMARK : WITH LCR                   |   |  |  |
| 7.  | MACApp./38/2013                     | SWAPNA DEB CHOUDHURY<br><b>Versus</b><br>SUBASH PAUL AND ANR                            | MR.D DEY<br>MR.S SOME<br>MR.A DAS<br>MR.J DAS              | MS.M CHOUDHURYR-2<br>MR.S DUTTA(SR.ADV.)(R-2)<br>MS.S THAKURIA(R-2)<br>MR.A GANGULY(R-2)<br>MR.A AHMED<br>MR.C SHARMA(R-2)   |
|     | REMARK : WITH LCR                   |   |  |  |
| 8.  | MACApp./282/2013                    | BIPIN CH. DEKA<br><b>Versus</b><br>UNITED INDIA INSURANCE CO.<br>LTD. AND ANR.          | MR.A KHANIKAR<br>MR.B KALITA                               | MS.R D MOZUMDAR<br>MS.N SARMA  |
|     | REMARK : WITH LCR                   |   |  |  |
| 9.  | MACApp./139/2014                    | HARISH CH. ROY AND ANR.<br><b>Versus</b><br>M/S. KRISHNA TRADING CO.<br>AND ANR.        | MR.A R AGARWALA  | MR.P K BARMAN<br>MR I HASSAN<br>MS.D D BARMAN  |
|     | REMARK : WITH LCR 2 FILES           |   |  |  |
| 10. | MACApp./169/2014                    | NIVA RANI DAS AND 7 ORS.<br><b>Versus</b><br>UNITED INDIA INSURANCE CO.<br>LTD.         | MS.P BARUAH<br>MR.S C KEYAL<br>MS.K BURAGOHAIN             | MS.U K PURKAYASTHA<br>MR.B K PURKAYASTHA   |
|     | REMARK : WITH LCR 2 FILES           |   |  |  |
| 11. | MACApp./247/2014<br>CAVT. NO. 204/  | ICICI LOMBARD GENERAL<br>INSURANCE COMPANY LTD<br><b>Versus</b><br>INA NARZARY AND 6ORS | MS.M SAIKIA<br>MR.R GOSWAMI<br>MR.I ALAM                   | MS.R LAILA<br>MR. A R AGARWALA<br>MD.K ALI<br>FOR CAVEATOR<br>MR.M HAQUE<br>MR.S CHOUHAN   |
|     | REMARK : WITH LCR                   |   |  |  |
| 12. | MACApp./277/2014                    | HARUMAI SINGH<br><b>Versus</b><br>R.M, ORIENTAL INSURANCE<br>CO. LTD AND 2 ORS.         | MR.P MAHANTA<br>MR.C M MAHANTA<br>MR.B KAKATI              | MR.A AHMEDR-2<br>MR.N ISLAM(R-2)<br>MR.S S SHARMA(R-1)<br>MR.D A KAIYUM(R-2)<br>MS.L SHARMA(R-1)<br>MRA K AHMED(R-3)<br>MR.R AHMED(R-3)<br>MR.M HUSSAIN(R-2)<br>MR.I ALAM(R-3) |
|     | REMARK : WITH LCR 2 FILES           |   |  |  |
| 13. | MACApp./280/2014                    | M/S NEW INDIA ASSURANCE<br>CO LTD<br><b>Versus</b><br>SRI RUPCHAND TANTIAND 2<br>ORS    | MR.A TALUKDAR<br>MS.L SHARMA<br>MR.K K BHATTA<br>MR.J JOHN | MR.S K ROY(R-1)<br>MR.A JAHID(R-1)   |
|     | REMARK : WITH LCR 2 FILES           |   |  |  |
| 14. | MACApp./300/2014                    | UNITED INDIA INSURANCE CO.<br>LTD.<br><b>Versus</b><br>JURIE PHUKAN AND 3 ORS.          | MR.F KHAN<br>MR.A SARMA<br>MS.L SARMA<br>MR.S S SARMA      | MS.S KHANIKARR-1<br>MR.T R SARMA(R-1)<br>MS.P BARUAH(R-4)<br>MS.P CHOUDHURY(R-1)   |
|     | REMARK : WITH LCR 2 FILES           |   |  |  |
| 15. | MACApp./302/2014<br>CAVT. NO. 2014/ | UNITED INDIA INSURANCE CO.<br>LTD.<br><b>Versus</b><br>MANJU DUTTA AND 5 ORS.           | MR.S S SHARMA<br>MS.L SHARMA<br>MRA SHARMA                 | MR.A GAYAN<br>MR.C CHOUDHURY<br>FOR CAVEATOR   |
|     | REMARK : WITH LCR 2 FILES           |   |  |  |
| 16. | MACApp./303/2014                    | JNAN PRABHA AGARWAL AND<br>2 ORS.<br><b>Versus</b><br>MANAOJ KUMAR DUTTA AND 3<br>ORS.  | MR.P K SHARMA<br>MR.S P MORE<br>MR. M MORE                 | MR.R GOSWAMI<br>MR.R DEV<br>MR.I ALAM<br>MS.P BORSIAKIA<br>MR.M SAIKIA   |
|     | REMARK : WITH LCR 2 FILES           |   |  |  |

|     |                          |   |   |  |
|-----|--------------------------|---|---|--|
| 17. | MACApp./12/2015          | KALPANA DAS AND 4 ORS<br><b>Versus</b><br>THE BRANCH MANAGER BAJAJ<br>ALLIANZ GENERAL INSURANCE<br>CO LTD AND ANR | MR.A R AGARWALA   | MS.S ROYR-1<br>MR.R C PAUL(R-1)  |
|     | REMARK : WITH LCR, FIXED |   |   |  |
| 18. | MACApp./14/2015          | MUST JIRMONI BEWA<br><b>Versus</b><br>THE DIVISIONAL MANAGER<br>THE ORIENTAL INSURANCE CO<br>LTD AND ANR          | MR.A R AGARWALA   | MR.S S SHARMAR-1<br>MS.L SHARMA(R-1)   |
|     | REMARK : WITH LCR, FIXED |   |   |  |
| 19. | MACApp./15/2015          | MUST BALIJAN BEWA<br><b>Versus</b><br>THE DIVISIONAL MANAGER<br>THE ORIENTAL INSURANCE CO<br>LTD AND ANR          | MR.A R AGARWALA   | MS.L SHARMAR-1<br>MR.S S SHARMA(R-1)   |
|     | REMARK : WITH LCR, FIXED |   |   |  |
| 20. | MACApp./26/2015          | RENU PRADHAN AND ANR<br><b>Versus</b><br>REGIONAL MANAGER<br>ORIENTAL INSURANCE CO LTD<br>AND 3 ORS               | MR.K C DEKA<br>MS.M BHATTACHARJEE<br>MR.K BHATTACHARJEE<br>MR.P BORGHAIN<br>MST BARUAH      | MS.M CHOUDHURYR-1and2<br>MS.N MODI(R-1&2)<br>MR.S DUTTA(R-1&2)<br>MSP DEHINGIA(R-1&2)<br>MR.C SHARMA(R-1&2)<br>MR.SIDHANT DUTTA(R-1&2) |
|     | REMARK : WITH LCR        |   |   |  |
| 21. | MACApp./35/2015          | MOMOTAZ KHANAM AND 4<br>ORS<br><b>Versus</b><br>SHRI BACHHRAJ CHHORDIA<br>AND ANR                                 | MISS.P M AHMED<br>MR.D CHAKRABORTY<br>MR.M K SHARMA<br>MR.A B CHOUDHURY<br>MR.M A CHOUDHURY | MS.R D MOZUMDARR-2<br>MS.B BORAH(R-2)  |
|     | REMARK : WITH LCR        |   |   |  |
| 22. | MACApp./44/2015          | NATIONAL INSURANCE CO LTD<br><b>Versus</b><br>ANOWAR HUSSAIN AND 2 ORS  | MRS.P M DUTTA<br>MR.A DUTTA   | MR.S DAS<br>MR.R CHETRI<br>MR.I A TALUKDAR(R-1)<br>MS.P BARMAN(R-1)  |
|     | REMARK : WITH LCR        |   |   |  |
| 23. | MACApp./47/2015          | NAMITA BARMAN AND ANR<br><b>Versus</b><br>SUBHASH CHANDRA DAS AND<br>ANR  | MR.A R AGARWALA<br>MR.P PATOWARY  | MR.S S SHARMAR-2<br>MS.L SHARMA(R-2)<br>MR.A C MAHANTA(R-1)  |
|     | REMARK : WITH LCR, FIXED |   |   |  |
| 24. | MACApp./60/2015          | MD. SOFIQ ALI<br><b>Versus</b><br>BAJAJ ALLIANZ GENERAL<br>INSURANCE CO. AND 3 ORS,                               | MR.A R AGARWALA<br>MS.T HASNU<br>MR.R D BHUYAN  | MS.M SAIKIAR-3<br>MR.J SARMA(R-2)<br>MR.R C PAUL(R-1)<br>MS.S ROY(R-1)<br>MR.R GOSWAMI(R-3)  |
|     | REMARK : WITH LCR, FIXED |   |   |  |
| 25. | MACApp./74/2015          | THE ORIENTAL INSURANCE CO<br>LTD<br><b>Versus</b><br>ROBIUL ISLAM AND 2 ORS                                       | MR.R DEV<br>MR.S P MORE<br>MR. M MORE   | MR.A R AGARWALA  |
|     | REMARK : WITH LCR 1 FILE |   |   |  |
| 26. | MACApp./93/2015          | SADHANA MANDAL<br><b>Versus</b><br>MD RIYAJUL AND 3 ORS   | MR.P PATOWARY<br>MR.A R AGARWALA  | MS.R D MOZUMDARR-3 and 4<br>MS.C MOZUMDAR(R-3)<br>MS.B BORAH(R-4)  |
|     | REMARK : WITH LCR 1 FILE |   |   |  |
| 27. | MACApp./132/2015         | SRI BHARAT SHAH AND ANR<br><b>Versus</b><br>THE NATIONAL INSURANCE CO<br>LTD AND 2 ORS                            | MR.D C C PHUKAN<br>MR.U BHATTACHARYA  | MR.A DUTTAR-1<br>MRS.P M DUTTA(R-1)<br>MR.S THAKUR(R-2)<br>MR.P P BORTHAKUR(R-2)<br>MR. A CHAMUAH(R-2)                                 |
|     | REMARK : WITH LCR        |   |   |  |

|     |                           |  |  |   |
|-----|---------------------------|--|--|---|
| 28. | MACApp./211/2015          | THE RELIANCE GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>SRI MAHIM KALITA AND 4 ORS | MR.S BHUYAN<br>MS.M SAIKIA<br>MR.R GOSWAMI   | MS U DAS(R-1 - 4)<br>MR.J TALUKDAR(R-1 - 4) |
|     | REMARK : WITH LCR         |  |  |   |
| 29. | MACApp./42/2016           | M/S HDFC ERGO GEN. INS. CO.<br>LTD<br><b>Versus</b><br>MISS MOMI HANDIQUE AND 3<br>ORS   | MS.L SHARMA<br>MR.A TALUKDAR<br>MR.K K BHATTACHARYYA<br>MR.J JOHN<br>MR.K K BHATTA | MS.P BARUAH                                 |
|     | REMARK : WITH LCR 3 FILES |  |  |   |
| 30. | MACApp./138/2016          | SRI HRITOKESH PATGIRI<br><b>Versus</b><br>SRI NAVIN HIRANIA AND 2 ORS                    | MR.A ACHARYA<br>MS.M SAIKIA<br>MR.D BANIA  | MR.R C PAUL(R-3)                            |
|     | REMARK : WITH LCR, FIXED  |  |  |   |

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LEAVE NOTE OF ADVOCATES FOR 15/06/2018  
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. K K SHARMA      | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR M SINGH          | 03-04-2018 | To | 03-07-2018 |
| 3)  | MD. A AHMED         | 15-05-2018 | To | 15-06-2018 |
| 4)  | MS. A BHATTACHARYYA | 30-05-2018 | To | 22-06-2018 |
| 5)  | MRS. U BARUAH       | 30-05-2018 | To | 22-06-2018 |
| 6)  | MR. R HUSSAIN       | 03-06-2018 | To | 22-06-2018 |
| 7)  | MR. R A CHOUDHURY   | 08-06-2018 | To | 20-06-2018 |
| 8)  | MR. A K TALUKDAR    | 05-06-2018 | To | 22-06-2018 |
| 9)  | MR. B C PATHAK      | 01-06-2018 | To | 25-06-2018 |
| 10) | MR D SAIKIA         | 05-06-2018 | To | 21-06-2018 |
| 11) | MR H S KALSI        | 06-06-2018 | To | 15-06-2018 |
| 12) | MR. B N DEKA        | 07-06-2018 | To | 25-07-2018 |
| 13) | MR. K D CHETRI      | 06-06-2018 | To | 20-06-2018 |
| 14) | MS. A BHUYAN        | 08-06-2018 | To | 22-06-2018 |
| 15) | MR I AHMED          | 13-06-2018 | To | 15-06-2018 |
| 16) | MR. I H SAIKIA      | 11-06-2018 | To | 22-06-2018 |
| 17) | MR. B U LASKAR      | 12-06-2018 | To | 18-06-2018 |
| 18) | MR. A THAKUR        | 12-06-2018 | To | 15-06-2018 |
| 19) | MS. J R THAKUR      | 12-06-2018 | To | 15-06-2018 |
| 20) | MR. S F CHISTIE     | 14-06-2018 | To | 19-06-2018 |
| 21) | MR. N HUSSAIN       | 14-06-2018 | To | 18-06-2018 |
| 22) | MR. A Y CHOUDHURY   | 14-06-2018 | To | 18-06-2018 |
| 23) | MR. N H LASKAR      | 14-06-2018 | To | 18-06-2018 |
| 24) | MR. M PATHAK        | 14-06-2018 | To | 22-06-2018 |
| 25) | MR K K GHOSH        | 15-06-2018 | To | 15-06-2018 |
| 26) | MR. S BANIK         | 15-06-2018 | To | 15-06-2018 |